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मत्रालय के कुछ भफसर दलवन्दी मे फन गये है।

भो भागवन झा ग्राजाद (भागलपुर): प्राप्त यह नही है। शिक्षा मत्रालय ने गजेन्द्रगढकर को वहाल किया भ्रीर एसो-सिएंशन का चनाव हो गया लेकिन इडियन म्रोलम्पिक एसो? ऐंशन के श्री भालेन्द्र सिंह महाराज जो सभापनि है, वे उसको मानते नही ग्रीर टीम को जाने नही देते हैं।

अद्र ग्रटल बिहार, वाजवे राः श्त्री गजेन्द्र-गडकरने चुनाव करने से इनाग्कर दिया।

श्व भोगवन झः झः आजाद इण्डियन हाकी फेडेरेशन का चुनाव हो गया है लेकिन झोलम्पिक एमोसिएशन उमको नही मःनता, लेविन मैं यह मानता हू कि गवर्नमेट इन्टरफियर करें सख्ती के साथ और टीम भेजे। यह सही ात है।

भाः ग्राटन विष्ण् ग वाजपेत्रो सरकर का हस्तक्षेप ऊचे स्तर पर हाना चाहिय भौर तुरन्त हस्तक्षेप करवे इस मामत का निपटाना चाहिए । हमारी टीम क्वाला लम्पूर जाय, इस तरह का प्रवन्ध होना चाहिये ।

MR SPEAKER I will ask the Minister to make a statement

12 40 hrs.

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MOTION OF THANKS ON THE PRESIDENT'S ADDRESS

SHRI C M STEPHEN (Muvattupuzha) Mr Speaker, Sır, I beg to move.

"That an Address be presented to the President in the following terms —

That the Members of Lok Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased todeliver to both Houses of Parliament assembled together on the 17th February, 1975'"

Sir, I move this with a deep sense of gratification and feeling of fulfilment It so happens that the discussion on the President's Address take place this year as in the last year of the Fifth Lok Sabha Next year when the President addresses both the Houses in a joint session the composition of this House will have changed and many of the comrades who have been here will have gone out of the scene and many new face will have come to the scene It is in the fitness of things and it is inevitable, I should say that a dynamic democracy which represente nation is changing from time to time There is nothing static ibout our functioning because change is inheient in the very nature of things

The President has given us a very comprehensive picture of the state of affairs of the nation. He told us about the unexpected and stupendous charges that the nation faced in the course of the list four years and he has made a review of the events that have been taking place and an appraisal of the situation—economic and political that we are facing

He has brought into focus the state of affairs with respect to our relationship with the neighbouring countries and the countries all over the world And he has gone ahead and looking to the future, cautioned us that in spite of the achievements that we have made there is no room for complacency and that we have got to be cautious against/the developments that are in store for us.

For such a truthful and correct portrayal of the picture of the nation. I ain sure, this House will be grateful to the head of the State for his faithful discharge of his function Now, Sir, looking backard, speaking about the unexpected and stupendous chal-

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lenges that the nation faced, one cannot but recall the challenging situation with which we started our Parlia-We were mentary career in 1971 faced with a war situation and the nation had to struggle for its physical survival. In the war with Pakistan, it was not merely Pakistan hat we faced but the international giants that rallied against us and it looked as if we are in isolation except for our comrades, the Soviet Union and the East-European countries, which stood by our side. We survived that situation and, as was stated in this very House, we witnessed, in the history of our country, a much more challenging situation which arose ontour economic front As days went / by and months went by, we were challenged to face a situation that has probably wiped out the economic basis and would probably have resulted in domestic and political difficulties.

Now, Sir, this situation was discussed in this House many a time" and T want to emphasise one important fact that the economic difficulties that the nation faced were clearly not of our There was an international making inflation spiral woming up. I mention this not to under rate the responsibility of a Government to face the inflationary challenges of the country. But, the fact is a fact and that fact has got to be/reckoned with. In 1971, as we know, dollar lost its predominance and that dollar crashed. Its convertibility with gold was given up. The result was that huge masses of Euro-gold was flying out and every nation was endeavouring to convert their dollar into material products. The result was the price of every commodity started shooting up and every country, if I may say so, with capital-based//structure was caught in an inflationary spiral. This inflation had its necessary impact on our country. It battered the economic structure of our country This exported inflation and other inflationary factors in our own country and added to that the unproductive expenditure which

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was born out of the Pakistan war and our responsibility to feeding 10 million refugees certainly added to the inflationary situation. Then we had an unprecedented position of consecutive failure of monsoons for continuously three years. There were drought and floods and we had to face up the necessity of going to the aid of the persons affected by these natural// calamities. The result was the monetary situation changed to our detriment and there was an escalation of the monetary These condisupply in the country tions were rhough for any situation whereunder the inflation could spiral up.

But, Sir, I want to emphasise in this context that—any Member of this House who has gone abroad during this period will certify the position both developed and developing countries are in the strangle-hold of a suffocating inflation.

Now, Sir, on the political situation what has happened. Many a developing countries under the pressure of this inflationary situation has crushed. In our own neighbouring country democracy/has been given up. Pakistan has given up its multi-party rule and one-party rule has been imposed. In Venezuella, Kenya and many other countries democratic set-up has been given up. Is portray this picture to enable myself to assess the achievement that this country has to its credit in comparison to other countries. The challenges were stupendous and tremendous, namely, international giants gangstering up against us, foil crisis coming up which cost us in foreign exchange Rs. 1,002 crores in place of Rs. 200 crores and added to that the fall in food production because the elements of nature for a time were against us. To do all these things there were fascist forces ganging up, again to make use of this opportunity, and to disturb the whole situation making it difficult for the nation to survive this challenge that we faced.

Fortunately, the country stood as one man and there is achievement for

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this Government that the Government was able to guide the nation, as 12 united//whole, to face these chal-lenges both external and internal.

SHRI ATAL BIMARI VAJPAYEE (Gwalfor): No credit to the people?

SHRI C. M. STEPHEN: Sir, Government was able to guide the people and the nation as one soul to face the situation in spite of the subversive elements that were perating in this country. Sir; the President is now ina position to report, to us:

"This concerted action began to yield -results towards the end of September, 1974 Despite an un-satisfactory kharif crop caused by poor rainfall in many States, prices began to fall and there has been a weakening of the inflationary forces The availability of essential goods has generally improved. The general outlook for the rabi crop 15 good.

Production in · public enterprises has shown a significant rise in the first nine months of this financial year. Fourteen per cent more electricity is being produced by thermal plants and improvement of thirtyfour per cent in the production of power by the DVC plants merits special attention. Since shortage of power still persists in a number of states, high priority is being given to the completion of power projects.

Ten million tonnes more coal will be produced this year. Steel production is going up and public sector engineering industries are doing remarkably well. More railway wagons are being moved daily."

Sir, I went through the amendment notices given by the Opposition Members. They have regretted that this has not been done, that this has not been said and so on. They/have regretted. But I feel gratified that there is no amendment to the effect That in wrong statement has been given 3455 LS-8

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by the President, thereby, they have conceded that this statement of the situation/given by the President is a factual situation, and that Government ought to be complimented on the situation. On the one hand, powerful countries, America, Britain and West European countries, compared to us, the developing // countries, are still struggling in the grip of inflation unable to emerge out of it and on the other, India, as a developing country, merely because it had, in the course of years, built up an infra structure of its own and had attained self reliance to a certain measure has been able to grapple with the situation and to emerge in a fairly successful measure. This was done in spite of the opposition that was being mounted up against us in our efforts. This is one side of the picture.

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The other side of the picture, and in for that we take the credit, is, spite of the provocations and the challenges, unlike many other countries we are keeping the light of democracy burning/in this country unextinguished and undwindled and the democratic structure is kept completely intact and the law and order is maintained. This, no other country is able to claim. Twenty seven years have gone by//and democracy is. being consolidated fn 1 spite of whatever people may say. hear, Sir, a bogey is being raised that even as Bangladesh has done, India ia also going to have one party/rule. May I just remind those friends that in 1947 when we got Independence, in 1951 when we passed our Constitution, _it was within the hands of this party/to impose one party rule, if it wanted that? Subsequently, if we wanted, we could have done that. But, Sir, we are maintaining this democratic structure, we swear by this democratic structure and we guard this multiparty democratic structure, not 10 please anybody, but, because, Sir, # is an article of faith with our party and that should be maintained. It is nos- at the mercy of anybody that we are doing that. We take credit that

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this tradition which was handed over to us has been kept by us in perfect trust and that democracy has been sustained and consolidated in the course of these years.

Looking at the entire picture of the achievements which our President has given, which Indian will not take pride in the fact that in the course of these four years of development, this poor country has emerged as a nuclear power, not for destruction but for building up peace and for the peaceful utilisation of nuclear energy? Who will not take pride in the fact that facing up to the oil crisis, we have intensified our effort for exploration of our oil resources potential? By the efficient technical skill of our scientific personnel, we have been able to strike at our // 1 resources and extract these resources. We are going to this expand activity. When gil is in scarce supply, it is necessary that power supply he also increased. We have become richer all the way round in that way.

Looking at the situation round our borders, at one time we felt we were isolated. But now we have forged and strengthened our friendship with Nepal, Bhutan, Sri Lanka and now normalisation is being effected with Pakistan. We have close friendship with Bangladesh. On the international scene, friendship is being forged with any and every country which is prepared to assist us and will take, our assistance.

Recently when I was on a tour of African countries, I had occasion to discuss the situation with many African dignitaries. I had the feeling that they were looking up to India rather/than to any developed countries for assistance, not in terms of money because they know we are as poor as any other country but in the form of know-how, technical and personnel support. They seel this assistance from India will not be exploitative as it might be from any other

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developed country. This is the image we have built up in the course of this period.

Therefore, this country is emerging with all stature. The international giants which conspired against us on the eve of the Pakistan war have now recognised us as a factor which cannot and must not be overlooked. We have re-established our position with respect to every country on the international scene.

I said we have come through this crisis. How were we able to do so? In paragraph of his Address, the President very appropriately says:

"I congratulate the workers, the farmers and other sections of the people for the determination, courage and identity with national purpose shown by them in supporting the Government's programme of economic stabilisation".

In this, the President has given a reply to what my friend, Shri Vajpayee, asked: what about the people? Here is the President acknowledging the debt the nation owes to the working people, the farmers and the poor men who against mighty odds kept the nation moving.

We find many things taking place in the country in the course of this crisis. Measure after measure has been taken. There was the impounding of the additional wages...

SHRI-S. M. BANERJEE (Kanpur): Shame

SHRI C. M. STEPHEN: There was impounding of half the DA, restricting the issue of dividends, stopping the issue of further bonus shares. All these measures were taken by//Government. Shri Banerjee says 'Shame'. But let me tell him that we stand vindicated. We did this in order that inflation may be checked, in order that the working people may have their real wages/safeguarded to a certain extent. We, therefore, took courage to bring forward legislation

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which we knew would be unpopular. At that time, the allegation was that the attack was against workers only. But really this was the beginning of a wholesale attack on those contributing to the inflationary pressur ein the country. This was followed up by action on a war footing against smugglers and blackmarketeers. We/saw that the effect of it has been felt There was a call given by certain trade unions to the workers Resist the last'. A call for bandh was given, a call for a nationwide/strike was given. But the workers replied: 'We belong to the nation. We believe in this Government. Their measures are for our benefit. Therefore, we reject the call for strike bandh'.

13.00 hrs.

Again, the Railway strike was called off. The dock strike was called off immediately the workers realised that the nation's need was higher. So immediately a compromise was arrived at. The Railway strike was called off. I do not want to go back on the had painful memories. These efforts took place in defiance of the painful action of the Government to safeguard the interest of the country. What has been proved is that/the working classes and large sections of the people in the country today stand behind the Government to make a success of the actions they had initiated.

On the other hand, what do you see? Certain calls are coming up from Bihar, nobody Sahl pay taxes: no student shall go to the school or college. May I. ask in all humility: who accepted that call? What happened to the no-tax compaign? What happened to the slogan to close the schools and universities? Every one of your calls like that had been rejected by the people and it is because of the determination of the people to stand behind the Government

MR. SPEAKER: How long will you take?

SHRI C. M. STEPHEN: I will take a little time; I shall continue after lunch.

MR. SPEAKER: No, you better finish in another ten minutes.

SHRI C. M. STEPHEN: The President in his Address has underlined one development on the national scene:

"Hon. Members, when the nation is straining every nerve to meet formidable challenges, it is regrettable that some groups have been doing every thing possible to weaken the will of the people and to sap the conesion and unity of purpose, so vital at such times".

When the nation was grappling with such a difficult sitation, what was your conduct? This is the question which I wan tto raise with the opposition. What was your approach? What was your contribution?

SHRI INDRAJIT GUPTA (Alipore): We are hungry; we cannot take up your questions now.

SHRI C. M. STEPHEN: I would prefer to continue after Lunch.

MR. SPEAKER: I am calling Mr. A. K. Gopalan after lunch.

SHRI INDRAJIT GUPTA: The seconder has to speak; the motion has to be properly moved and seconded.

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): Immediately after the Mover, the seconder will speak.

SHRI C. M. STERER: - 1 recall what happened when the President gave his Address this year.

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I recall in this connection what happened when the President gave his Addrese this year. According to me the conduct of the Opposition was completely symbolic of their total attitude towards national issues. There are three aspects which I want to underline. One is that when the President was giving the State of the Nation Message some of the parties chose to abstain. Abstaining, still they left one behind to obstruct, and even in the matter of abstaining they were not able to say on what//issues they were abstaining. They took the attitude: let the President say or not say anything, we boycott the President's Address. Our approach to national issues is one of absolute mdifference and unconcern. We have nothing to do with them. They were not satisfied with it. They left one or two people behind to obstruct the President. Therefore, their mind is one of complete indifference to the agony of/the people and the problems of the country, and although they do not have the strength, they try as best as they can to obstruct the President and symbolically one is left behind to obstruct the President's speech. If some body is asked why he is abstaining though they have now joined behind one nonparty leader, even in the matter of abstaining they are not able to say that they abstain on the basis of any particular issue. One party says that it abstains on one issue, another party says that it abstains on a second issue and a third party says that it is on a third issue. They are entirely diffe-Pent issues. So, even in the matter of dissenting, even in the matter of baycott, even in the matter of abstaining they cannot find a common issue at all. This is the state of affairs in the Opposition.

The state of affairs in the Opposition is characterised by three elements. One is their cruel.

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mercilese, interponsible indifference to the problems of the nation. The second is to the extent that it is possible for them atleast symbolically to obstruct the effort that is made by the elected Government to solve the problems at issue. And the third is that when it comes to a determination of the issue on which they can join they will jump at one anothere throat. So, they are a camp of division und not a camp of unity. Even in the matter of dissention they are not able to forge a united stand. This is a picutre that has emerged before us.

What is the purpose of an Opposition? The purpose of an Opposition, the primary duty of an Opposition, of course is to articulate the sense of dissent of the people against the Government and secondly to make an effort of an alternative formula to that of the Government to solve the problems of the nation.

For years they have been trying to articulate the dissent of the people and we know how they have been doing it, by obstructing the business of Parliament, by obstructing the business of the Houses of the Legislature, by obstructing the delivery of the speeches of the Governors and the President and by making the Houses of Parliament and the Houses of Legislature a laughing stock and a ridiculous thing. This is the picture that we have been seeing. They have never come forward with a formula saying that this is the alternative that they are offering in place of the formula of the Government to solve the problems of the nation.

Never in the long history of these four years. Even for the articulation of the dissent of the people, which the primary duty of a political party, they have now discovered a so-called non-party man-I do not want to use strong words against him at the moment-to guide them to articulate the dissent of the people! A man who has no party, admitted to have no

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following and no political philosophy -they have discovered him to beau them. They are huddling up behind this non-party man to perform this primary duty of a political party, i.e. articulation of the dissent of the people. By that they have conceded that even as a force of articulating dissent, these political parties have completely failed and they have to take recourse to a non-party man to discharge even this primary responsibility.

Whenever the economic situation is bad, history has shown that fascist forces will take advantage of it. there is discontentment Whenever. among the so-called middle-class section, the fascist forces will invariably take advantage of it. Mr. Jayaprakash Narayan is now speaking of non-party democracy. I for one am not able to understand the assence of it. May be I am not wise enough. The political party system is an invention made in the democratic fabric in the late 19th and 20th centuries. In a country like India, which is ridden with caste, vested interests, monopoly capital etc., political party is necessary if the weak man are to combine and make democracy succeed for their own benefit. If political party is gone, who emerges? The powerful emerges. When the people are not united on the political plane, the powerful elements, the big money forces, the monopolists, the high class and high caste people will capture the political power once the political party is gone and non-party domocracy is ushered They will convert the economy dri. to their own use to the disadvantage Therefore, the of the common man. demand for non-party domocracy is a demand for the installation of their fascist rule in the country and driving away the democratic ' system which has been built up in this country. Let there be no mistake about it.

There are various definitions of democracy. The liberals thought of

democracy as a system which will serve the aristocratic interests. That is liberal democracy. When adult franchise was introduced, there was opposition to it saying that this country was not ripe for it. But subequently it was proved that the country is ripe and people are politically conscious. They feel that domocracy is becoming dynamic, with the result that the will of the people started reflecting in the governments which they were electing from time to time. Therefore, subject of course to the limitations that have been inherent in the economic structure that is prevailing in our country, to the extent possible, the benefit of this democracy was taken down to the common man.

Slogans were raised about land reforms, about the expansion of the public sector, about self-reliance; all these things came up, and the persons who were safely perched up in the higher echelons felt their days were numbered, and democracy is asserting itself and the people are asserting themselves. In order to battle against that, they formed the Grand Alliance in 1971. The people saw through their game and the Grand Alliance was overthrown. Subsequently, they took certain actions, but they realised that the Government is determined to go against their vested interests. At that time the economic crisis comes to this country.

It has always happened in history, whether in Italy or in Germany, where the fascist regime has come up the vested interests have ganged up and they have put up a leader with false pretensions, with false protestations. I have no respect for sanctimonious humbug, for a person who does not derive any strength from his own political party. May I ask of the opposition parties what is the strength of Shri Jayaparakash Narayan? Do you concode that he fass a strength of his own? Or, would you say that his

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strength is what you are giving to him? Then, are you liquidating yourself, saying that he is the top leader? Once you concede that, then you are installing a Fuhehrer. We have seen that in Germany and Italy. But acre he will not be able to play his game, because he does not have the elements in him for that.

I am not calling anybody fascist; but I do call the forces which are combining with him with false pretensions and false protestations the fascist forces in this country, which are conspiring against the common man who wants to preserve his political right which he had captured through struggle and which he las been carrying on. This is what you are doing.

Looking at the picture, you find all the parameters, all the straplings of the fascist movement. The fascist movement essentially is an anti-movement; it has nothing positive about it. It is characteristic of the fascist movement that it is anti. There is nothing positive in it; it is anti, against everything, anti-nation, against everything.

Now we have started seeing the manifestation of the para-militarism. I remember when Mahatma Gandhi was shot down. \mathbf{Shri} Jayaprakash Narayan came out in fury, called Sardar Vallabhbhai Patel a murderer and asked for his resignation. I remember him calling the RSS a murderous gang and demanding its banning and liquidation. Three days back I was shocked when I read a statement by Shri Jayaprakash Narayan, saying that RSS is doing a national service which merits approbation! Has RSS changed, or has JP changed or these friends who are ganging up behind JP have changed, I do not know. Anyway, this paramilitarism, whether of the Anandmargis or of the RSS or in cognito, which is being created by several political parties, is completely manifested here.

Another facet of the fascist movement is, what you call, militant opposition. Now, what exactly is militant, I do not know. JP said last week "you will have to oppose militantly" of course with a rider saying "not violently". Well, once it is militant, once it is outrageous, then whether it is violent or not will now lie in the hands of JP. The point is whether the opposition has got to be democratic, or it has got to be militant. He says it must be militant; he has clarified his position.

Another aspect of fascism is that it stands against the party system. It has always been so. The fascists have always taken the stand that they are against the party system. Here is a Messiah who advocates partyless democracy, who makes no secret of the fact that he is opposed to the party system because it is partyless democracy that he is wanting.

Their supreame contempt for partiamentary institutions is never in doubt. Another very interesting characteristic is that they speak about youth power. Youth power of a democratic land we are accustomed with, but that is not the youth power that Jaya Prakash Narayan is depending upon. Fascist movements have always relied upon the so-called youth power for their violent purposes and this is part of history.

Again, they speak of marches. Can anybody doubt that marches are part of the fascist movement? Here is what is said:—

"Their strange passion for marching was another reflection of the activism of the 'life philosophy', the preference given to instinct over reason, to action rather than calculation. 'Marching is more important than studying', the students in the Third Reich were taught, and

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in 1936 Himmler issued the SS with his 'famous 'eternal marching orders'."

A number of marches are enumerated here.

Here we are seeing not only a political movement on an ideological plane but a paramilitarism being built up, a Fuhehrer being installed and calls being given for marches—marches in Patna, marches in Lucknow and now march on the Parliament coming on. Here is fascism coming up in its full ugly manifestation.

Therefore, I submit, this movement has borrowed from the itinerary of the fascist movements all over the world all the strapplings that are a part of fascist movements. Not that it is going to be effective because it is only an imitation, because the conditions in this country are not ripe for this fascist manifestation to come true. Where our democracy is strong. where our people are conscious of their political rights in a democracy, where our democracy has not been reduced to a rubble, that democracy will have the power to resist the fascist onslaughts even if under a cover or a mask. Therefore, in spite of these innocents and ridiculous borrowings, the fascist movement will just go into dissipation as it has necessarily got to go down.

point and I will have One more done with it. People are now speeking of a dialogue. I can understand a dialogue with political parties-a dialogue with the Marxist Communist Party, I am prepared; a dialogue with the Socialist Party or any other party, I must be prepared; a dialogue with the CPI or the Jan Sangh or any party, I must be prepared, but to speak of a dialogue with a movement, which is not a philosophy, I cannot understand. What is the dialogue I am to enter into and with whom I am to enter into a dialogue.

AN HON. MEMBER: Ask Mohan Dharia.

SHRI C. M. STEPHEN: Dialogue for what? They say, dialogue for corruption and electoral reform. А dialogue to decide whether there should be corruption or there should not be corruption, as if we are for corruption and they are not for corruption? Is that the dialogue that we have to enter into? Dialogue for electoral reform-electoral reform for what? What electoral reform? Everybody is spelling out words after words but nobody is telling us how to grapple with the problem of corruption, how the electoral reform has to come about. Repeatedly it has been mentioned from the other side that it is time for a clean administration. Tell us how we have to grapple with it. They say, it is time for electoral reform. Tell us how the reform has to be brought about. Let there be a national debate-nobody is against that-but to put up somebody there and say, have a dialogue with him who represents nothing, is it not really ridiculous? I really do not understand this problem of a dialogue coming up again and again. This is all I have got to say about this.

Therefore, the gist of what I am saying is, let nobody make political capital out of the situation, economic and political, that has arisen in this country. The patriotism of a person is to be tested by the way he reacts to the national situation that emerges from time to time. The Opposition in the course of the last four years have demonstrated that they will be reacting to the political situation not in a constructive spirit of cooperation to solve it but in a sense of glee and happiness that this misery has come on to this country so that they can . make use of it and capture political power. Cruelty and perversity could not be more manifest than this.

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This is the situation that has arisen. I am really indebted to the President for the words he has stated, what the Government proposes to do to strengthen the economy of the country during this period.

I may be permitted to submit one thing more. It is a matter of great significance that the public sector which has been losing so far has now started to show that it can come to its own. Calumny was being showered public sector on and scandal-mongering was going on. The people were being told that the public sector will never come to its own in this country. One after the other, the public sector started demonstrating inherent strength, knowledgeability and capacity, viability and flexibility, whereby it can stand the onslaughts of the economic forces. It is coming to its own. It augers well for the social transformation that we have in our contemplation.

I must take this opportunity to salute the captains of the public sector for the great service that they are doing in this matter and the working class in the public sector who with political consciousness and democratic consciousness are forgetting their own liabilities are discharging their supreme duty to the nation.

The President has cautioned us that we shall not be complacent. Let us remember, although for the time being we have just tided over the crisis, the international and economic situation is still disturbing. America, I am told, is prepared to arm Pakistan. The naval base is being built around our country. Many a large country are nervous an envious about the stability that we are establishing. The enemies are prowling around us. These forces we have got to face. We as an casis in the vast desert of despotism and totalitarianism remain the bastion

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of democracy. We have kept it up in spite of all the opposition that we are facing.

We will be failing our fathers and we will be failing the posterity if far any political considerations we permit this democracy to be weakened. We are on a war footing. There is a war against subversive elements who are combining to smash democracy. We will stand by the people, with the people, face this opposition and smash them. We will win the war for the people and for democracy.

With these words, I move this Resolution for the acceptance of the House.

MR. SPEAKER: Shri Sat Pal Kapur to second the motion. You may just start and resume your speech after lunch.

भी सतपाल वपूर (पटियाला) ः स्पीवभ माहब, मैं जो प्रस्ताव ख्या गया है, उम को सेकन्ड करता हा

MR: SPEAKER: We now adjourn for lunch to re-assemble at 2.30 P.M.

13.30 hrs.

The Lok Sabha adjourned for Lunch till Thirty Minutes past Fourteen of the Clock

The Lok Sabha reassembled after Lunch at Thirty-three Minutes past Fourteen of the Clock.

[MR. DEPUTY-SPEAKER in the Chair.]

MR. DEPUTY-SPEAKER: Mr. Satpal Kapur to continue his speech.

SHRI S. M. BANERJEE (Kappur): Sir, I just want to make one submission. As you are aware, the services of 800 employees of the Food Corporation of India have been terminated and they are on strike. There is ruthless repression on them in West Bengal and other States. Since this matter comes directly under the

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Central Government, under the Food Ministry I wuold request, through you, the Minister of Parliamentary Affairs to ask the Minister to make a statement on this. They should not crush the strikers, but take them back to service. Some neople were provided alternative jobs previously, but in this case these employees have not been provided alternative jobs T would request the Minister of Parliamentary Affairs to convey to the Food Minister that he may make a statement on the retrenchment of these 800 employees of the Food Corporation of India.

14.35 hrs.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—Contd.

श्री सनपाल कपुर (पटिनाला) नगरे दोस्त स्टीफस साहब ने जो प्रस्ताव रखा है मे उसको सैकिड करने के लिए खडा हम्रा ह। राष्टपति जी ने को ग्रपने भाषण मे इस बात पर बडी चिन्ता प्रकट की है कि युएस ए ने पाकिस्तान को हथियार दिए जाने पर जो एम्बारगो लगाया था उसको उसने हटा दिय है। इससे यह नजर ग्राता है कि पूरानी पालिसः की तरह यु एम ए हमारे झौर पाकिस्तान के दर्म्यान एक बेलेस कियेट करना चाहता है। हिन्द्स्तान झौर पाकिस्तान के सामने जा मसले हैं उन पर भाष निगाप डाले तो आपको पत। चलगा कि दोनो के सामने एक जैसे मसने खडे हैं जिम को उनको हल करना ह । हम दोनो के कामन मसले हैं। हमारे यहा अनएम्प्लायमेट है. एग्रिकलचर प्रोडकश्न को बढाने का सवाल हैं, डडस्टी के डिवेलेपमेट का सवाल है और यही सवाल पाकिस्तान के सामने हैं। हमारी खबा से यह कोशिय रही है कि हम पाकिस्तान के साथ किसी न किसी तरह से घपने ताल्लुकात को नार्मेस बचाएं। जब भी अम ऐसी कोई कोशिय करते हैं, मगरीकी पालिटिसियस इस कोशिय को माकाम बमाबे के सिए एफर करवा, कर तर देते हैं। उनकी कोसिम सिर्फ भी है कि संहित्तवान भोर हिन्दुस्तान के नीच

टेंशन बनी रहे भौर जिसते हम दोनों देशों के रिसोसिस हैं, वे जंगी माल और अग्री हथि-यार बनाने झौर मंगाने में लगते रहें झीर हम दोनों देश प्रपनी डिवेलेपमेट की तरफ ध्यान म दे सकें झौर हम गेह के लिए, इंडटियल डिवे-लेपमेट के लिए समरीका की तरफ देखते रहे। इस सारे माहोल में झाज हम झपना डिवेलेपमेट कर रहे हैं। मैं समझता ह कि ममरीका ने जो एम्बारगी हटाया है इस पर हम सब को. प्रालियामेट के सभी मैम्बरो को मजम्मत करनी चाहिए और हमे अमरीका को मजबूर करना चाहिए कि वह इस किस्म की पालिसी छोड दे ताकि हिन्दुस्तान और पाकिस्तान की जनता झाज जिन मसलो मे उलझी हई है, जिम दिक्कतो की शिकार है उनको वह हल कर सके। जो वजुहात हैं जिन की वजह से हम तरक्की मही कर था सकते है उम दिक्कतो को दर कराने के लिए हमे दबाब डालना चाहिए। यदि ऐसा हमा तभी पाकिस्तान और भारत की जमता और लीडरणिप ग्रपनी जनता की तरक्की की तरफ ध्यान दे सकेगी।

पिछले साल प्रेजीडेट्स एड्रेस में कहा गया था कि सारे देश मे कीमते बढ रही है। पिछले साल हमारा गदम का प्रोक्योरमेट पूरी तरह मही हमा, खरीफ की पैदावार हमारे यहा पूरी कामयाबी से नही हुई। इन दोनो कारणों से कीमतें बढनी चाहिए । ग्राम तौर से लोगों का ख्याल था कि कीमते बढती रहेगी । लेकिन सरकार ने जिस किस्म के कदम उठाए. स्मगलिंग ग्रौर स्मगलर्ज के खिलाफ, बुर्लक्रमती के खिलाफ तथा दूसरे कदम उनका नतीजा बहुत मच्छा निकला है मौर कीमते बढ़नी ही बन्द नही हो गई है बल्कि वे कम भी हो रही है । केंडिट सर्क्षेत्र तथा क्सरे जो इकदामात सरकार ने उठाए हैं उसका ही यह नतीजा है कि कीसतें कम हो रही है। प्रिक्रले दिलों दिल्ली में बढ़िया गेहें तीन सी रूपए निमटल मिलता थ. और मब ब्रसके भाव विर कर दो सौ रूपए के स्तर पर सा छए। है। सरफार ले स्टीज़ की जो ब्राइसिस मुक्त र की है उससे भी कम की मत पर

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[भी सतय ल कपूर]

स्टील मिल रहा है। कपड़े की, कोर्स क्लाथ की प्राइसिस गिरी है। मैं समझता हू कि गवनंमेट की जो इसके सम्बन्ध मे पालिसी है उसको मजबूत करने की माज भी जरूरत है ग्रीर उनको सख्ती से ग्रीर तेजी मे लागू करने की ग्रीर चलाने की जरूरत है।

राष्ट्रपति जी ने पब्लिक डिस्ट्रीब्यूगम सिस्टम का भी जिक किया है। उसको हम अभी तक पूरी तरह सकमस कुल नही कर सके हैं। जरूरत इस बात की है कि इस सिस्टम को हम मभी जरूरी चीजों पर लागू करें और इस को मजबूत बनाए। ग्रगर हमने इसको मजबूत नही किया तो ग्रदेशा है कि दुवारा कीमते बढनी शुरू हो जाएगी। ऐसी ताकतें मौजूद है जो इस कोशिश मे रहती है कि यह सिस्टम न चल पाए। इसको कमओर करने मे बे लगी हुई है। इस तरफ मरकार को खास ध्यान देना होगा और इसको मजबूत ग्री सकसैंसफुल बनाना होगा।

राइट विंग पार्टीज जो है वे इस बात का प्रचार करती थी कि पब्लिफ मैक्टर मे हमारा जो इनवैस्टमेट है उसमे हमे फायदा नही हो रहा है। लेकिन ग्राप देखे कि इम साल इस बात को हमे बहुत ही नुमाया तौर पर दिखाया गया है कि पब्लिफ सैक्टर मे काम करने वाले वर्कज की मेहनत की वजह से, उन मे काम करने वाले ग्रफसरो की मेहनत मे, उनके प्रापर गाइडेस से ग्रीर जो मिनिस्टर इनके इनवार्ज है, उनकी एफटम से हमारे पब्लिफ सैक्टर का इमेज इम्प्रुव हुग्रा है, प्रोडक्शन बढ़ा है ग्रीर उन से हम लाभ हो रहा है ।

इडस्ट्रियल ग्रोथ का सवाल की उठाया गया है, पैदावार बढाने का सवाल भी उठाया गया है। प्राइवेट सैक्टर हमेशा एक बात कहता माया है कि यदि इडस्ट्री की ग्रापने तरक्की करनी है, इडस्ट्रियल डिवेलेपमेट करना है तो छसको मौर कैसेशन दिए जांए, उसे मुनाफा कमाने के लिए मौर सहूलियतें दें। इसकी

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हम इजाजत नहीं दे सकते है । जरूरत इस बात की है कि पब्लिक सैक्टर की कमांडिंग हाइट हो। उसके जरिए हम डिवेलेपमेट करे और प्राइवेट सैक्टर पर माहिस्ता-माहिस्ता जितनी हमारी डिपेडेस है उसको फम करे। प्राइवेट सैक्टर हम से कसैंशन लें कर प्राफिट मैकिंग करता हैं। प्राइवेट सैक्टर फिसी तगह भी इस बात में इटरस्टिड नही है कि प्रोडक्शन इसलिए करें ताकि लोगो की जरूरते पूरी हो । प्राइवेट सैक्टर प्रोडक्शन करता है सिर्फ एक्सप्लायट करने के लिए, सिर्फ ज्यादा मनाफा कमाने के लिए लोगो की जरूरते पूरी करने के लिए मही ब्नियादी फकं यह है। इससे बचने की जरूरत है ग्रंगर पश्लिक सैक्टर को ग्रीर ज्यादा डिवेलप करने की ग्रौर मजबत करने की जरूरत है।

इस देश मे हमने कुछ ट्रेडीशज कायम की है भ्रीर ये टेडीशज जग भ्राजादी के दौरान महात्मा गाधी तथा श्रो जवाहरलाल नेहरु की रहनमाई में कायम हई है झौर हमने फैसला किया था कि म्राजादी म्राने के बाद हम इस मुल्क को किस किस्म का सिस्टम देगे। हमने कहा हम्रा है कि हम डैमो गेटिक सिस्टम देगे भौर उसको हमने एडाप्ट भी किया हमा है, डैमोक्रेटिक मॉगनिज्म को हमने एडाप्ट किया हम्रा है। कुछ लोग है जो एजीटेशन चला रहे है जिसका जिक प्रेजीडेट साहब ने ग्रपने एड्रेस मे भी किया है। लेकिन म्राज ऐसे लोग पैदा हो रहे है जो डेमोकेमी में विख्वास नहीं रखते है, जो चाहते है कि जम्हूरियत के नाम पर जम्हरियन को ही खतरा पैदा किया जाए। उनका मशा यही है कि किसी तरह से जम्हरित को कमजोर किया जाए। जे पी झादि कुछ लोग है जो कहते है कि इलैक्शन रिफाम्जे हों। लेकिन जब उन से पूछा जाता है कि किस प्रकार की रिफार्म्ज वे चाहते है, कैसा इलैक्शन सिस्टम वे चाहते हैं। उसमे क्या सुधार वे चाहते हैं, तो उसके बारे मे वे कुछ नहीं बताते हैं। चुनाव के लिए ब्लैक मनी के रोल को कैसे सत्म किया जाए इस तरह उन्होंने कोई ठोस तजवीज नहीं

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की है। लेकिन मैं भापको बताना चाहता हू वि दूनिया के जिस-जिस देश में फैसिज्म ग्राया है फसिज्म भाने से पहले फसिस्ट ताकतों ने जिस किस्म का प्रचार किया है वैसा ही प्रचार यहां किया जा रहा है। इसको हमें देखने की जरूरत है । फैसिस्ट ताकतें जो सिस्टम बना हुन्रा है उसको बस्ट्राय करने के लिए, उसको बदनाम करने के लिए जब एक्टिव होती है, जो लीडरशिप होता है उसको बदनाम करने के लिए फैसिस्ट ताकतें जब एक्टिव होती है तो उनकी यह एक स्टुटजी हो नी है कि युथ को साथ ले कर उस सिस्टम को ही खत्म कर दिया जाए, डैमोकेटिक सिस्टम को ही खत्म कर दिया जाए भौर वे लीडरणिप ग्रौर सिस्टम के खिलाफ एक नफरत की भावना पैदा करके ग्रपने ग्रापको भाग लाने की कोशिश करती है। अपने देश में हम देख ही रहे है कि तमाम वें फर्सिंज जो फैसिज्म में विश्वास रखती है ग्रपना एक मुहाज बना रही है ग्रीर उस मुहाज की लीडरशिप जे पी कर रहे है। वह फट या मुहाज इस देश में लीडरशिप ग्रौर मौजूदा सिस्टम के खिलाफ प्रचार कर रहा है, जम्हूरित के खिलाफ प्रचार कर रहा है, उन बैल्युज के खिलाफ प्रचार कर रहा है जो हमने तय की है और उन तमाम वैल्युज को डैस्ट्राय करने के लिए ग्राज ग्रपनी सारी ताकत लगा रहा है। पार्लियामेंट को सोचना है कि टोटल रेवो य्यूशन क्या होता है, केस्रोस ग्रौर रेवोल्यूशन में क्या फर्क है ? के आस कौन लोग लाते हैं। इ स मुल्क में ही नही किसी भी मुल्क मे ग्राप देंख, जो लोग रेवोल्यूशन में विश्वाम नहीं रखते हैं वही लाते है। रेवो युशन कभी कनफ्यूशन में नहीं हो रा है। जो पार्टी रेवोल्युशन में विश्वास करती है, उपकी करती हैं उसके वार म अगर वात यह मालूम हो कि ौन सी इकोनोमिक पालिसी वह इंट्रोड्यूस करेगी, जम्हूरित को कैसे मजबूत करेगी, समाजबाद को कैसे मजबूत करेगी ग्रीर जम्हूरियत को मजबूत करने के लिए वह झगर कोई कदम उठाती है तो उसको हम रेबोल्यूशन मान सकते हैं। लेकिन कोई पार्टी, कोई लीडर केओ सकियेट

करने की बात करें ग्रौर उस केग्रोस के जरिए लीडरशिप, जम्हूरी ढाचा, समाज गद, म्रादि सब को बार**करार रखने के बजाए इसको** डस्ट्राय करने की बात करे तो उसको ग्राप रेवो यूणन नहीं कह सकते हैं। ग्रगर वे उसको रेवोन्यूशन कहते हैं कि तो मैं कहुंगा कि व रेवोल्य शा का मतल ब नहीं समझते हैं। मैं जानता हं कि लिमये जी बहत देर तक ग्रंपने ग्राप को इन्त लाब का हिमायती बताते रहे हैं लेकिन म्राज इनका इन क़्लाब ग्रौर ग्रटल जी का रजत पसन्दाना रवैया एक हो गया है। ग्रटल जी, वमू जी, लिमये जी सय माज किसी चीन के चक्कर में हैं? इ का चक्कर एक ही है कि इस देश मे एंटी-कांग्रसिज्म बिल्ड किया जाए । उसको बिल्ड करने के लिए म्रौर सरकार पर कञ्जा करने के लिए कभी ये संरकारी मुलाजिमों मे जाते हैं स्रौर कभी जनता में ग्रौर उस सिस्टम को हर तरह से बदनाम करने की कोशिश करने हैं । म्रपोजीशन का क्या रोल होना चाहिए? उसका रोल यह होना चाहिए कि वह कहे कि जो मौजुदा प्लान है उसमे ये जो बातें हैं इन से हमारा डिसएग्रमेंट है, जिस सिस्टम से ग्राप सरकार चला रहे हैं इस मे हमारा यह एतराज है स्रौर इसके लिए हम यह म्राल्टरनेटिव पेश करते हैं । लेकिन म्राज तो म्रापका काम यही हो गया है कि हम क ई भी चीज इंट्रोड्यूज करें ग्रापको उसको रिजेक्ट ही करना है। कोई पाजिटिव बात या पालिसी न ग्राज तक जे पी साहब ने रखी हैं ग्रौर न ही ग्रापोजीशन के लीडरों नें। जे पी क्या कहते हैं? एक तरफ जम्हूरियत को मजबूत करने की बात कह ेे हैं श्रौर दूसरी तरफ चुनी हुई एमें म्बली को डि जाल्व करने की बात कहते हैं। नई एसैम्बली चाहने हैं। लेकिन उसके लिए तो उनको पाच साल इंतजार करना होगा । उसके लिए उनको इतना उतावला नही होना चाहिए (व्यवधान) ये लोग माप वातें करतें हैं जम्हूरियत की लेकिन जम्हूरियत के खिलाफ जिन ताकतों में मुहाज बना रखा है उन में ये श्वामिल हैं। न ताकतों का मुकाबला करने

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[भी सतपाल कत्र]

की जरूरत है । जनता का यह समझ लेना चाहिए कि हमारी पार्टी चुनाव सिस्टम में किस किस्म का सुधार होना चाहिए इस पर गौर कर रही है। लेकिन एक बात साफ है कि हमारी स्टेट फोर पिल्लर स्टेट है। हमने जनता को राइट माफ बोट दे रखा है , म्युनिसिपैलिटी ग्रौर गांव में, डिस्टिक्ट में, स्टेट में और पालियामेंट में । हम कोई सिस्टम लाएं उस में यह जो राईट झाफ बोट हमने जनता को दिया हुया है इस राईट झाफ वोट के खात्मे के इम विलकुल खिलाफ है। चनाव सिस्टम में सुधार की बात की जाती है। उस सुधार के लिए हमें नैशनल कनसैस बनाना चाहिए। कई बातें हैं जिन पर हमें सोचना ग्रौर विचार करना है। सब पार्टीज को वन पर सोचना चाहिए। लेकिन ग्रगर जनता के बोट के ग्रधिकार को ग्राप वापिस लेते हैं तो हम इसके खिलाफ है। हमारी पार्टी इस पालिसी की सख्त मजम्मत करेगी। कभी ये लोग पार्टीलेंस डेमोकेसी की बात करते हैं ,कभी दान-गर्टी डमोकेसी विल्ड करने की बात करते है, कभी कहते हैं- कि देहात से जिले के लिए, जिने से एसेम्बली के लिए भ्रीर एसेम्बली से पालियामेंट के लिए नुमायंदे चुने जायें। भ्राखिर ये लोग अनता के वोट के ग्रधिकार से क्यों डरते हैं? जो लोक जम्हरियत में विश्वास नहीं रखते हैं, माज वे इस मुल्क में जम्हूरियत को नाकाम बनाने के लिए कोशिशें कर रहे हैं। जो जम्ह-रियत के दूश्मन हैं, उन का मुकाबला करना, उन का सिर कुचलना भीर उन को महतोड डिफीट देना उन लोगों का फर्ज हो जाता है, जो जम्हरियम के हामी हैं। हम तमाम लोगों को, जो जम्हरियत में विश्वास रखते हैं, इस वरफ पूरे हयान से, कोशिश से झौर मेहनत से काम करने की जरूरत है।

में धाप का बहुत शुक्रगुआर हूं कि धाप ने सुझे इस मौशन कोसैकंड करने का मौका इया।

प्रो॰ सधु दंडवते (राजापुर): यह डीवेट सर्वेडिबद्धस एड्रेस पर है या श्री जयप्रकाश

नारायण पर ?

MR. DEPUTY_SPEAKER: There is a large number of amendments given notice of by the Members to the motion of Thanks on the President's Address.

Hon. Members present in the House who desire to move their amendments may send slips to the Table within 15 minuntes indicating the serial numbers of the amendments they would like to move. They will be treated as moved. Now, Mr. Gopalan will speak. On account of his weak health, he may speak sitting.

SHRI A. K. GOPALAN (Palghat): First of all, Sir, I thank you for allowing me to sit and speak. Perhaps, this may be my last speech in this Parliament. From 1952 onwards I have been in this House and have heard the Presidential Addresses since then but I am sorry to say, Sir, that the speech which the President delivered this time is not only deceptive but also out of reality. It has nothing to do with the realities in this country. What is happening in this country, the sufferings of the people and their problems nothing has been touched. That is why I say this is deceptive and also torn out of reality. The Address of the President begins with unsubstantiated claim: That we begin the year on a confident note, having responded with determination to the unforseen and stupendous challenges of the last four years.

Sir, were the problems and challenges which the country faced during the last four years unforseen? How can they be unforseen, I will take them one by one?

As far as the food situation is concerned, it has nothing to do with the Bangladesh problem or with the oil crisis. It is the negligence of the Central Government and the State Governments in not helping the cultivators in giving them good fertiliser, reduce the price of the fertiliser and also whatever is produced is taken over by the Government. In this regard I want to

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nopolists.

point out that I met the Prime Minister last year and presented a memorandum on behalf of the All India Kisan Sabha just a day before the Chief Ministers were meeting to decide about the policy that had been accepted by the Government about the wholesale trade in foodgrains.

I said that the policy should not be changed. But, surprisingly. that policy was changed and food trade was given for auction. They said that fifty per cent will be given to the Government and 50 per cent will be sold by the traders to whomsoever they want at the price they want. This is what had been done. This is the reason why the food situation is deteriorating. Not only that. In some places, the people are starving and dying. Let us look at the food situation in India today. In West Bengal, during the last one year, it is reported that about 5,000 people died due to starvation Stories of selling of children by their own mother for a few naya paise, for a piece of bread are pouring from the villages. Large-scale starvation deaths are occurring in Tripura, particularly in the tribal belt in Thumia areas. Ten thousand people died of starvation in the district of Goalpara in Assam. Stories of Orissa, Rajasthan are also not different from that of the other States. As far as Kerala is concerned, food problem is also serious there. I am giving the account of the Kerala Government. In 1974 August, supply of rice was 85,000 tonnes and it came down to 37,500 tonnes in January 1975. A little wheat is given, it is true. But, as far as rice is concerned, it came down from 85,000 tonnes to 37,500 ton-Sir, the last four years referred nes. to by the President in his Address are years of so called Garibi Hatao. From 1971, the slogan of Garibi Hatao was given. After four years of utter failure on the economic front, Government is looking an alibi in unforeseen circumstances such as Bangladesh war, oil crisis and so on. The abnormal rise in prices, large-scale starvation deaths, mounting anemployment, decline in rural income, increase in poverty and misery of the vast masses of the people are the logical result of a class policy pursued by the present Government for the last four years. This has happened due to the absolute surrender to the big landlords and traders and the mo-

Sir, as far as unemployment is concerned, the spectre of unemployment is haunting the nation. There was a crash programme. At Narora, the Congress said that within three months they will do what they could not do for 27 years. The figure of unemployment registered in the urban areas stood at 73 lakhs in March last year. Out of this, 35 Jakhs are educated unnemployed. According to a conservative estimate, the number of unemployed people rose from 33 lakhs in the beginning of the First Plan in 1951-52 to more than 500 lakhs, by now. Not claims only that. The Government that employment in the organised sector has increased recently. This is a Because, whatever increase fiction. there has been in employment in the organised sector, has been nullified by large_scale closure of factories and the decay of traditional industries. According to the report, which appeared in the Economic Times of November 11, 1974, in the Varanasi district of UP alone, 1,500 small scale units were recently closed due to power shortage and the shortage of raw materials. In the cotton textile industry, about 40 per cent of the workers have been retrenched; over 5000 powerlooms are not working. Sir, from the fourth week of October 1974, the third shift in the cotton textile mills in Ahmedabad was stopped, resulting in loss of jobs for over 5,000 workers. In Madras. in Buckingham Carnatic Mill alone, production has been curtailed by 25 per cent resulting in loss of jobs. This is as far as big industries are concerned.

There are some traditional industries where there are no big industries, like in Kerala. In Kerala, there are no big industries, but, there are traditionel industries which employ lakhs and lakhs of people. One is the coir in-

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[Shri A. K. Gopalan]

dustry, where, more than five lakhs of people are employed in all sectors of Sir, all those, exthe coir industry. cept a few hundred, are without job for the last so many months. The Kerala Government asked the Centre just to give Rs. 5 crores every year and that for three consecutive years, if Rs. 15 crores are given, they will be able to maintain the coir industry. But, that was not given. So, there is utter starvation as far as these industries are concerned. There is the handloom industry. In most of the Malabar areas, in Kerala and other places. so many handloom factories have been closed. This is because the production capacity is lying idle. There is no export. There is no way of sending it out. In the handloom factories also, there is unemployment.

15.00 hrs.

Then there is another industry where thousands of workers are employed, namely, the cashew industry. That is also affected. In today's papers, you might have noticed that for some days, for a week or so, the factories were working. Again the Cashew Corporation has closed the factories because we are dependent on outside sources for the kernel Even after 27 years of independence, when there are enough fallow lands available all over India fit for cashew cultivation, we have not done this. If cashew had been grown not only in Kerala but also in other places, this situation would not have arisen. Cashew is a foreign exchange earner, there is a lot of demand for cashew nuts. But this is not done and So that industry is also destroyed. we find that the traditional industries are getting destroyed. As a result, there is this picture of unemployment in the country.

There is another question as far as backward States like Kerala are concerned. Even those projects that had been promised have not only not been completed, but there has been waste of money. Even after spending Rs. 75 lakhs on preliminary work on three

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major power schemes in Kerala, Kutti. yadi, Salient Valley and Sabirigiri, the Kerala Electricity Board has been forced to suspend work due to shortage of funds. According to today's papera, the Minister in charge of Electricity has said that so far as Idukki is concerned the project will have to be stopped.

The President in his Address has said that we will have enough of power. But here is a case where Rs. 75 lakhs has been spent and still the work has been stopped. This also raises the question of planning. If we do not have money, why plan so many schemes, and then after spending so much money, why stop it?

Then there is the question of the conversion of the Trivandrum-Ernakulam line into broad gauge. That is not completed. The work is at a standstifl. So much money was spent already. The State Government also say 'We have no money. We do not get any money. We stop it'.

There is a demand for a mini steel factory in Kerala. Experts say that there is sufficient iron ore available in Calicut and other places. Two days ago I read in papers that in many other parts of India, apart from Kerala, iron ore was available. This ore is not made use of industries are not estab-Establishment of industries lished. would solve the problem of unemployment to some extent Whenever Kerala is demanding any industry or other schemes, the only reply is non-availability of adequate funds. You are not giving food; you are not giving industry; you are not sanctioning other schemes in Kerala. The only remedy left for the people is to unite and fight.

There is another problem. They make statements giving people hopes. The Minister of Parliamentary Affairs, Shipping and Transport announced in 1971 that the super tanker berth work will start soon. There was another similar statement. A third statement

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was given out that it had already begun while in fact it had not begun. I have got here a report published in the paper but I have no time; it says: "Super tanker work begins-from our New Delhi Bureau". This news is given that the super tanker berth, work on it has begun. Not on earth, in heavens perhaps. In paper it has begun.

The most important thing is this. There is suppression of democratic, civil liberties. They speak of fascist and semi fascist tendencies. The Prime Minister always says about fascism and What is fascism? Has not fascists. facism some criteria? With that criteria if we look into what is happening in this country, you will know where fascism develops. The economic crisis is deepening and people rise in revolt against the anti-people policies of the Government. Government is adopting semi fascist methods. Since 1972 in West Bengal democratic civil liberties had been eroded. Rigging of elections, gangsterism and subverting of democratic civil liberties are the weapon used by the ruling party to keep themselves in power. That is all known to the country. Since 1972 the ruling Congress Government in West Bengal have killed 103 comrades belonging to the CPI(M) alone, besides people belonging to other parties. It is said that even Congressmen belonging to the opposite faction are being murdered. Even Congress MLAs are murdered. Murder is progressing.

What is happening in Kerala? There are no civil liberties. After 27 years of Independence this is the position. When a common man is arrested, or even when an M.L.A, is arrested, beatings and other things are there.

But can you imagine his being made and made to stand on the road? An MLA along with others had been arrested and they were all stripped naked, they were made to stand on the road. And then the MLA asked the Asembly to have an All Party Committee and make an enquiry into what had happened. If what he said was not correct he offered to resign.

Before I came here I visited some places in Kerala and I was astonished to see the police atrocities. Even if a man commits a murder, according to the law the accused has to be produced before the Court and the Court has to punish him. What has the police to do with it? For the crime committed, the man has to be taken to the Court and tried by the Court and the Court also sometimes acquits the accused.

I visited a place which is full of Congressmen, not even one Marxists is there. A woman came to me and said she was having some five sewing machines to teach the girls there. The police one day raided the shop and took away all the sewing machines. It is said that the things are in the house of the police chief there. The police chief is a strong man I wrote a letter to the Home Minister and the reply was nothing had happened.

So civil liberties, the right of forming associations, freedom of speech and freedom of moving about are not being allowed. Some so-called Youth Congress goondas and police are posted in different places. Only four days back before I came here a beedi worker was standing in a place where these goondas and police were present. He was waiting for a bus. He was stabbed and taken to the hospital. When he was released from the hospital he came to me when I was in Cannanore and said this was what had happened. Will at least an examination be made of these things? If what I say, if all these things are not proved, as the MLA offered. I also tell the Prime Minister that I am ready to resign, to give up my Membership of Parliament, I will even retire from politics. If I am speaking a lie, I am not fit to be a politician.

This is what is happening. You let loose the police and ask them to do anything that you want. In some places out of anger, out of desperation, people do something against the police, that is correct. For that action must be taken against them. But if you:

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(Shri A. K. Gopelan)

go round all the villages within five or six miles, take away or rather steal the ornaments, steal everything, loot everything, cut the trees etc, what will happen? That is as far as civil liberties are concerned.

Wherever the Opposition is strong, wherever the Congress thinks that it cannot win, the Opposition is not only threatened, they are beaten on the road and in the lock up.

Under the Cr P. C. a man must be produced before a court within 24 hours of his arrest But we find that a man is arrested, kept in the lock-up indefinitely and between up Two women who were arrested were molested inside the lock-up and they committed suicide. Even a woman constable was molested by a man constable It appeared in the papers So, there is absolutely no civil liberty.

Coming to the railway strike, there are so many railway workers who have not yet been taken back What is the attitude of the government towards the working class? Government has no shame in using the MISA. DIR and other black laws against the working class to curb their legitimate rights of bargaining. Even today the government says no general amnesty can be given to the staff and the railway administration have been considering the cases only on individual So many High Courts includbasis ing Calcutta High Court, Kerala High Court, Gujarat High Court and Andhra Pradesh High Court have given judgments I want to guote an extract from the judgment of the Gujarat High Court

"Workers constitute the real wealth of the Nation, Assuring that they have erred, even so, they deserve to be treated with compassion and understanding. The 'Simla Spirit' which was exhibited even With a neighbour who was recent-

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ly at war with the Nation should prevail....It is, therefore hoped that the establishment will react by making a constructive approach and withdraw the orders of dismission without dragging the workers (who can ill-afford to contest as respondents) from court to court. If they needed or deserved punishment. they have been amply punished already. It will be a gesture of goodwill and enlightened self-interest to respond to this well-meant suggestion which will result in removal of bitterness, restoration of cordial relations and saving of public funds. One has to visualise the plight of hundreds of workers and their innocent family members Just as there is a time for war and time for peace, there is a time for showing the mailed first and a time for extending the hands of friendship in a "forgive and forget" spirit Now is the time and the opportunity for the establishment to show magnanimity as also pragmatism and to save the workers from further suffering. It is hoped and expected that the spirit in which these observations are made will be correctly appreciated and the same will evoke a response which will result in a solution satisfactory to all concerned".

What is the response of this Government? Has the Government any respect for court decision? They make an appeal to the Government saying. "We are releasing them, but there are others who could not come to the court. They cannot spend money. You please respond" But how can a Government which has no heart and which does not want to show any mercy to the workers, respond? The Government has gone in appeal to the Supreme Court and the workers have now to fight in the Suprema Court. The High Court has said, "They have no money. Their families are suffering. So, don't drag them from count to court." But they are going. The

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is the attitude of the Government to the workers.

However, have the Government correctly appreciated the High Court's observations? Instead of appreciating their own High Court verdict, Government took the opportunity to go to the Supreme Court with an emotional enmity against their own workers. In spite of the judgment, where the court has made an appeal to the Government to reinstate them, that has not been done.

Not only that, it has been reported that the advice of the President of India was also rejected by the Government. The President said some time ago that the reinstatement of the workers must be considered sympathetically. But that was not done.

Take the jute strike, which is now 45 days old. Lakhs of workers have gone on strike. Is it not the duty of the Government to use some pressure on the management or call both the management and the workers and try to arrive at a settlement? You cannot blame the opposition parties for the strike. Even the INTUC, which is a wing of the Congress, has joined the strike. The country is losing crores of rupees worth of foreign exchange because of this strike. I do not want to go into the details of that because we are going to discuss this topic today.

Coming to prices, I do not want to go into the details. According to the latest official figure the index number of wholesale prices showed a fantastic increase of 64.4 in a single year. The increase in the index numbers of wholesale prices in the last two years added to 90.6 points. which was almost equal to the 82.3 points increase in the index during the previous ten years. In fact, these figures are under-estimates, because the index numbers prepared by the Government are

a fraud on the people. In fact, the actual increases in prices have been several times higher in many cases. The prices of meat, eggs, mustard oil, vanaspati, biscuits and butter and so on increased by 32 to 50 per cent recently.

If you go to the bazar and tell them this is the price fixed, they ask you "who fixed the price?" If you go to a shop the shopkeeper will tell you "this is my shop; I will give you at the price which I want". So, fixing the price is one thing and availability of a thing at that price is another thing.

The President in his speech has claimed that they will strive at:

"Increase in mobilisation of resources and economies in non-Plan expenditure"

This is a bogus and empty claim. An analysis of the Government expenditure will show that on the one hand development expenditure has been substantially curtailed and, on the other hand, non-developmental expenditure has shown fantastic increase.

The expenditure on Central Reserve Police and Border Security Force etc. has increased from Rs. 3 crores to more than Rs. 137 crores.

Regarding mobilisation of tax resources, the Government continues to follow the policy of putting heavy burdens on the people through indirect taxes. Indirect taxes, as a proportion to total tax revenue. which was 50 per cent in 1951-52, has increased to more than 83 per cent in the last year. One does not know how much it will become in this budget.

The President's address claims that a 'vigorous drive was launched against the economic offences like smuggling, Hoarding and tax evasion and against spurious units and malpractices in scarce materials". They say they have done something against the smugglers and some have been put behind the bars under the MISA. But how many have escaped? How many of the smug-

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[Shri A. K. Gopalan]

glers and tax-evaders have the Government caught? One MLA of the Punjab Assembly stated openly in the Assembly that one Minister is sug porting the smugglers. The Assembly records will show that. So far as smugglers are concerned, what has been done touches only a fringe of the problem. The bulk of the smugglers and tax evaders are left scot free. Though they should have been arrested, that has not been done.

AN HON. MEMBER: They are given VIP treatment in jails.

SHRI A. K. GOPALAN: Coming to growth of monopolies, in 1963-64 the top monopoly houses in India had 46.9 per cent of the non-governmental non-banking assets in India It increased to 54 per cent by 1970. During the period of 'Garibi Hatao', not only did the share of the 75 monopoly houses further increased. even the number of monopoly houses increased from 75 to 93. That is as far as the monopolies are concerned.

Then, I come to the linguistic and religious minorities. We know what has been done as far as the religious minorities are concerned and what has happened here in Jama Masjid Α batch of our people visited the house and gave a report. It was nothing but slaughter It was not to stop a rebellion or anything. It was done with a vengeance. They had no mercy even for a girl who was hiding herself in the house; she was shot I do not want to go into it because I have already taken some time.

As far as the other minorities are concerned, the Rodo tribals of Goalpara in Assam and their rights are suppressed. The Assam Battalion Police and the CRP are shooting down unarmed and peaceful Bodo agitators.

The Tripura language known as Kok Borok has not been recognised

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Religious minorities such as Muslims are being treated like second class citizens by this Government.

In Punjab also there is intereference in the religious activities of the Akalis and in the Gurudwara Committee. It has been reported that about 26,000 people gathered some days back to protest against this.

As far as the freedom of the press is concerned, the press is also not left free; the press is not allowed to speak against the Government or to criticize the Government. What happened to the Searchlight, everybody knows. The Searchlight was very much critical of the Government and for this sin it was burnt.

A Jamshedpur editor was murdered because he wanted to disclose the names ~^e official_s in collusion with uraniun, smugglers of Jaduguda. 25 journalists were beaten up by the Ahmedabad Police last year.

The Hindustan Times Editor. Shri Verghese, is on the way out of editorship. It was revealed that not only ministers and ruling party MPs but the Prime Minister herself pressurised the management to send him away.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF SPACE, MINISTER OF PLANNING AND MINISTER OF SCIENCE AND TECHNOLOGY (SHRIMATI INDIRA GANDHI): Shri Verghese, I am told, has himself said that I did not.

भ्वे जनइवर स्थि (इलाहाबाद): उस को भी धमका दिया।

श्व मती इन्दिरा गांधीः मब म्रगर लोग इतने बोदे हैं तो हम क्या करें।

SHRI A. K. GOPALAN: Then, when Kerala Kaumudi, a paper in Kerala, brought out the scandel

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against a minister, a case was registered against it and prosecution started. When the case went on for the first trial, they understood that the case would not stand. They with-But as far as irew that case. Deshabhimani, our daily, is concerned, that also was prosecuted for bringing out corruption of some minister and the case was not withdrawn.

Regarding the Kashmir problem I would like to say that for years together we had been demanding that it must be settled and solved by mutual talks, but the Government did not hear; they put Sheikh Abdullah inside the jail.

Now, the Government has come to an agreement. But I warn the Government that if the Government is not fulfilling the aspirations of the people, they will be in trouble again because Kashmir issue is not an issue of the Congress party alone. We have not known terms of agreement. We will know it, I think, sometime later. After knowing it, if the aspirations of the Kashmir people are not fulfilled, then there will be trouble again.

The Government must immediately take steps for the full recognition of the Provincial Revolutionary Government of South Vietnam. Merely allowing an Information Centre in India won't do.

My other suggestion is that the Government should like initiative for good relationship with People's Republic of China. Those people who came here for Ping-Pong and others made a statement and their statement which appeared in the papers says that they are willing to have good relationship. This is the time when we should also reciprocate.

For the re-unification of Korea, India Government should stand with North Korea.

This is all what I have to say. I again repeat that as far as the President's Address is concerned, it has nothing to do with the realities that the country is facing today.

SHRI BIRENDEP SINGH RAO (Mahendragarh): . beg to move:

'That at the end of the motion, the following be added, namely:---

"but regret that no mention has been made in the Address of the Government's failure to implement the Central Government's award on Punjab-Harvana dispute over Chandigarh,"' (59)

'That at the end of the motion, the following be added, namely:---

"but regret that no mention has been made in the Address of the Government's failure to determine the share of Haryana and Punjab in the Beas and Ravi Waters."' (60)

'That at the end of the motion, the following be added, namely:---

"but regret that no mention has been made in the Address of the demand of people of Fazilka and Abohar areas to constitute them into a Union Territory immediately." ' (61)

'That at the end of the motion, the following be added, namely: ---

"but regret that no mention has been made in the Address regarding failure of the Government to constitute a Boundary Commission as envisaged in the Prime Minister's Award of 28th January, 1970."' (62)

SHRI B. S BHAURA (Bhatinda): I beg to move:

'That at the end of the motion, the following be added, namely:---

"but regret that no mention has been made in the Address about the failure of the Government to check rise in prices of essential commodities."' (63)

[Shri B. S. Bhaura]

That at the end of the motion, the following be added, namely:--

"but regret that no mention has been made in the Address about the failure of the Government to confiscate the properties of top smuglers who have been arrested under MISA."' (64)

'That at the end of the motion, the following be added, namely:---

"but regret that no mention has been made in the Address about the failure of the Government to protect the Harijans from intimidation and repression at the hands of landlords in the country side."' (65)

That at the end of the motion, the following be added, namely:---

"but regret that no mention has been made in the Address about the failure of the Government to allot surplus land among the landless agriculture labourers and to give house sites to the landless, houseless and the weaker sections of the society.", (66)

"That at the end of the motion, the following be added, namely:---

"but regret that no mention has been made in the Address about the failure of the Government to give clearance for construction of Thein Dam in Punjab."' (67)

'That at the end of the motion, the following be added, namely:---

"but regret that no mention has been made in the Address to instal atomic power plant in Punjab." (68)

"That at the end of the motion, the following be added, namely:---

"but regret that no mention has been made in the Address about the failure of the Government to transfer Cnandigarh to Punjab and to appoint a Commission of Linguistic experts to settle the border dispute between Punjab and Haryana,"' (69)

'That at the end of the motion, the following be added, namely:---

"but regret that no mention has been made in the Address about the C.I.A. activities against national interests in India and the steps being taken to curb their activities." (70)

'That at the end of the motion, the following be added, namely:---

"but regret that no mention has been made in the Address to ban para-military organisations like R.S.S. and Anand Margis," (71)

'That at the end of the motion, the following be added, namely:---

"but regret that no mention has been made in the Address about the failure of the Government to take over sugar industry, drug industry and vanaspati ghee industry." (72)

'That at the end of the motion, the following be added, namely:---

"but regret that no mention has been made in the Address to the steps being taken to improve the functioning of the Guru Nanak Thermal Plant, Bhatinda."' (73)

'That at the end of the motion, the following be added, namely:---

"that no mention has been made in the Address about declaring of Punjabi language as second 'ar guage of the Union Territory of Dethi and to bring forward an appropriate legislation to this effect." ' (74)

'That at the end of the motion, the following be added, namely:---

"but regret that no mention has been made in the Address to take back the railway employees, whose services were terminated in the Railway -trike last year."' (75)

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That at the end of the motion, the following be added, namely:--

"but regret that no mention has been made in the Address about the failure of the Government to solve unemployment problem in the country." (76)

"That at the end of the motion, the following be added, namely:---

"but regret that no mention has been made in the Address to provide free medical aid to the weaker sections of the society in the country." (77)

SHRI C. H. MOHAMED KOYA (Manjeri): I beg to move:

'That at the end of the motion, the following be added, namely:--

"but regret that there is no mention in the Address about the arrest of the Imam of Delhi Jama Masjid by miserably misusing the MISA."' (78)

'That at the end of the motion, the following be added, namely:--

"but regret that there is no mention in the Address about the unprovoked firing by police without warning which led to the death of more than ten people in the Jama Masjid area, Delhi."' (79)

That at the end of the motion, the following be added, namely:--

"but regret that there is no mention in the Address about the failure of the Government in instituting and impartial judicial enquiry in Jama Masjid firing."' (80)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the delay in publishing the Urdu Commission report." (81)

'That at the end of the motion, the following be added, namely:--

"but regret that there is no mention in the Address about lack uf adequate representation for Muslims in services." ' (82)

"That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about the failure of the Government to start construction of the Calicut aerodrome."' (83)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about the failure of the Railway Ministry to order a servey of the Melathur-Feroke Railway."' (84)

'That at the end of the motion, the following be added, namely:--

"but regret that there is no mention in the Address about the failure of the Government to ensure adequate rice supply to Kerala to maintain 12 oz. ration."' (85)

SHRI SARJOO PANDEY (Ghazipur): I beg to move:

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about any practical scheme having been formulated to raise the living standard of the poor people."' (86)

That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address of the need to remove corruption and nepotism which is rempant in the country."' (87)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about the communal riots in the country"' (88)

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[Shri Sarjoo Pandey]

That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about the nationalisation of the unnationalised banks in the country." (89)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about nationalisation of the Sugar Cane Industry."' (90)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about nationalisation of education in the country."' (91)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about the promotion of the Urdu language." (92)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about the creation of special development board for the Eastern U.P. and the other backward parts of the country."' (93)

SHRI K. S. CHAVDA (Patan): I beg to move:

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address of the failure of the Government to curb the unprecedented rise in prices." (94)

That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address regarding the stoppage of the post-matric scholar-

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ships to Scheduled Castes and Scheduled Tribes students who are in employment as were awarded upto the last academic year."' (95)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address of the failure of the Government to make available to the people the necessities of life at reasonable prices."' (96)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address of the fact that number of employees belonging to Scheduled Castes and Scheduled Tribes in the Central Government. public sector undertakings and nationalised banks is far below the prescribed percentage and the necessity to take special steps to fill up the prescribed quota."' (97)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about the restoration of the number of passenger trains cancelled in various sections and zones due to shortage of coal." ' (98)

'That at the end of the motion, the following be added, namely ---

"but regret that the Government have failed to raise the standard of the people living below poverty line." (99)

'That at the end of the motion, the following be added, namely:---

"but regret that in the Address there is no mention of suspension of the recommendation of the Sixth Finance Commission relating to the quantum of Central assistance to drought or famine affected States like Gujarat and provision of adequate Central assistance for relief measures." (100)

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That at the end of the motion, the _lowing be added, namely:---

"but regret that there is no mention in the Address of the removal of hardships suffered by the people of scarcity affected areas of Gujarat." ' (101)

That at the end of the motion, the following be added, namely: ---

"but regret that there is no mention in the Address of the failure of Government to remove untouchability, lock, stock and barrel from the country."' (102)

SHRI P. K. DEO (Kalahandi): I beg to move:

'That at the end of the motion, the following be added, namely:-

"but regret that in the Address no mention has been made to cor titute a parliamentary Committee to go into the illegal trafficking in issuance of import licences, with specific reference to Pondicherry and Mahe."' (156)

That at the end of the motion, the following be added, namely:---

"but regret that in the Address there is no condemnation for the Government's failure to protect the life of a Central Cabinet Minister whil reforming his official duty at Samastipur."' (157)

That at the end of the motion, the following be added, namely:-

"but regret that in the Address there is no condemnation of the calculated and political murder of a journalist and B.L.D. leader in broadday light in the main street of Bolangir town, by using the jeep of the Congress Party."' (158)

That at the end of the motion, the following be added, namely:---

"but regret that while mentioning about action against economic

offences, the Address completely ignores to state the misuse of MISA for political purposes and for blackmailing,"' (159)

That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about the termination of the state of Emergency."' (160)

That at the end of the motion, the following be added, namely:----

"but regret that no concern has been expressed in the Address about the increasing authoritarian tendency emerging in the encroachment of people's liberty through misuse of emergency powers and whiffling down Fundamental Rights."' (161)

That at the end of the motion, the following be added, namely:---

"but regret that in the Address no effective steps are suggested to combat the mounting corruption that has corroded the moral fibre of the administration."' (162)

That at the end of the motion, the following be added, namely:-

"but regret that in the Address only a vague mention has been made regarding the electoral reforms while the problem needs immediate and drastic reforms with the composition of a multi membered election Commission to be appointed in consultation with the Chief Justice of Supreme Court and the leader of the main opposition."" (163)

That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about steps for tackling the deteriorating economic condition, inflation and rising unemployment."' (164)

"That at the end of the motion, the following be added, namely: ---

"but regret that no measures are suggested in the Address about the

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[Shri P. K. Deo]

commissioning of the major irrigation and power projects particularly Upper Indravati Project due to undue delay in adjudication of inter-State water disputes."' (165)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the acute drought conditions prevailing in some parts of the country particularly Orissa, Eastern Madhya Pradesh and Andhra Pradesh and resultant starvation deaths."' (166)

PROF. MADHU DANDAVATE (Rajapur) I beg to move:

'That at the end of the motion, the following be added, namely :--

"but regret that there is no mention in the Address of the need to replace the existing monopoly-oriented mixed economy by socialist economy."' (178)

'That at the end of the motion, the following be added, namely :--

but regret that there is no mention of the need to introduce steps like demonetisation to unearth the black money in the economy."' (179)

'That at the end of the motion, the following be added, namely:-

"but regret that the Address does not take cognisance of growing atrocities on weaker sections like Adivasis and Harijans."' (180)

'That at the end of the motion, the following be added, namely :---

"but regret that no positive steps have been suggested for fair and rational revision of the existing wage policy."' (181)

'That at the end of the motion, the following be added, namely :---

"but regret that there is no mention of effective steps to ensure adequate food supply particularly to the vulnerable sections of the society at reasonable prices."' (182)

'That at the end of the motion, the following be added, namely :---

"but regret that there is no assunot contain any assurance to reinstate the railway employees victimised during the railway strike of May, 1974."' (188)

'That at the end of the motion, the following be added, namely :---

"but regret that there is no assurance to nationalise the Sugar Industry so as to ensure the interests of consumers, labour and the canegrowers."' (184)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention of positive steps to fulfil the legitimate aspirations of the States for autonomy within the framework of the federal structure."' (185)

'That at the end of the motion, the following be added, namely :---

"but regret that there is no move to institute a parliamentary probe into the Pondicherry and Mahe Licence Scandal." '(186)

'That at the end of the motion, the following be added, namely :---

"but regret that there is no response to the growing demand of the working people to annual the provisions for depositing the additional emoluments and 50 per cent of the additional Dearness Allowance as Compulsory Deposits." ' (187)

'That at the end of the motion, the following be added, namely :---

"but regret that the Address does

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not enumerate any steps to ensure adequate purchase of cotton from the cotton-growers at remunerative price through cash payment."' (188).

"That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address of the need to end the vacillating attitude of the Government in the implementation of the schemes like Aluminium Project, West Coast Railway and other railway projects which provide the infrastructure for the development of backward areas." (189)

SHRI S. M. BANERJEE (Kanpur): I beg to move

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address of the miserable failure of the Government to bring down the prices of essential commodities at a reasonable level." (190)

'That at the end of the motion, the following be added, namely:--

"but regret that there is no mention in the Address about taking back all Railway employees on duty who participated in May, 1974 strike."' (191)

'That at the end of the motion, the following be added, namely:--

"but regret that there is no mention in the Address of the growing unemployment in the country, and steps to be taken by Government to solve it." ' (192)

'That at the end of the motion, the following be added, namely:--

"but regret that there is no mention in the Address regarding granting bonus to the Central Government employees including those serving in Departmental undertakings." (193)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address regarding giving Urdu language a proper status in the country and abnormal delay in publishing the Report of the Urdu Commission."' (194)

'That at the end of the motion, the following be added, namely:--

"but regret that there is no mention in the Address regarding a needbased minimum wage for the workers working both in public and private sectors." (195)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about the indiscriminate use of MISA." ' (196)

SHRI P. K. DEO: I beg to move:

'That at the end of the motion, the following be added, namely:---

"but regret that the Address does not express concern in the interference of the Government on the functioning of the religious institutions in the country with specific reference to the bungling of the Wakf Board on the Jama Masjid, Delhi which led to unnecessary commotion and firing on innocent people." (197)

'That at the end of the motion, the following be added, namely:---

"but regret that the Address does not express concern about the role of big money in election thereby hampering free and fair elections and does not mention the urgenncy of making it mandatory to political parties to declare their assets and annual receipts and expenditure for public scrutiny."' (198)

'That at the end of the motion, the following be added, namely:---

"but regret that the Address does not mention about the blatant repression let loose on members of the Scheduled Castes and Schedled Tribe and other weaker sections of the community in connivance with the Government."' (199) [Shri P. K. Deo]

'That at the end of the motion, the following be added, namely:---

"but regret that the Address has not taken cognizance of the antipeople policies of the Government which have been rejected by the people as reflected m the recent byelections." (200)

SHRI DASRATHA DEB (Tripura) East) I beg to move.

'That at the end of the motion, the following be added, namely:---

"but egret that the Address fails to realise the urgency of revoking the National Emergency Proclamation, promulgated in 1971"' (207)

'That at the end of the motion, the following be added, namely.-

"but regret that there is no mention in the Address to provide autonomy to tribal belts wherein there is preponderance of tribal population in order to give facilities to tribals to undertake development works in the tribal area", (209)

'That at the end of the motion, the following be added, namely.---

"but regret that there is no mention in the Address about the failure of the Government to arrest repression, exploitation and harassment perpetrated upon the members of the scheduled castes and scheduled tribes communities by the vested interests section belonging to caste Hindus" (209)

'That at the end of the motion, the following be added, namely:---

"but regret that the Address fails to mention failure of the Government to eradicate untouchability from the country after 27 years of their rule." (210)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about the Government's failure to solve the tribal problems in a democratic manner."' (211)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address regarding the need of abandoning the Government's policy to suppress the tribals by using military force, instead of giving due respect to the aspiration of the tribals of the North eastern region for developing themselves into nationalities"' (212)

That at the end of the motion, the following be added, namely.--

"but regret that there is no mention in the Address regarding the need of declaring tribal compact belts of Tripura as scheduled area and the introduction of the Automous District Council for the tribal area with the representatives of the tribals elected on the basis of adult franchise": (213)

'That at the end of the motion, the following be added namely --

"but regret that there is no mention in the address to give education to the boys and girls belonging to different tribal groups through the medium of the mother tongue at least at the primary stage", (214)

'That at the end of the motion, the following be added, namely:--

"but regret that there is no mention in the Address about the urgency of providing a monthly cash-dole to each of the starving tribal families of Tripura who have been under severe famine condition at present, till the lean period is over, as such

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a cash.dole is being given to refugees residing in Tripura for a long time."' (215)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the Government's stepping up towards facism." (216)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about the failure of the Government to construct the railway lines from Dharamanagar to Agartala (Tripura)."' (217)

"That at the end of the motion, the following Le added, namely:---

"but regret that there is no action about the immediate restoration of IAC services to and fro Calcutta, Khowai, Kamalpur and Kailashar in Tripura." (218)

'That at the end of the motion, the following be added, namely ---

"but regret that there is no mention of the fact that the Government has inisreably failed to provide protection to people of Tripura bordering on Bangladesh and Mizoram from the frequent raids made by Mizo rebels." (219)

'That at the end of the motion, the following be added, namely:--

"but regret that there is no mention in the Address about the Government's failure to give due respect to the proposal of the Government of Himachal Pradesh with regard to declaring the three tribal areas of this territory such as Lahaul and Spiti as scheduled area." (220)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about the failure of the Government to arrest the high prices of the essential commodities." ' (222) "but regret that there is no mention in the Address about the need to provide livelihood allowances or cash-doles to the unemployed youths of the country till they are provided with jobs."' (223)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the Government's failure to provide any alternative occupation to the evicted tribals from Raima-Sarna of Tripura State due to the construction of Gumati Hydro-Electric Project under the Central sponsored scheme."' (224)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the Government's failure to enant a radical land legislation which may be a model legislation for all the states of India ensuring the rights of the trillers over the lands.", (225)

SHRIK S. CHAVDA: I beg to move:

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address of the fact that the country has lost and is losing scarce foreign exchange by way of dividends, technical know-how fees, head offices expenses etc., repatriated by foreign sector of the drugs industry, the cigarette industry and Coca-Cola Corporation and the steps to curb the malpractices of the foreign sector." (226)

'That at the end of the motion, the following be added. namely:---

"but regret that there is no mention in the Address of the failure of the Government to hold the election to the Legislative Assembly of Gujarat State."' (227)

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[Shri K. S. Chavda]

"That at the end of the motion, the following be added, namely:---

"but regret that there is no mantion in the Address of the fact that the number of incidents of atrocities committed on the Scheduled Castes is increasing and no stern and proper steps are taken to stop them and save their person and property."' (228)

'That at the end of the motion, the following be added, namely:--

"but regret that there is no mention in the Address of the failure of the Government to lay the reports of the Commissioner for Scheduled Castes and Scheduled Tribes for the years 1971, 1972 and 1973 on the Table of Lok Sabha every year."' (229)

'That at the end of the motion, the following be added, namely ---

"but regret that there is no mention i_n the Address to implement the recommendations made in the Reports of the Commissioner for Scheiuled Castes and Scheduled Tribes for the years 1969 to 1973." (230)

"That at the end of the motion, the following be added, namely ----

"but regret that there is no mention in the Address of the failure to bring SC and ST on par with the rest of the population in the country educationally, socially and economically"' (231)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address of recommending to Parliament to pass the Untouchability (Offences) Amendment and Miscellaneous Provision Bill 1972 in this session of the Parliament"' (232) 'That at the end of the motion, the following be added, namely :---

"but regret that there is no mention in the Address of the failure of the Government of giving minimum wages to agricultural labourers in the country." (233)

SHRI P. G. MAVALANKAR (Ahmedabad): I beg to move:

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address that All India Radio would be converted into an autonomous public corporation."' (563)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about early setting up of a full-fiedged television centre in Ahmedabad, Gujarat."' (564)

'That at the end of the motion, the following be added, namely:---

"but regret that the Address fails to emphasise the urgent need of planning for increased generation of power to meet the growinng needs in the agricultural and industrial sectors."' (565)

"That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about the massive financial assistance to be provided immediately to the scarcitystriken regions of the State of Gujarat." (566)

"That at the end of the motion, the following be added, namely:---

"but regret that the Address fails to mention the growing unrest in academic and educational campuses in Gujarat and other parts of the country." (567)

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SHRI NOORUL HUDA (Cachar); I beg to move:

"That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the using of Army Doctors to break the strike of the Bihar Government Boctors." (265)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the using of Territorial Army to break the Railway workers strike in the month of May, 1974."' (266)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the judgment given by the Andhra Pradesh High Court against the Police verification of the Government employees." (267)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the withdrawal of MISA, DIR and other preventive measures."' (268)

'That at the end of the motion, the following be added, namely: ---

"but regret that there is no mention about the countrywide protest action of workers and employees against the compulsory deposit scheme." (269)

'That at the end of the motion, the following be added, namely:---

"but regret that there i_s no mention about the reducing of voting age to 18 from 21."' (270)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the rigged elections in West Bengal by the Ruling Party." * (271) 'That at the end of the motion, the following be added, namely :---

"but regret that there is no mention about the severe drought conditions in various parts of the country putting several million people into starvation." (272)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the failure of the Government to give doles to unemployed persons in the country." (273)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the failure of the Government in providing relief measures to those affected by drought conditions." (274)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention of misuse of MISA and DIR against the political opponents of ruling party." (275)

SHRI DASARATHA DEB: I beg to move:

'That at the end of the motion, the following be added, namely:---

"but regret that there is no montion about the failure of the Government to bring an effective and real land reform." (276)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the increase in price of mill cloths by 15 per cent by the mill owners and the Government's ineffectiveness to control increase." (277)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the attack on the freedom of Press by ruling party and by the Government"' (278)

That at the end of the motion, the following be added namely -

'but regret that there is no mention about the attacks on newspaper offices at Calcutta by the ruling party supporters to stifle the voice of (democratic opposition) political discontentment ' (279)

That at the end of the motion the following be added namely -

'but regret that there is no mention about the obstruction of left political parties meetings in West Bengal by the ruling party supporters in connivance with the police'' (280)

That at the end of the motion the following be added namely -

but regret that there is no mention about the attack on Trade Union movement in West Bengal physical attacks on Trade unionists particularly who belong to CITU by the ruling party supporters in collusion with the State Government '' (281)

That at the end of the motion the following be added namely --

but regret that there is no mention about the Governments humiliating acceptance of US term of no trade with the Democratic Republic of Vietnam to get 3 lakh tonnes of PL 480 wheat from USA'' (282)

That at the end of the motion, the following be added namely -

but regret that there is no mention about the deployment of Army, CRP BSF CISF to a number of States to suppress the democratic Trade Union movement'' (283)

That at the end of the motion, the following be added namely ---

but regret that there is no mention about the failure of the Government m achieving the targetted capacity of industrial production '' (284)

"I hat at the end of the motion the following be added namely ---

"but regret that there is no men tion about the failure of the Government to prevent the production of sub-standard controlled cloth by textile mill owners" (285)

'That at the end of the motion, the following be added, namely ---

'but regret that there is no mention about the increasing blindness among children m the country due to malnutrition' ' (286)

That at the end of the motion, the following be added, namely ----

'but regret that the Address has failed to mention the failure of the Government in redressing the grievances of tribals m respect of the Regional autonomy for the tribals wherever it is feasible " ' (287)

That at the end of the motion, the following be added namely ---

'but regret that the Address has failed to mention the need for the radical reforms of the election system in India ' (288)

'That at the end of the motion, the following be added namely --

"but regret that the Address has failed to mention the failures of the Government to check the infiltration of the Bangla lesh citizens to Tripura creating acute problems of land and employment"' (289)

That at the end the motion, the following be added numely -

"but regret that the Address has failed to mention the need for connecting Tripura through Bangladesh Railway system with other parts of India "' (301)

SHRI BIREN DUTTA I beg to move:

That at the end of the motion, the following be added, namely ----

"but regret that the Address fails to mention the need for granting aid to scheduled areas in Tripura and granting autonomous electoral cours cil for tribal people of Tripura.' ' (302)

[[]Shri Dasaratha Deb]

SHRI D. DEB I beg to move:

"That at the end of the motion, the following be added, namely ----

"but regret that the Address fails to mention the need for providing permanent High Court Bench in Tripura." (303)

'That at the end of the motion, the following be added, namely .---

"but regret that the Address fails" to mention the reasons for failure of land reform measures"' (304)

'That at the end of the motion, the following be added, namely --

"but regret that the Address fails to mention the steps to provide unemployment benefit to the unemployed youth of this country", (305)

'That at the end of the motion, the following be added, namely ---

"but regret that the Address fails to mention the need for lifting the emergency and withdrawal of MISA and such other anti-democratic Acts." (306)

'That at the end of the motion, the following be added, namely --

"but rearet that the Addre's fails to mention the need for creating conditions for free and fur elections in West Bengal' ' (307)

'That at the end of the motion, the following be added, namely --

"but regist that the Adoress has failed to mention the need for the declaration of the area of Tripura where there is a preponderance of tribal population as scheduled area exclusively for the tribals ', (308)

'That at the end of the motion, the following be added namely -

"but regret that the Address has failed to mention the urgency of the introduction of an Autonomous Ditrict Council for the tribal belts of Tripura with the representatives of the tribals elected on the basis of adult franchise"' (309) 'That at the end of the motion, the following be added namely:---

"but regret that the Address has failed to mention the urgent need of giving education to tribal boys and girls, through the medium of their mother tongue at least at the primary stage" (310)

'That at the end of the motion, the following be added name;y --

"but regret that the Address has failed to mention the failure of the Government in restoring lands to tribal Original land holders which had been transfeired to non-tribals illegally." (311)

'That at the end of the motion, the following be added, namely —

"but regret that the Address has failed to mention the failure of the Government m providing rehabilitation to Jhumia, and landless peas ants and lands with grant in aid"' (312)

'That at the end of the motion, the following ne added, namely --

but regret that the Address has failed to mention the failure of the Government in protecting the life and property of the scheduled castes and scheduled tribes from the frequest attacks by the vested interest belonging to caste Hindus" ' (313)

"That at the end of the motion, the following be added namely -

"but regiet that there is no riention about the deepening economic crisis which is engulfing the entire economy of the country"' (314)

'That at the end of the motion, the following be added, namely —

"but regret that the Address fails to mention about the prevailing severe unemployment situation in the country"' (315)

"That at the end of the motion, the following be added, namely ----

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"but regret that the Address fails to mention about the violation of fundamental and democratic rights by the Ruling Party through out the country." ' (316)

'That at the end of the motion, the following be added, namely'--

"but regret that the Address fails to mention about the growing authoritarianism of the Ruling Party aiming at one party rule throughout the country." (317)

'That at the end of the motion, the following be added, namely:---

"but regret that the Address fails to mention about the dictatorial trend of the Ruling Party which results in the erosion of democratic values endangering the Parliamentary democracy in the country." (318)

"That at the end of the motion, the following be added, namely:---

"but regret that the Address fails to mention about the fall in the national income in 1972-73 in comparison with the previous year.", (219)

"That at the end of the motion, the following be added, namely:---

"but regret that the Address fails to mention about the decline in the per capital income by 3.2 per cent in 1972-73."' (320)

'That at the end of the motion, the following be rided, namely:---

"but regret that the Address fails to metion the Government's failure to bring radical reforms and changes in the electoral system of the country." (321)

"That at the end of the motion, the blowing be added, namely ----

"but regret that the Address fails to mention about the unprecedented rise in prices and inflationary situation which is eroding the real wages of all the working people." ' (322)

'That at the end of the motion, the following be added, namely:---

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"but regret that the Address falls to mention about the terror situation in West Bengal where free and fair elections are impossible due to the gangsterism of the Ruling Party supporters in collusion with the police." • (323)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the severe repression let loose on the workers, employees and general public by he Government." ' (324)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention of the violence in West Bengal let loose by the Ruling Party on the democratic masses and political parties such as CPI(M) and others."' (325)

'That at the end of the motion, the following be added, namely :---

"but regret that there is no mention about the starvation deaths in the country particularly in West Bengal, Tripura, Rajasthan, Bihar and Assam."' (326)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the attack on scheduled castes and scheduled tribes people." > (327)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the gouging of the eyes of two Harijan brothers in Maharashtra by landlords and the Government's failure to prosecute the culprits." (328)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the increasing crimes in the country in recent months." (329)

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"That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the deplorable living conditions of slum dwellers in major cities." ' (330)

'That at the end of the motion, the following be added, namely ---

"but regret that there is no mention about the Government's action in giving more and more concessions to sugar monopolists such as increasing free market sugar quota from 30 to 35 per cent." (331)

'That at the end of the motion, the following be added, namely---

"but regret that there is no mention about the attacks on linguistic minorities in several parts of the country"' (332)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about giving due status to Urdu language." ' (333)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the attacks on minority communities and the failure of the Government to protect them"' (334)

"That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the detention of thousands of political prisoners in West Bengal and other States." (335)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the normalisation of relations with China."' (336)

'That at the end of the motion, the following be added, namely:--

"but regret that there is no mention about the hasty functioning of 3455 LS-10 the Election Commission to quicken the process of delimitation and other preliminaries to suit the needs of the Ruling Party."' (337)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the victimisation, termination of services and suspension of the Railway workers who took part in the last Railway strike."' (338)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mentron about the closures and lay-offs of several industrial units due to non-availability of raw material and electricity."' (339)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the forcible capturing of trade union offices by the Ruling Party supporters in West Bengal in connuvance with the authorities."' (340)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the political murders in West Bengal, Kerala, Andhra Pradesh and other places." ' (341)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the failure of the Government to take back all victimised Railway workers even after the judgment given by Kerala, West Bengal and Gujarat High Courts."' (342)

'That at the end of the motion, the following be added, namely.---

"but regret that there is no mention about the indefinite strike of

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[Shri Biren Dutta]

the 2½ lakh jute workers in West Bengal arising out of the intransigent attitude of the jute mill owners and the failure of the Government to bring an amicable settlement."' (343)

"That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the growing threat to the littoral States of Indian Ocean by the movements of US.A Naval Vessels carrying atomic weapons."' (344)

"That at the end of the motion, the following be added, namely ----

"but regret that there is no mention about the lifting of Emergency in the country." ' (345)

"That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the collapse of rationing system in West Bengal, Kerala, and Delhi"' (346)

'That at the end of the motion, the following be added, namely ----

"but regret that there is no mention about the growing dependence on USA for food imports."' (347)

'That at the end of the motion, the following be added, namely --

"but regret that there is no mention about the failure of the Government to procure all marketable surplus food grams from the landlords in the country-side."' (348)

That at the end of the motion, the following be added, namely:---

"but regret that there is no mention about the arbitrary action of the Election Commission in postponing the Trivandrum bye-election indefinitely"; (349)

SHRI P M MEHTA (Bhavnagai) 1 beg to move:

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'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Addres of the untoid sufferings and hardships faced by the people of drought_strickens State of Gujarat in the matter of acute shortage of food, fodder and inadequate relief works and low wages." (464)

'That at the end of the motion, the following be added, namely:---

"but regret to note the partisan views expressed by the President vide para 14 of his Address indirectly criticising the popular movement of Shri Jayaprakash Narayan."' (465)

'That at the end of the motion, the tollowing be added, namely --

"but legret that there is no mention of holding of Assembly election in the State of Gujarat."' (466)

"That at the end of the motion, the following be added, namely:---

"but regret that there is no mention of remedial measures to give employment to the unemployed persons-educated and uneducated, whose number is mounting day by day"' (467)

"That at the end of the motion, the following be added, namely:---

"but regret that there is no positive mention in the Address remote widespread unrest among the students community." ' (468)

SHRI P. G. MAVALANKAR: I beg to move:

'That at the end of the motion, the following be added, namely:--

"but regret that the Address does not reflect fully and genuinely the true state of the Union."' (477)
"That at the end of the motion, the following be added, namely:----

"but regret that the Address does not mention some of the more acute hardships and harassments faced and experienced by the citizens of all walks of life in the political, economic, social, educational, cultural and other spheres of public life." (478) "That at the end of the motion, the

following be added, namely:---

"but regret that there is no mention in the Address of the rapidly, falling standards of public life in the country." (479)

'That at the end of the motion, the following be added, namely:---

"but regret that the Address does not locate, list and tackle the glaring defects and deficiencies in our developing democracy, there by allowing the further deterioration in our polity." (480)

"but regret that the Address fails to focus the attention on the twinproblem of widening corruption and growing fascism in the various fields of life in the nation." (481)

'That at the end of the motion, the following be added, namely:---

"but regret that the domestic scene is not adequately narrated in the Address, whereas the description of international developments and a catalogue of visits to India by the various dignitorles occupy a disproportionately bigger place in the Address."' (482)

"That at the end of the motion, the following be added, namely:---

"but regret that the Address makes somewhat strange reading in as much as it outlines only the points in favour of the party in power."' (483)

"That at the end of the motion, the following be added, namely:---

•

"but regret that the Address fails

to give any clear and promising outline of the programme of the Government for the whole year."' (484)

'That at the end of the motion, the following be added, namely:---

"but regret that the Address does not spotlight the policies and programmes of the Government which may be in tune with the electoral promises and pledges of the ruling party."' (485)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address of the tiemendous and widespread popular upsurge against corruption in Gujarat Bihar and several other parts of the country." (486)

'That at the end of the motion, the following be added, namely:---

"but regret that the Address fails to acknowledge the rapidly growing movements under the leadership of Shri Jayaprakash Narayan against the corrupt Governments and against misrule at the Centre and in many other States in the Union." (487)

'That at the end of the motion, the following be added, namely:---

"but regret that the Address does not attempt an honest appraisal of the many sided malaise that afflicts the masses in the country." (488)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address of the menace of smuggling and alled untinational activities indulged in by anti-social and anti-democratic persons and forces in the country." ' (489)

That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address of the continued havoc by the monster of inflation in the nation's economy." (490)

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[Shri P. G. Mavalankar]

That at the end of the motion, the following be added, namely:---

"but regret that the Address gives no well thought outline of action for radical reforms in the eduticational sphere." (491)

'That at the end of the motion, the following be added, namely: ---

"but regret that there is no mention in the Address of plans to handle and solve the special problems of the two majorities in the nation, those below the poverty line and those born since independence."' (492)

'That at the end of the motion, the following be added, namely:---

"but regret that the Address fails to reflect a sense of concern for the Harijans and Adivasis who are constantly being subjected to all kinds of humiliations and hardships."' (493)

'That at the end of the motion, the following be added, namely:---

"but regret that the Address fails to give a clear assurance about the date of the new elections in Gujarat."' (494)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address of the continued spell of President's rule in Gujarat causing increasing concern at the denial of popular and democratic rule to the people of that State." '(495)

'That at the end of the motion, the following be added, namely:---

"but regret that the Address fails to mention severe drought and scarcity situations in several regions of the country, particularly in Gujarat, Orissa and Rajasthan."' (496) "That at the end of the motion, the following be added, namely:---

"but regret that there is no assurance in the Address about the postponement of the recommendations of the Sixth Finance Commission in regard to drought affected States like Gujarat." (497)

'That at the end of the motion, the following be added, namely:---

"but regret that the Address fails to note the growing dissatisfaction among the people against the increasing officialdom and bureaucracy in the States which are under President's Rule for more than six months."' (498)

SHRI DASARATHA DEB: I beg to move:

'That at the end of the motion, the following be added, namely:-

"but regret that there is no indication in the Address that the Government would be making arrangements in each State to associate the tribals in the development works of the respective States." (510)

'That at the end of the motion, the following be added, namely:---

'but regret that there is no mention in the Address that the Central Government will be pursuing to all the State Governments to constitute Legislative Assembly Committee for the welfare of the Scheduled Castes and Scheduled Tribes on the pattern of the Parliamentary Committee on the welfare of Scheduled Castes and Scheduled Tribes."' (511)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about the failure of the Government to pass the Untouchability Offences (Amendment) Bill as recommended by the Joint Committee in these years."' (512)

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'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about the failure of the Government to get the reservation orders of the Government of India regarding the reservation of posts in the services applicable to the private sector." (513)

SHRI P. G. MAVALANKAR: I beg to move:---

'That at the end of the motion, the following be added, namely: --

"but regret that there is no mention in the Adress as to when the Emergency will be lifted from the entire country." (514)

That at the end of the motion, the following be added, namely:---

"but regret that the Address fails to mention the phenomenon of rapidly increasing unemployment both, educated and uneducated unemployment, in the country." (515)

"That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about the alarming rate of population increase in the country and about the urgent steps to be taken on war footing for population control and for healthy family planning.", (516)

That at the end of the motion, the following be added, namely:--

"but regret that the Address does not adequately emphasise the need for self-reliance and self-sufficiency in agricultural sector of the economy." (517)

"That at the end of the motion, the following be added, namely:--

"but regret that the Address fails to mention the ghastly tragedy at Samastipur, Bihar in January 1975, causing fatal injuries to the Railway Minister Shri L. N. Mishra and some others." (518) "That at the end of the motion, the following be added, namely:---

'That at the end of the motion, the tion in the Address about the nationwide Railway strike and the subsequent issues and problems posed."' (519)

That at the end of the motion, the following be added, namely:---

"but regret that the Address gives no clear and definite direction in which the Government are ready to go for ensuring free and fair elections to be conducted independently, and impartially by the Election Commission." (520)

That at the end of the motion, the following be added, namely:---

"but regret that the Address fails to indicate the date by which the Narmada Waters Issue will be seetled by the Tribunal."' (521)

That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about the final and just resolve of the border dispute between Karnataka and Maharashtra."' (522)

SHRI N. E. HORO (Khunti): I beg to move:

'That at the end of the motion, the following be added, namely:-

"but regret that the Address does not make mention of the intention of the Government to constitute a new State of Jharkhand comprising the Chota Nagpur Division and the district of Santhal Pargana in Bihar and the contiguous districts of Orissa, West Bengal and Madhya Pradesh which is a politico-economic necessity for all round economic and democratic development to that area and its people." ' (523)

'That at the end of the motion, the following be added, namely:--

"but regret that in the Address there is no recognition of the fact

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that no infra-structure is laid even after two decades of planning in Jharkhand region in the form of roads, communication and electricity, without which all money spent for development during last four F_{1Ve} Year Plan period has simply been wasted."' (524)

'That at the end of the motion, the following be added, namely:---

"but regret that in the Address there is no mention of the fact that there is widespread discontentment among the tribals of Jharkhand region for failure of Union and State Governments concerned to appreciate their economic and political aspirations." (525)

'That at the end of the motion, the following be added, namely:--

"but regret that no mention is made in the Address of the urgency to set up a full Bench of the High Court of Patna at Ranchi."' (526)

SHRI M. KATHAMUTHU (Nagapattinam): I beg to move:

'That at the end of the motion, the following be added, namely:---

"but regret that the Address has failed to mention to have a comprehensive legislation for agricultural workers." (527)

That at the end of the motion, the following be added, namely:---

"but regret that the Address is not at all concerned about the inhuman affocities perpetrated on Harijans in various parts of the country." (528)

That at the end of the motion, the following be added, namely:---

"but regret that the Address fails to mention the urgent necessity to ensure adequate wage to the agricultural workers."' (529). 'That at the end of the motion, the following be added, namely:---

"but regret that the Address does not call upto the Government for the speedy implementation of the scheme for provision of house sites to the landless and for construction of houses for them." (530)

That at the end of the motion, the following be added, namely:---

"but regret that the Address has failed to point out the lapses on the part of the Government to implement effective land ceiling laws."' (531)

'That at the end of the motion, the following be added, namely:---

"but regret that the Address fails to make any reference to the failure on the part of the Central and State Governments to set up adequate administrative machinery to implement the Minimum Wages Act for agricultural workers.", (532).

'That at the end of the motion, the following be added, namely:---

"but regret that the Address does not make any mention of the need to extend the benefits of Workmen's Compensation Act to agricultural workers."' (533)

'That at the end of the motion, the following be added, namely:---

"but regret the Address does not take note of the miserable plight of Harijan agricultural workers who are subjected to social and economic boycott on them by landlords and other rural vested interests particularly when such Harijans try to assert their rights." (534)

'That at the end of the motion, the

following be added, namely:----

"but regret that the Address does not take note of the failure of the State Governments to enforce the

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provisions of the Untouchability (Offences) Act."' (535)

"That at the end of the motion, the following be added, namely:-

"but regret that the Address fails to mention the need for notionalisation of sugar industry."' (536)

"That at the end of the motion, the following be added, namely:---

"but regret that the Address does not call upon the Government to take immediate measures to take over the wholesale trade in foodgrains."' (537)

'That at the end of the motion, the following be added, namely:-

"but regret that the Address has no sympathy for the thousands of victimised workers of Railways after the last strike and has failed to call upon the Government to cancel all punitive measures against the Railway workers, withdraw pending cases against them and reinstate all victimised workers and restore to them the pre-strike working and service conditions"' (538)

That at the end of the motion, the following be added, namely:---

"but regret that the Address does not show enough awareness at the growing menace of what is known as parallel economy viz., black money and the necessity to take urgent steps to unearth such illgotten wealth."' (539)

That at the end of the motion, the following be added, namely:---

"but regret that the Address docs not condemn the US action to lift the so called arms embargo against Pakistan."' (540)

That at the end of the motion, the following be added, namely:---

"but regret that the Address does not call upon the Government to take all urgent steps to protest against the US imperialists setting up bases in Diego Carcia and elsewhere in the Indian Ocean,"' (541)

That at the end of the motion, the following be added, namely:---

"but regret that the Address does not take note of the widespread drought and famine conditions prevailing in Tamil Nadu particularly in the districts of Ramanathapuram. Uudukkottai, Dharmapuri, Tirunelveli and some parts of Coimbatore, Trichirapally and Thanjavur districts."' (542)

'That at the end of the motion, the following be added, namely:-

"but regret that the Address does not indicate any intention on the part of the Government to check spiralling prices."' (543)

'That at the end of the motion, the following be added, namely:-

"but regret that the Address does not call upon the Government to set up an effective system of public distribution for all essential commodities of daily use"' (544)

'That at the end of the motion, the following be added, namely:---

"but regret that the Address makes no mention to take effective steps to ensure regular food supply particularly to the weaker sections of the society at reasonable prices."' (545)

'That at the end of the motion, the following be added, namely:-

"but regret that the Address does not mention the importance and necessity, in the national interest to speedily settle the dispute over Cauvery water."' (546)

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'That at the end of the motion, the following be added, namely --

"but regret that the Address does not disapprove of the Central Governments failure to include Pondicherry as a party m the setting up of the Cauvery Valley Authority (547)

SHRI P G MAVALANKAR I beg to move ---

'That at the end of the motion, the following be added, namely ---

'but regret that there is no mention in the Address about the determination of the Government to curb generation and proliferation of black money which is sapping the life of the community in almost every field of activity"' (548)

That at the end of the motion, the following be added namely --

'but regret that the Address fails to give a firm assurance regarding stoppage of evil of money power in Ejections"' (549)

That at the end of the motion, the following be added ramely --

"but regret that there is no mention in the Address of the widespread dissatisfaction among the youth and would be voters about the haphazard and insty manner in which the electoral rolls all over the country are being revised and brought up to date, leaving out thousands of new voters from the electoral lists"' (550)

That at the end of the motion, the following be added namely --

"but regret that the Address fails to mention the urgent need of protecting and even enhancing the rights of the people through the properly set up machinery of Federal and State 'Ombudsmen' in the country" (551) That at the end of the motion, the following be added, namely --

'but regret that there is no mention in the Address about tackling the pressing problems that urbanisation poses througout the country "' (568)

That at the end of the motion, the following be added, namely.-

"but regret that there is no mention in the Address about the ciucial importance of having Panchayati Raj on non-party basis"' (569)

That at the end of the motion, the following be added, namely --

"but regret that the Address fails to give any inspiring guidelines to the youth and the citizens of the country for their meaningful involvement m public affairs" (570)

That at the end of the motion, the following be added namely —

'but regiet that the Address does not reflect the mood and the anger of the people about the various scandals that are corroding the political and public life in the country "' (571)

That at the end of the motion, the following be added, namely --

but regret that there is no mention in the Address about the low credibility of political parties and groups among the vast millions of ordinary people of the country"' (572) (

That at the end of the motion, the following be added, namely ----

"but regret that the Address does not emphasise the need for values and qualities of integrity, independence and uprightness in our public life at the present juncture." (573)

SHRIMATI ROZA DESHPANDE (Bombay-Central): I beg to move

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That at the end of the motion, the following be added, namely :---

"but regret to note that the Address has not made any mention of the International Women's Year."' (574)

SHRI NOORUL HUDA: I beg to : 😢 🔛 move:

'That at the end of the motion, the following be added, namely:-

"but regret that there is no mention about starvation deaths _ of thousands of persons in different parts of the country specially in Dhubri subdivision of Goalpara district, Assam; Coochbehar and other parts of West Bengaj and Gujarat."' (575)

'That at the end of the motion, the following be added, namely:----

"but regret that there is no mention in the Address about high prices of all essential commodities and resultant scarcity conditions prevailing in many parts of the country."' (576)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address of indefinite continuance of Emergency and use of MISA and DIR against workers and activitists of opposition political parties specially those of CPI(M)."' ١ (577)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about the serious and aggravating unemployment position in the whole country specially the existence of 86 lakhs of registered unemployed persons."' (578)

'That at the end of the motion, the following be added, namely :---

"but regret that there is no mention in the Address about the unheard of and untold atrocities on railway employees and their families in the railway quarters by armed constabulary and C.R.P. during the last All-India strike in May, 1974."' (579)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about the atmosphere of terror and fear in many parts of West Bengal, due to which thousands of members and activitists belonging to CPI(M), C.I.T.U., Kisan Sabha, Youth Federation cannot return to their homes and hearths."' (580)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about the fact that though the Election Commission is an independent statutory body, it is made to act at the dictates of the Ruling Party and the Government." ' (581)

"That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about the

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[Shri Noorul Huda]

merciless shooting down of young Bodo tribal people in Kokrajhar, Assam"' (582)

'That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address about the imposition of majority language on the linguistic minorities against their will and consent and suppression of the movement by the linguistic minorities "' (583)

'That at the end of the motion, the following be added, namely -

"but regret that there is no mention in the Address about the Govern ment's failure to remove mass scale illreracy in the whole country'' (584)

'That at the end of the motion, the following be added, namely .---

"but regret that there is no mention in the Address about the Gov ernment's failure to introduce genuine and effective land reforms in the interest of the landless and poor peasantry"' (585)

"That at the end of the Motion the following be added, namely.---

"but regret that there is no mention in the Address about the growing disparity between the rich and the poor in the country due to the pro-landlord and pro-big business policy of the Central Government"' (586)

"but regret that there is no mention in the Address about the huge loot by the monopolists at the expense of the powerty stricken workers and peasants in the country"' (587)

'That at the end of the motion. the following be added, namely ---

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'but regret that there is no mention in the Address about the post ponment of elections m Trivandrum, Bihar and Gujarat States by the Election Commission at the instance of the Prime Minister and in the interest of the Ruling Party"' (588)

'That at the end of the motion, the following be added namely ---

"but regret that there is no mention in the Address about the lack of industrialisation of the backward areas and regions in the country"' (589)

'That at the end of the motion, the following be added, namely ---

"but regret that there is no mention in the Address about the failure of the Government to protect the minorities from communal and linguistic riots", (590)

'That af the end of the motion the following be added, namely-

"but regret that there is' no mention in the Address about the Government's failure to restore peace

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and a normality in Nagaland and Munorities "' (591)

"That at the end of the motion the following be added namely -

'but regret that there is no men tion in the Address of authoritarian trends exhibited by the Ruling party and the Government" (592)

श्री जगन्नाथ राव जोज्ञी (शाजापुर) [.] मैं प्रस्ताव करता ह —

- 'कि प्रस्ताव के झन्त में थह जोडा जाये प्रयातृ ----
 - "किन्तु खेद है कि चुनाव-सुधार सबधी ससदीय समिति की सिफारिशो ग्रौर विशेषत सर्वसम्मत सिफारिशो पर सरकार द्वारा ग्रमल न किये जाने पर कोई दुख प्रगट नही किया गया है।"'(1)
- 'कि प्रस्ताव के अन्त में यह जोडा जाये, अर्थात् ---
 - "परन्तु खेद है कि देश में सकटकालीन स्थिति को समाप्त करने की घोषणा ग्रभिभाषण में नहीं की गई है।"' (2)

'कि प्रस्तान के क्रन्त में बह जोडा जाये, : अपर्धात् '----

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¹ "किन्तु खेद है कि देश की राजनैतिक व मार्थिक व्यवस्थार्मों पर काले धन के दुष्प्रभाव को एक निश्चित समय मे समाप्त करेने 'की कोई घौषणा ग्रभिषाषण मे नहीं है।'' ' (3)

- 'कि प्रस्ताव के ग्रन्त मे यह जोडा जाये, ग्रर्थातू ----
 - "किन्तु खेद है कि गुजरात विधान सभा के चुनाव कराने में भौर उस राज्य की जनता को लोकप्रिय सरकार देने मे मसाधारण विलम्द किये जाने पर, सरकार की कोई भर्त्सना नही की गई है।"'(4)
- 'कि प्रस्ताव के अन्त में यह जोडा जाये, अर्थात् ----
 - "प ग्लु खेद है कि 1971 को जनगणना के पश्चात्, घरन्घर जा कर मतदाता सूचियो के पुनरावृत्त कराने का कार्य चुनाव ग्रायोग ढारा न कराने ग्रौर इस प्रकार से करोडो नवयुवको को, छलपूर्वक उनके मताधिकार से वचित किये जाने का कोई उल्लेख, ग्रौर उस पर तीव्र ग्राकोज ग्रभिभाषण मे मही है।" (5)
- 'कि प्रस्ताव के अन्त में सह जोडा जाये, अर्थात् ----
 - "किन्तु खेद है कि लोक नायक श्री जयप्रकाश नारायण के घ्रष्टाचार विरोधी देश व्यापी जन-मान्दोलन के म्रफिनन्दन का मर्शिमाषण मे कोई उल्लेख नही है।^{"''} (6)

- 311 Motion of Thanks FEBRUARY 20, 1975 on President's Address [श्री जगन्नाथ राव जोशी] 'कि प्रस्ताव के मन्त मे यह जोडा जाये, पर्यात —
 - "परन्तु खेद है कि सत्ताधारी दल की ग्रधिनायकशाही प्रवृत्तियो के कारण, देश मे लोकतत्र के लिये बढते हुए खतरे के प्रति ग्रभिभाषण मे चिन्ता प्रकट नही की गई है।"'(7)
 - 'कि प्रस्ताव के ग्रन्त मे यह जोडा जाये ग्राचीत् ----
 - "परन्तु खेद है कि चुनावो को बिरादरी-वाद, क्षेत्रीयता, काले-धन तथा सरकारी मशीनरी के दुरपयोग के दुष्प्रभाव से मुक्त करने के लिये चुनाव-प्रणाली मे ग्राधारभूत सुधार करने की कोई व्यग्रता ग्रभिभाषण मे प्रगट नही की गई है।"'(17)
 - 'कि प्रस्ताव के ग्रन्त मे यह जोडा जाये, ग्रर्थात् ---
 - "परन्तु खेद है कि रोजगार, म्ल्य, उत्पादन तथा ग्राय सम्बन्धी एक राष्ट्रीय नीति के निर्धारण के लिए ग्रायिक दृष्टि से महत्व के, देश के सभी वर्गों के प्रतिनिधियो का एक गोलमेज सम्मेलन बुलाने की घोषणा ग्रभिभाषण मे नही की गई है।"' (18)
 - 'कि प्रस्ताव के ग्रन्त मे यह जोडा जाये, ग्रर्थात् ----
 - "परन्तु खेद है कि जम्मू-काश्मीर के भारत मे पूर्ण विलय को मूर्तरूप

- Motion of Thanks 312 on President's Address देने के लिए, सविधान के प्रस्थायी प्रनुच्छेद 370 को समाप्त करने की घोषणा प्रभिभाषण मे नही की गई है।"' (19)
- 'कि प्रस्ताव के अन्त में यह जोडा जाये, ग्रर्थात् ----
 - "परन्तु खे ३ है कि किसानो को उर्वरक, सिचाई का पानी तथा बीज समय पर व रियायत से देने मे मरकार की ग्रमफलता भौर इस सबध मे ठोस उपायो का उल्लेख, ग्रभिभाषण म नही है।"'(20)
- 'कि प्रस्ताव के अन्त में यह जोडा जाये, अर्थान् ----
 - 'परन्नुखेद है कि देश की ग्रोद्यागिक क्षमता का शत प्रतिशत उग्योग एक निश्चित ग्रवधि के भीतर करने के ठोस कदमो की चर्चा ग्रभिभाषण मे नही है।"'(21)
- 'कि प्रस्ताव के मन्त मे यह जोडा जाये, ग्रर्थात् ---
 - "परन्नु खेद है कि ग्रमिभाषण मे, सचन खेती ढारा अधिकतम उत्पादन हेतु ग्रावश्यक भूमि सुधार योजवा को एक निश्चित अवधि मे ग्रमल में लाने का ठोस ग्राश्वासन नही दिया गया है।" ' (22)

- 313 Motion of Thanks PHALGUNA 1, 1896 (SAKA) Motion of Thanks 314 on President's Address on President's Address
 - 'कि प्रस्ताव के ग्रन्त में यह जोडा आये, भर्षात् .----
 - "परन्तु खेद है कि ग्रावश्यक वस्तुग्रो के ग्रभाव ग्रौर उनके मूल्यो मे हुई कुचल देने वाली वृद्धि मे राहतदायी घटोतरी करने मे सरकार की लगातार ग्रमफलता की भर्त्सना ग्रभिभाषण मे नही की गई है।" ' (23)
 - 'कि प्रस्ताव के म्रन्त मे यह जोडा जाये, म्रर्थात् ----
 - "परन्तु खंद है कि ग्रभिभाषण में यह चिन्ता व्यक्त नही की गई है कि 1967 में समद्दारा पारित इस मकल्प को सरकार ने ग्रभी तक कियान्वित नही किया है कि मविधान की आठवी प्रनुसूची में उल्लिखित मभी भाषाग्रो को तथा ग्रग्नेजी को, ग्रखिल भारतीय तथा उच्चतर केन्द्रीय सेवाग्रो की सम्पूर्ण परीक्षाग्रो के लिये वैकल्पिक भाषाग्रो के रूप मे माना जायेगा ग्रौर न ग्रभि-भाषण में इस सकल्प को कियान्वित करने के लिये एक निश्चित ग्रवधि की ही घोषणा की गई है।'' (24)
 - 'कि प्रस्ताव के ग्रन्त मे यह जोडा जाये, ग्रर्थात् ----
 - "परन्तु खेद है कि केन्द्रीय सरकार, राज्य सरकार, स्वायत्तशासी सस्थाक्रो ग्रौर सरकारी उपक्रमो के कर्मचारियो के लिये समान कार्य के लिये समान वेतन देने के बारे मे ग्रभिभाषण मे कोई ठोस ग्राक्ष्वासन नही है।"' (25)

- 'कि प्रस्ताव के ग्रन्त मे यह जोडा जाये, ग्रर्थात् ----
 - "परन्तु खेद है कि देश की मा व समस्त शक्ति के प्रभावी तथा परिणामदायी तथा पूण उपयोग एक निश्चित ग्रवधि के भीतर करने का उल्लेख ग्रभिभाषण में नहीं है।"'(26)
- 'कि प्रस्ताव के ग्रन्त में यह जोडा जाये, ग्राथीत् ----
 - ''परन्तु खेद है कि एक निण्चित ग्रवधि में भारत के प्रत्येक ग्राम में पीने का पानी पहुचाने की व्यवस्था सुनि-श्चित करने सम्बन्धी कोई ग्राश्वासन ग्रभिभाषण में नहीं दिया गया है।''' (27)
- 'कि प्रस्ताव के म्रान्त में यह जोडा जाये, ग्रर्थात् ----
 - "परन्नु खेद है कि 1971 के भारत-पाक युद्ध के समय छम्ब-जोरिया क्षेत्न से ग्राये विस्थापितो के स्थायी, उचित तथा उपयुक्त पुनर्वाम एव क्षतिपूर्ति करने के लिए, एक निश्चित ग्रवधि की घोषणा, ग्रभिभाषण मे नही की गई है।"' (28)
- 'कि प्रस्ताव के ग्रन्त में यह जोडा जाये, ग्रर्थात् ----
 - "परन्तुख इ है कि अभिभाषण मे यह सकल्प नही है कि एक निश्चित अवधि में देश के प्रत्येक ग्राम मे बिजली, पक्की सडक, पीने का पानी, चिकित्सा केन्द्र, कृषि उप-करण केन्द्र तथा लघु तथा कुटीर उद्योग के उपकरण और शिक्षा मुविधाए उपलब्ध कराने मे राज्यो को भावश्यक वित्तीय सहायन्ग टी जायेगी।"'' (29)

FEBRUARY /20. 1975 '' Motion' of Thank's Motion of Thanks 314 316 on President's Address on President's Address श्वी जगरनाम राम जीगी : ¢ 4 ' 'एक' मिस्वित सर्वोर्ध के 'मीतर श्रनुसूचित जनजातियों की उनकी 'कि प्रस्ताव के ग्रन्त में यह जौडा जाये. वे भूमि लौटा दी जायेगी, जो कि भर्यात :----'' ' अनेचिंत तरीकों 'से,' उनेसे अन्य "बरम्त खेद है कि समिभाषण में यह े लोगों ने इस्ततिरित कर ली है।" ' षोषणा नहीं की गयी है कि एक ś (34) निधिवत अवधिके मोतर मम्च 4 देश में गो-हत्या पर प्रतिबन्ध लगाया जायेगा।"'' (30) 'कि प्रस्ताव के अन्त मे यह जोडा जाये, म्रर्थात् ----'बि प्रस्ताव के अन्त में यह जोड। जाये ग्रयति ----"परन्तु खेद है कि चुनाव ग्रायोग को "परन्त खद है कि मभिभाषण मे ऐसे एक निश्चित ग्रवधि मे, बहुमबस्यीय म्रविलम्बनीय ठोस कदमो का बनाने का कोई ग्राश्वासन, ग्रभि-उल्लेख नही है, जिनके द्वारा शिक्षा भाषण मे नही दिया गया है।"' को सामाजिक उत्थान भौर ग्राथिक (35) विकास के लिये तथा उत्कृष्ट नागरिक बनाने की दिशा मे, एक 'कि प्रस्ताव के म्रन्त में यह जोडा जाये. मह वपूर्ण व सफल माध्यम निश्चित श्रर्थति ---ग्रवधि में बनाया जा सके।"' (31)"परन्तु खेद है कि केन्द्र ग्रीण राज्यो के 'कि प्रस्ताव के श्रन्त में यह जोडा जाय. बीच सबधो की मधुरता ग्रौर প্মৰ্যান ----न्मायसगत ग्रावश्यकता के निमित्त "परन्तु खेद है कि अभिभाषण में यह वित्तीय ग्रावटन के प्रश्न को हल घोषणा नही की गयी है कि पेशनरो कण्ने के लिए एक स्थायी वित्त की समस्त कठिनाइयों पर विचार श्रायोग की नियुक्ति के लिये कोई करने भीर उन्हें उपयुक्त सहायता बिण्चित ग्राखासन ग्रमिभाषण मे तथा ग्रन्थ सुविधाए श्रविलम्ब दिलाने नही है।" ' (48) के लिये एक उच्चस्तरीय स्रायोग का गठन किया जायेगा।"' (32) 'कि प्रस्ताव के अन्त में यह जोडा जाये, 'कि प्रस्ताव के अन्त मे यह जोडा जाये, ग्रयति ---ग्रर्थातु ----"परन्तु खेव है कि भाषिभाषण में यह "परन्त खेद है कि गरीबो को नि णल्क श्राक्ष्वासन विस्मृत कर क्रिया गया तथा शीध न्याय दिलाने की है कि सर्वोच्च तथा उच्च न्यायालयो व्यवस्था, एक निष्म्रित समय मे के लिए न्यायाक्षीमो की नियुक्ति करने का कोई श्राश्वासन ग्रभिभाषण व पदोधवि से.सरकारी हस्तक्षेप का में नहीं दिया गया है।"'' (33) भन्त भविलस्त किसा जायेगा ।"' 'कि प्रस्ताव के भ्रन्त में यह जोडा जाये, (49) . + 1 / म्रर्थात् ----. . . "परन्तु खेद है कि मभिभाषण मे यह दाo बक्षमीन्रायण,प्राष्ट्रेय (मदसौर) : माश्वासन नही दिया गया है कि मै प्रस्ताव करता हु:

- 317 Metton of Thanks' PHALQUNA KIL895 (SAKA) Motion of Thanks 318 on President's Address on President's Address
 - 'कि प्रस्ताव' के ग्रेन्त में 'यह' जोडा जाये, 'भ्रेंचति' ----

7.

- "परम्मु खेद हैं कि बिहार की साहसी जनता के प्रसि श्रौर विशेषकर उन शहीदो, जिन्होने वहा के भ्रष्ट ग्रौर ग्रयींग्य शासन के विरुद्ध वीर्रतापूर्ण लडाई लडी, को श्रद्धार्जील देने के लिधे, ग्रविभाषण मे कोई रुचि नही ाविस्वाई गई है।" ' (8)
- 'कि प्रस्ताव के ग्रंग्त में यह जोडा जाये ग्रथात् ---
 - परन्तु खद है कि उच्चपदासीन नताओ और ग्राधिकारियों के विरुद्ध अप्टा-चार के ठोम ग्रारोप दियें जाने के बावजूद, सरकार द्वारा उपयुक्त जाच कराय जाने में विफलता की भर्सना ग्राभिभाषण में नहीं की गयी है।''(9)
- 'कि प्रस्ताव के झन्त म यह जोडा ज।य ग्रर्थात् ---
 - "परन्तु खद है कि म रुति लि० वे बारे म ससद् के भीतर ध्रौर बाहर लगाय गय धारोपो की सम्यक् जाच के लिये संसद् सदस्यों की एक समिति गछिन किये जाने का धारवासन अभिभाषण में नहीं दिया गया है।" ' (10)
- 'कि ग्रस्ताव के झन्त में सह जोडा जाये, ग्राचीत ----
 - "परन्तु खेद है कि काले धन को समाप्त अरमे के लिये, किसी समयबढ झौर ' सरिणासकारी' कोजना को किया-
 - · स्वित करने की घीषणां ग्रमिभाषण मे नहीं की गयी है।"' (11)

- 'कि प्रस्ताव के सन्त में वह जोड़ा जाये, ग्रर्थात् ----
 - ''परन्तु खद है कि सत्ताधारी दल और साम्यवादी दख के कीच गठजोड से उ[,]पन्न, भारतीय लोक्तन्न के लिये खतरे की गभौर चेतावनी भ्रभि-भाषण मे नही है।"'(12)
- 'कि प्रस्ताव के सन्त में यह जोडा जाये, सर्मात् ---
 - 'परन्तुख द है कि गत चार वर्षों की स्रवधि में देख में बढती गरीबी, गिंग्ते उत्पादन ग्रीर इसके परिणाम-स्वरूप फैलते जनक्षोभ के उपयुक्त निदान श्रौर उचित उपचार का कोई ठास श्रौर प्रभावी सकेत ग्रभिभाषण मनही है।'''(13)
- 'कि प्रस्ताव के श्वन्त में यह जोडा जाये, ग्रर्थात् ----
 - 'परन्तु खेद है कि प्रत्यधिक महगाई व ग्रभाव को स्थिति से सतप्त बेरोज-गार गरीब तथा दुर्गम केवो मे बसे, जनता के कमजोर वर्गों को प्रवि-लम्बनीय राहेत के लिये कारगर कदमो की घोषणा प्रभिभाषण मे नही की गई है।"'(14)
- 'कि प्रस्ताव के ग्रन्त में यह जोडा जाये, ग्रर्थात् ---
 - "परन्तु खद है कि कर्मचारियो मौर मजदूरो को ग्रावश्यकनानुसार न्यून-तम वेतन एक निश्चित ग्रवधि के भीतर पिये जाने की घोषणा ग्रभि-भाषण मे नही की गई है।"'(15)
- कि प्रस्ताव के भ्रन्त मे यह जोडा जाये, भर्षात्,----
 - 'परन्तुखद है कि ग्रभिभाषण मे इस बंग्रत की घोषणा नहीं की गयी है कि प्रत्येक नदी जल-विवाद के बारे मे

319 Motion of Thanks **FEBRUARY 20, 1975** on President's Address (डा० लक्ष्मीनारायण पण्डे) म्रतिम व सभी पदो पर ग्रनिवायंत लाग निणय कितनी-कितनी ग्रवधि मे कर दिया जायेगा।" ′ (16) 'कि प्रस्ताव के झन्त में यह जोडा जाये. স্মর্থান ----''परन्तु खेद है कि सभी सरकारी उपकमो मे. एक निश्चित अवधि के भीतर उनके प्रबन्ध मे श्रमिको को भागीदार बनाने के लिए कोई मतोषजनक व निश्चित ग्राण्वासन ग्रभिभाषण में नही दिया गया き1''(36) 'कि प्रस्ताव के अन्त में यह जोडा जाये স্বর্থান ----"परन्तू बेद हे कि स्रभि भाषण मे एक ऐमी राष्ट्रनीति पर ग्रमल क ग्राज्वामन नही दिया गया है जिमके ग्रन्तर्गत गरीवी की रेखा नीचे जीवनयापन करने वाले किमाना, मजदूरो व अन्य कमजोर वर्गो को उनके ऊपर लदे सभी प्रकार के ऋणों में एक निश्चित ग्रवधि में छटकारा दिलाया जा सके।"' (37)'कि प्रस्ताव के ग्रन्त में यह जोडा जाय. ग्रर्थात ---

'परन्तु खेद है कि बढती बेरोजगारी और लक्ष्यहीन णिक्षा प्रणाली के कारण देश की युवा पीढी में बडे पैमाने पर व्याप्त गहरे कोभ के निराकरण के लिए, कोई ममयबद्ध ग्राण्वासन की घोषणा ग्रभिभाषण मे नही की गई है।''' (38)

कि प्रस्ताव के अन्त में यह जोडा जाये. ग्रर्थात् --

''परन्तु खद है कि ग्रभिभाषण में मताधिकार की ग्रायुको घटा कर 5 Motion of Thanks 320 on President's Address

- 18 वर्ष करके नवोदित युवा पीढ़ी मे, राष्ट्र निर्माण के कार्य मे सहभागी बनने की भावना को उत्कट बनाने का कोई म्राक्ष्वासन नही दिया गया है।"'(39)
- 'कि प्रस्ताव के म्रन्त मे यह जोडा जाये, म्रर्थान् ---
 - 'परन्तुखंद है कि एक निश्चित ग्रवधि के भीतर भारत के प्रत्येक परिवार के लिये ग्रावास तथा जीवन की ग्रन्य न्यूनतम ग्रावश्यकताग्रो का प्रबन्ध करने की कोई षोषणा ग्रभि-भाषण मे नही की गई है।''' (40)
- 'कि प्रस्ताव के ग्रन्त मं यह जोडा आये, ग्रर्थात् ----
 - ' परन्तु खेद है कि सरका री सेवाग्रो मे, सामान्य और तकनीकी स्रधिकारी व कर्मचारियो के दर्जे ग्रीर उनकी परिलब्धिया मे ग्रसमानता को सम्पूर्णत दूर करने सम्बन्धी सुनिण्चित ग्राण्वासन ग्रभिभाषण मे नही है।"' (41)
- कि प्रस्ताव के ग्रन्त मे यह जोडा जाये, ग्रर्थात् —–
 - 'परन्तु ख़ेद है कि कर्नाटक--महाराष्ट्र मीमा विवाद को श्रीघ्र निपटाने मे सरकार की ग्रमफलता की चर्चा ग्रभिभाषण मे नही की गयी है।"' (42)
- 'कि प्रस्ताव के म्रन्त में यह जोडा जाये, म्रर्थात् –
 - 'परन्तु खेद है कि कराधान विधि को सरल बनाने का ग्रभिभाषण मे कोई ग्राण्वासन नही दिया गया है।''' (43)

321 Motion of Thanks PHALGUNA 1, 1896 (SAKA) Motion of Thanks 322 on President's Address on President's Address

'कि प्रस्ताव के प्रन्त में यह जोडा जाये, प्रयति ----

"परन्तु खेद है कि काम करने के मधिकार को सविधान के मूल मधिकारों में सम्मिलित करने की भ्रविलंबनीय भ्रावश्यकता का कोई उल्लेख मभिभाषण में नही है।"' (44)

> 'कि प्रस्ताव के ग्रन्त मे यह जोडा जाये, ग्रार्थात् —

"परन्तु खेद है कि गरीव किमाो की सीमित सम्पत्ति, पशुधन व फसल का सर्वक्श बीमा एक निश्चित अवधि के भीतर किये जाने का ग्राण्वासन ग्रभिभाषण मे नही दिया गया है।"'(45)

'कि प्रस्ताव के ग्रन्त में यह जोडा जाये, ग्रार्थात् —-

"परन्तुं खेद है कि 1971 के युद्ध में भारत की बिजा होन के बाबजूद, छम्ब-जोरिया की जो भारतीय भूमि पाकिस्तानी कब्जे में दे दी गयी थीं--उसकी वापसी का कोई ग्राश्वासन ग्रधि भाषण में नहीं दिया गया है।'' (46)

'कि प्रस्ताव के ग्रन्त मे यह जोडा जाय, ग्रर्थात् ——

"परन्तु खेद है कि 1971 के युद्ध के कारण, भारत मं ग्राए, सिंधी विस्था पितो को ग्रविलम्ब भारतीय नागरिकता दने की ग्रोर उनका स्थायी पुनर्वास करन की घोषगा भभि शाखण मे नहीं की गयी है।"'(47)

'कि प्रस्ताव के ग्रन्त मे यह जोडा जाये, ग्रर्थात ----

- "परन्तु खद है कि केन्द्रीय विश्वविद्या-लयो के प्रशासन व प्रबन्ध मे बढते हुए मरकारी हस्तक्षेप को रोकने के लिए कोई संतोषजनक झाश्वासन झभिभाषण मे नही दिया गया है।"' (51)
- 'कि प्रस्ताव के ग्रन्त में यह जोड़ा जाये, ग्रर्थात :----

"परन्तु खेद है कि भभिभाषण मे एक ऐसी राष्ट्रीय नीति पर भमल का झाश्वासन नही दिया गया है जिसके झन्तगत गरीवी की रेखा से नीचे जीवनयापन करने वाले किसानो, मजदूरो व झन्य कमजोर वर्गों को, उनके ऊपर लदे सभी प्रकार के ऋणो से एक निश्चित झवधि में छुटकारा दिलाया जा सके।"' (443)

- 'कि प्रस्ताव के म्रन्त में यह जोडा जाये, म्रर्थात् ----
 - "परन्तु खेद है कि केन्द्र भौर राज्यो के बीच सम्बन्धो की मधुरता भौर न्यायसगत ग्रावश्यकता के निमित्त, वित्तीय ग्रावटन के प्रश्न को हल करने के लिए एक स्थायी वित्त ग्रायोग की नियुक्ति के लिये कोई निश्चित ग्राश्वासन ग्रभिभाषण में नही है।" ' (444)

श्री भारत सिंह चौहान (धार) मै प्रस्ताव करता हः

'कि प्रस्त व के झन्त में यह जोडा जाये, श्रर्यात ——

"नर्मदा नावगाव बाध के विव द को निपटाने में विलम्ब का, जिससे लाखो मध्य प्रदेश के किसानो मे भयकर ग्रसतोष है, भाषण में कोई विवेचन न होना।"' (50)

श्री ज्ञानेद्वर प्रसाद यादव (कटिहार).

मै यह प्रस्ताव करता हू

- 'कि प्रस्ताव के झन्त में यह जोडा जाये, इर्थात .---
 - "परन्तु खेद है कि ग्रभिभाषण मे उन नौजवग्नो को, जो 18 वर्ष की ग्रायुके है,मताधिकार देने की कोई घोषणा नही है।"' (103)

- 'कि प्रस्ताव के भ्रन्त में यह जोडा जाये, भर्षात ----
 - "परन्तु खद है कि ग्रभिभाषण मे देश के विभिन्न भागो मे गगा ग्रौर अन्य नदियो ढारा प्रतिवर्ष लाखो एकड भूमि कटाव से बेघर होने वाले लाखां किसानो ग्रौर कृषि श्रमिको के पुनर्वास ग्रौर रोजगार के बारे मे कोई घोषणा नही की गई है।" ' (104)

भी रामावतार झास्त्रो (पटना) म प्रस्ताव करता हू —

- 'कि प्रस्ताव के म्रन्त मे यह जोडा जाये, म्रार्थात -----
 - "परन्तु ग्रद है कि ग्रभिभाषण मे खाद्यान्न एव ग्रावश्यक वस्तुओं के मूल्यों म तमो करने तथा बनावटी अभाव का ममा'त करने के सम्बन्ध म प्रभाव करी के दम उठाने का काई उल्लेख नही है।"'(105)
- 'कि प्रस्ताव के ग्रन्त में यह जोडा जाये, ग्रर्थात् —
 - "परन्तु खेद है कि अभिभाषण म गेहू, च/वल, मोटा ग्रनाज, दाल, चीनी, मोऽ वपडा, किरामन तेल, मलाई, खाद, दवा, डालडा ग्रादि आवण्यक वम्नुग्रा वे थोक व्यापार को सरवारी हाथ में लेकर उन्हे सर-रारी राशन की दुकानो द्वारा उचित मत्य पर ग्रीर उचित मात्रा मे वेचन का कोई उत्लेख नही है।"' (106)
- 'वि प्रस्ताव वे ग्रन्त में यह जोटा जाये, श्रर्थात् ---
 - ^{"परन्}तु खद[ु] है कि श्रभिभाषण में मुनाफाखोरो, चोर बाजारियो,

on President's Address गल्लाखोरो, सट्टेबाजो, मिलाबट करने वालो, जमीदारो एव पूजी-पतियो द्वारा छिपाकर रखे गये खाद्यान्न एव मन्य मावस्यक वस्तुमो को छापामारकर निकलवाने तथा उनके विरुद्ध कठोरतम कार्यवाही करने का उल्लेख नही है।"' (107)

Motion of Thanks

- 'कि प्रस्ताव के अन्त मे यह जोडा जाये, अर्थान् ----
 - "परन्तुखेद है कि ग्रभिभाषण मे बिहार तथा दूसरे कमी बाले राज्यो मे ग्रधिक खाद्यान्न का ग्राबटन करने वा उल्लेख नही है।"' (108)
- 'कि प्रस्ताव के झन्त में यह जोडा आये, ग्रर्थात् ----
 - "परन्तु खेद है कि ग्रभिभाषण मे देश की बडी मिचाई योजनाम्रो को जीग्न पूरा करने का कोई उल्लेख नही है।"'(109)
- 'कि प्रस्ताव के ग्रन्त में यह जोडा जाये, ग्रर्थात् :----
 - "परन्तु खेद है कि ग्रभिभाषण में विभिन्न राज्यों में बने भूमि हदबदी कानूनों को लागू कर फाल रूजमीनों का खेत मजदूरो एव गरीब किसानों के बीच नि शुल्क अटवारा करने का काई उल्लेख नही है।"' (110)
- 'कि प्रस्ताव के ग्रन्त में यह जोडा जाये, ग्रर्थान् :----
 - "पर- रु खेद है कि करो की चोरी को मनाप्त करने, काले धन को समाप्त करने, तस्करो की सम्पत्ति को जब्त नथा उनके विरुद्ध कठोर कार्यवाही करने, एक सौ रुपये तथा उससे म्रधिक मूल्य के नोटो को रह करने ग्रादि का कोई उल्लेख नही है।"'' (111)

Motion of Thanks PHALGUNA 1, 1896 (SAKA) Motion of Thanks 325 326 on President's Address on President's Address 'कि प्रस्ताव के झन्त में यह जोडा जाये. 'कि प्रस्ताव के ग्रन्त में यह जोडा जाये. मर्थातः----श्रर्थातः----"परन्तु खेद है कि श्रभिभाषण में नकली ''परन्त खेद है कि मई हडताल के कम में समान बनाने वाले व्यापारियों के दण्डित रेल कर्मचारियो की सजाम्रों विरुद्ध सब्त से सब्त कार्यवाही को रद्द करने सम्बन्धी रेलव मंत्री करने का कोई उल्लेख नहीं है।" ' स्व० ललित नारायण मिश्र के समस्तीपुर में तथा उसके पूर्व दिये (112)गये ग्राश्वासनों को पूरा करने का 'कि प्रस्ताव के मन्त में यह जोड़ा जाये, उल्लेख नही है।"' (117) प्रयातुः----'कि प्रस्ताव के अन्त में यह जोडा जाये. "परन्तु खेद है कि ग्रभिभाषण में देश के ग्रर्थात्ः---म्रकाल, सुखा एवं कमी वाले क्षेतो में ग्रधिक से ग्रधिक मदद देने का ''परन्तु खेद है कि ग्रभिभाषण में रेल कोई उल्लेख नही है।"' (113) मत्नी स्व० ललित नारायण मिश्र कि जवन्य हत्या के पीछे फासिस्ट 'कि प्रस्ताव के अन्त मे यह जोड़ा जाय, एव प्रतिगामी तत्वों के हाथ होने का मर्थातुः----कोई उल्लेख नहीं है।''' (118) "परन्त खेद है कि झभिभाषण मे 'कि प्रस्ताव के अन्त में यह जोडा जाये. खाबान्न एव उद्योगों में उत्पादन ग्रर्थात् :----व्दि के कम मे किसानो एवं मजदुरो से सहयोग लेने का कोई उल्लेख ''परन्तु खेद है कि ग्रभिभाइ ग में पंचम नही है।"' (114) पचवर्षीय योजना को म्रन्तिम रूप देकर उसकी कियान्विति का कोई 'कि प्रस्ताव के ग्रन्त में यह जोडा जाये. उल्लेख नही है।" " (119) ग्रर्थातुः----"परन्तू खेद है कि ग्रभिभाषण मे 'कि प्रस्ताव के अन्त में यह जोडा जाये, म्रर्थातुः----मजदूरों के वेतनमान एव महगाई भत्ते मे कटौती सम्बन्धी मजदूर ' परन्तु खेद है कि ग्रभिभाषण में विकास विरोधी नीति को ग्रविलम्ब समाप्त के पुजीवादी मार्ग को त्याग कर करने का उल्लेख नही है।"' गैर-पुजीवादी मार्ग ग्रपनाने का कोई (115)उल्लेख नही है।" (120) 'कि प्रस्ताव के म्रन्त में यह जोडा जाये, 'कि प्रस्ताब के झन्त में यह जोडा जाये. म्रर्थातुः----मर्थातुः----"परन्तु खेद है कि ग्रभिभाषण में देश "परन्तु खेद है कि म्रभिभाषण में गत साल मई की रेल हडताल के कम मे की गाथिक एवं राजनीतिक संकट से दण्डित रेलवे कर्मचारियो के विरुद उबारने तथा भ्रष्टाचार का भन्त बर्खास्तगी, मुझत्तली, सेवा से मुक्ति, करने के लिए देश के 175 एकाधि-कारी पूजीपति परिवारो के कल-ब्रेक इन सर्विस, गिरफ्तारी, मुक-कारखानो के राष्ट्रीयकरण करने दमों मादि को म्रविलम्ब समाप्त का कोई उल्लेख नही है।" करने का कोई उल्लेख नही है।" ' (121)(116)

- 327 Motion of Thanks FEBRUARY 20, 1975 on President's Address
 - [श्री रामावतार शास्त्री]
 - 'कि प्रस्ताद के भन्त में यह जोड़ा जाये, भर्षातु:----
 - "परन्तु खेद है कि ग्रभिभाषण मे देश के बुनियादी उद्योग-धन्धो के राष्ट्रीय-करण करने का कोई उल्लेख नही है।"' (122)
 - 'कि प्रस्ताव के ग्रन्त मे यह जोड़ा जाये, ग्रर्थात् :----
 - ''परन्तु खेद है कि श्रभिभाषण मे चीनी, कपड़ा झौर दवा उद्योग के राष्ट्रीय-करण करने का कोई उल्लेख नही है।"'(123)
 - 'कि प्रस्ताव के भ्रन्त मे यह जोडा जाये, भ्रर्थात् :----
 - ''परन्तु खेद है कि ग्रभिभाषण मे सरकारी एव निजी उद्योगो, रेल, डाकतार एव मन्य सरकारी विभागो मे काम करने वाले मजदूरो एव कर्मचारियो के लिए झावश्यक वस्तुग्रो की सप्लाई के वास्ते ग्रलग राशन की दुकानें खोलने का कोई उल्लेख नही है।"' (124)
 - 'कि प्रस्ताव के ग्रन्त मे यह जोडा जाये, ग्रर्थातू.—
 - "पग्न्तु खेद है कि ग्रभिभाषण मे समाचार-पत्नो मे काम करने वाले श्रमजीवी पत्नकारो एवं गैर-पत्नकार श्रमजीवियो के लिए ग्रविलम्ब तीसरे वेतन ग्रायोग का गठन करने का कोई उल्लेख नही है।" ' (125)
 - 'कि प्रस्ताव के ग्रन्त मे यह जोडा जाये, भर्षात् :----
 - "परन्तु खेद है कि ग्रभिभाषण मे कोयला के उत्पादन मे नौकरशाही

- Motion of Thanks 328 on President's Address द्वारा रुकावट डालने की नीति की निन्दा करने का कोई उल्लेख नही है।"'(126)
- 'कि प्रस्ताव के झन्त में यह जोड़ा जाये, 'मर्थात् :----
 - "परन्तु खेद है कि भभिभाषण मे खाद्याझ के उत्पादन के बारे मे देश को भात्मनिर्भर बनाने सम्बन्धी ठोस बातों का उल्लेख नही है।" ' (127)
- 'कि प्रस्ताव के झन्त मे यह जोडा जाये, झर्थात् '----
 - "परन्तु खेद है कि ग्रभिभाषण मे बिजली के उत्पादन मे वृद्धि करने के विचार से बिहार मे ऐटमी पावर स्टेशन के निर्माण तथा कटिहार भौर मुजफ्फरपुर मे थर्मल पावर स्टेशन बनाने की बातो का उल्लेख नही है।" ' (128)
- 'कि प्रस्ताव के ग्रन्त मे यह जोडा जाये, ग्रर्थात् :----
 - "परन्तु खेद है कि म्रभिभाषण मे पश्चिम बगाल के हडताली जूट मजदूरों की न्यायोचित मागो की स्वीकृति के म्राधार पर एक महीने से म्रधिक दिनो से चली मा रही हडताल को समाप्त करवाने का उल्लेख नही है।"'' (129)
- 'कि प्रस्ताव के मन्त मे यह जोडा जाये, मर्थात् :---
 - "परन्तु खेद है कि प्रभिभाषण मे पश्चिम बंगाल में जूट मालिको की मजदूर विरोधी नीति के फ़लस्वरूप विदेशी मुद्रा की होने वाली हानि के लिए उनकी निन्दा करने का कोई उल्लेख नही है।"' (130)

Motion of Thanks PHALGUNA 1, 1896 (SAKA) Motion of Thanks 330 320 on President's Address on President's Address क्विटल तै करने की बात का कोई 'कि प्रस्ताव के ग्रन्त में यह जोडा जाये. उल्लेख नही है।"' (136) मर्थात .----'कि प्रस्ताव के म्रन्त में यह जोड़ा जाये, ''परन्तु खेद है कि ग्रभिभाषण मे म्रर्थात ----सरकारी कारखानो मे नौकरशाही द्वारा किये जा रहे भी तरघात की ''परन्तु खेद है कि अभिभाषण मे रासायनिक खाद के मूल्य में कमी निन्दा करने का कोई उल्लेख नही **है।**"′(131) करने का कोई उल्लेख नही है।" ' (137)'कि प्रस्ताव के अन्त मे यह जोड़ा जाये, 'कि प्रस्ताव के अन्त में यह जोडा जाये, भर्यातः :----ग्रर्यात ----''परन्तू खेद है कि ग्रभिभाषण मे विदेशी ''परन्तु खेद है कि श्रभिभाषण मे किसानो पूजीपतियों के मनाफो एव उन्ह देश को पर्याप्त मात्रा मे तथा उचित मे बाहर ले जाने पर प्रतिवध लगाने मुल्य पर खाद की सप्लाई करने का का कोई उल्लेख नही है।"' कोई उल्लेख नही है।" '(138) (132)कि प्रस्ताव के म्रन्त मेयह जोडा जाये, कि प्रस्ताव के अन्त मे यह जोडा जाये, মর্যার্ ----স্বর্থান ----'परन्तू खेद है कि अभिभाषण मे अनु--'परन्त् खेद है कि ग्रभिभाषण म निजी सूचित जातियो श्रीर श्रनुसूचित जनजातियो के ऊपर होने वाले रेल वैगन उद्मोगो के राष्ट्रीयकरण ग्रत्याचारो को मख्ती के साथ दबाने की बात का उल्नेख नही है।"' का कोई उल्लेख नही है।" '(139) (133)'कि प्रस्ताव के म्रन्त मे यह जोडा जाये, 'कि प्रस्ताव के मन्त में यह जोडा जार, म्रर्थात् ---म्रर्थात '----'परन्तु खेद है कि झभिभाषण मे दक्षिण "परन्तु खेद है कि ग्रभिभाषण मे तेल वियतनाम की कातिकारी अस्थायी के मामले मे देश को म्रात्म-निर्मर सरकार को फौरन मान्यता देने का बनाने सम्बन्धी ठोम बातो का कोई उल्लेख नही है।"' (140) उल्लेख नही है।"' (134) 'कि प्रस्ताब के भ्रन्त में यह जोडा जाये, 'कि प्रस्ताव के ग्रन्त में यह जोडा जाये, ग्रर्थात --म्रर्थात् ----' परन्त खेद है कि झभिभाषाण मे देश ''परन्तु खेद है कि ग्रभिभाषण मे की फासिस्ट एव प्रतिगामी शक्तियो विदेशी तेल कम्पनियो के राष्ट्रीय-के विरुद्ध लोहा लेने सम्बन्धी झाह्यान करण सम्बन्धी बात का कोई का कोई उल्लेख नही है।" '(141) उल्लेख नही है।"' (135) 'कि प्रस्ताव के मन्त मे यह जोडा जाये, 'कि प्रस्ताव के झन्त मे यह जोडा जाये, मर्यात ----धर्यात् :----''परन्तु खेद है कि मभिभाषण मे देश की "परन्त खेद है कि मभिभाषण मे ईख स्वतन्त्रता, अखण्डता, धमनिर्पेक्षता एवं जनतन्त्र की रक्षा करने के लिए की कीमत साढ़े पन्द्रह रुपये प्रति

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देश मे साम्प्रदायिक घुणा पैदा करने देश की एकता को तोडने वाले प्रचारो तथा सगठनो जैसे, राष्ट्रीय स्वय सेवक सध, जमाते इस्लामी, झानन्द– मार्ग, शिव सेना झादि पर प्रतिबन्ध लगाने की झावश्यकता का कोई उल्लेख नही है।"'(142)

- 'कि प्रस्ताय के ग्रन्त मे यह जोडा जाये, ग्रर्थात् —
 - परन्तु खेद है कि ग्रभिभाषण मे हिन्द महासागर मे ग्रमरीकी साम्राज्य– वाद द्वारा कौजी मड्ढो के निर्माण के विरद्ध व्यापक जनमत सगठित करने का कोई उल्लेख नही है।" ' (143)
- 'कि प्रस्ताव के ग्रन्त मे यह जोडा जाये ग्रर्थातु—
 - ''परन्तु खेद है कि ग्रभिभाषण मे नक्सलवादी बदियो को रिहा करने तथा जेलो मे उनके साथ मानवीय व्यवहार करने का कोई उल्तेख नही है।" (144)
 - कि प्रस्ताव के ग्रन्त में यह जोडा जाये, ग्रर्थात् ---
 - 'परन्तु खेद है कि ग्रभिभाषण मे मीसा, भारत सुरक्षा कानून तथा इम प्रकार के ग्रन्य दमनात्मक कानूना का किसान मजदूर ग्रादोलनो से सम्ब-न्धित कार्यकत्ताग्रो के विरुद्ध इस्ते-माल नही करने का कोई उल्लेख नही है।''' (145)
 - 'कि प्रस्ताव के ग्रन्त मे यह जोडा ज।ये, ग्रर्थात् ---
 - "परन्तुखेद है कि ग्रभिभाषण मे देश के विभिन्न भागें। में श्री जयप्रकाश नारायण के नेतृत्व में सचालित फासिस्ट-एव--प्रतिगामी ग्रादोलनों का

5 Motion of Thunks 332 on President's Address मुकाबला करने के लिए सभी बाम-पक्षी एव जनवादी तत्वो की एकता पर बल देने का उल्लेख नही किया गया है।"'(146)

- 'कि प्रस्ताव के झन्त में यह जोडा जाये, अर्थात् ----
- "परन्तु खेद है कि झभिभाषण मे झमरीको एव बिटिश सरकारो द्वारा हिन्द मह।सागर के दियागो गार्सिया मे एटमी फौजी ब्रहुा क।यम कर भारत की सुरक्षा पर झासन्न खतरा पैदा करने की उनकी घातक नीति की निदा करने का उल्लेख नही किया गया है।"' (367)
 - 'कि प्रस्ताव के म्रन्त में यह जोडा जाये, म्रार्थात् ---
 - "परन्तु खेद है कि अभिभाष ग मे व्रिटिश और म्रमरीकी साम्राज्यवादियो द्वारा हिन्द महासागर के दियागो गासिया मे सैनिक म्रहु का निर्माण करने के विरोध स्वरूप उनका मार्थिक बहिष्कार करने का उल्लेख नही है।"' (368)
 - 'कि प्रस्ताव के ग्रन्त मे यह जोडा जाये, ग्रर्थात् ----
 - "परन्तु खेद है कि अभिभाषण मे अमरीकी तथा ब्रिटिश साम्राज्यवादियो द्वारा हिन्द महासागर के दियागो गॉसिया मे फौजी ब्रहुा बनाने के विरोध में तटवर्ती राज्यो के प्रतिनिधियो का सम्मेलन बुला कर समान कार्रवाई करने सम्बन्धी नीति निर्धारित करने का कोई उल्लेख नही किया गया है।" ' (369)

Motion of Thanks PHALGUNA 1, 1896 (SAKA) Motion of Thanks 333 on President's Address 'कि प्रस्ताव के झन्त में यह जोडा जाये, मर्थात :----"परन्त खेद है कि ग्रमिभाषण में एशिया को शांति क्षेत्र बनाने के उद्देश्य से प्रतिपादित 'एशियाई संधि' की नीति का समर्थन करने का उल्लेख नही किया गया है।"'(370) 'कि प्रस्ताव के ग्रन्त मे यह जोड़ा जाये, म्रयातः -----"परन्त खेद है कि प्रभिभाषण में ग्रमरीकी मरकार द्वारा सी० ग्राई० ए० के माध्यम से देश के मातरिक मामलो मे हस्तक्षेप करने की नीति की निदा नहीं की गयी है।"' (371)'कि प्रस्ताव के ग्रन्त में यह जोड़ा जाये, म्रयति '----"परन्तु खेद है कि ग्रभिभाषण में ग्रमरीका द्वारा पाकिस्तान को हथियारो की सप्लाई करने की निति की जिन्दा नही की गयी है।"' (372) 'कि प्रस्ताव के ग्रन्त में यह जोडा जाये, म्रर्थातः -----''परन्तु खेद है कि ग्रभिभाषण में दक्षिण म्रफीका में स्मिथ सरकार द्वारा उपनिवेशवाद एव रंगभेद की नीति ग्रीर ग्रफीकी जनता का कर दमन करने की नीति की तीव्र निदा नही की गयी है।" 🕌 (373) 'कि प्रस्ताव के अन्त में यह जोडा जाये, प्रर्थातु ----"परन्तु खेद है कि भ्रभिभाषण में नेपाल सम्बन्धों को बिगाडने मे सलग्न तत्वों का पर्दाफाश नही किया गया है।'' ' (374)

'कि प्रस्तावके अन्त में यह जोडा जाये, মর্থার ---

on President's Address

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- ''परन्त खेद है कि श्रभिभाषण में वर्तमान शिक्षाव्यवस्था को रोजगारमुखी बनाने की मावण्यकता पर विशेष जोर नहीं दिया गया है।" ' (375)
- 'कि प्रस्ताव के भ्रन्त में यह जोड़ा जाये, म्रर्थातुः ----
 - "परन्त खेद है कि अभिभाषण में दिना-न्दिन बढ़ती हई बेकारी की समस्या का समाधान निकालने के लिए देश का तेजी के साथ स्रौद्योगिकी करण करने की नीति का उत्लेख नही किया गया है।"' (376)
- 'कि प्रस्ताव के अन्त में यह जोड़ा जाये, म्रर्थात् .----
 - ''परन्त खेद है कि ग्रभिभाषण में मतदान की उम्र 18 वर्ष तै करने का कोई उल्लेख नही किया गया है।" ' (377)
- 'कि प्रस्ताव के झन्त में यह जोड़ा जाये, म्रर्थात् .---
 - "परन्त खेद है कि ग्रभिभाषण में चुनावा में मानुपातिक प्रतिनिधित्व के सिद्धात को लाग करने का कोई उल्नेख नही किया गया है।" ' (378)
- 'कि प्रस्ताव के अन्त में यह जोडा जाये, স্মর্ঘান ---
 - "परन्तु खेद है कि ग्रभिभाषण में चुने हए प्रतिनिधि को आवश्यकता पडने पर रिकाल कर लेने के सिद्धात को स्वीकार करने का कोई उत्लेख नही है।" (379)

335 Motion of Thanks on President's Address

[श्री रामावतार शास्त्री]

'कि प्रस्ताव के झन्त में यह जोडा जाये, झर्थात् ----

- "परन्तु खेद है कि ग्रभिभाषण मे चुनावो में ग्रसीम धनराशि व्यय करने की परिपाटी को सख्ती के साथ रोकने की नीति ग्रपनाने के बारे मे उल्लेख नही है।" ' (380)
- 'कि प्रस्ताव के ग्रन्त मे यह जोडा जाये, ग्रर्थात् ----
 - "परन्तु खेद है कि ग्रभिभाषण के वे तीय सरकारी कर्मचारियो के लिए ग्रावश्यकता पर ग्राघारित 314 रुपये का न्यूनतम वेतनमान निर्धारित करने की ग्रावश्यकता का उल्लेख नही है। (381)
- 'कि प्रस्ताव के ग्रन्त मे यह जोडा जाये, ग्रर्थात् ---
 - "परन्तु खेद है कि ग्रभिभाषण में रेल कर्मचारियों को राप्ट्रीय दिवसा के ग्रवमर पर केवल तीन दिनों की छुट्टिया ग्रन्य सरकारी कर्मचारिया की तरद्र उन्हें भी देने या वदले मे ग्रोवर टाइम की मजदूरी देने का उल्लेख नही किया गया है।" ' (382)
- 'कि प्रस्ताव मे ग्रन्त मे यह जोडा जाये ग्रर्थात् ---
 - परन्तुखेद हे कि ग्रनिभाषण में हमारे देण में विभिन्न क्षेत्रों ग्रौर खासकर शिक्षा के क्षेत्र में ग्रनरीकी घुसपैठ की निदा नहीं की गयी है।'' (383)

- FEBRUARY 20, 1975 Motion of Thanks 336 on President's Address
 - 'कि प्रस्ताव के अन्त में यह जोडा जाये, प्रयति ----
 - "परन्तुखेद है कि समिभाषण मे प्रत्येक राज्य में कम से कम एक केन्द्रीय विश्वविद्यालय स्थापित करने की स्रावश्यकता का उल्लेख नही किया गया है।" ' (394)
 - 'कि प्रस्ताव के ब्रन्त में यह जोडा जाये, भ्रर्थात् ---
 - 'परन्तु खेद है कि ग्रभिभाषण मे सम्पूर्ण देश के विद्यालयो के लिए एक समान पाठ्यकम निर्धारित करने की ग्राव*र-*यकता का उल्लेख नही है।" (385)
 - 'कि प्रस्ताव के म्रन्त में यह जोडा जाय, म्रार्थात् ---
 - "परन्तुखेद है कि प्रभिभाषण में सम्पूर्ण देश में शिक्षा का राष्ट्रीयकरण करने की ग्रावश्यकता का उल्लेख नही है।"'(386)
 - 'कि प्रस्ताव के ग्रन्त में यह जोडा जाये, प्रार्थात् ---
 - 'परन्नु खेद है कि सभिभाषण में कालेजो स्रोर विश्वविद्यालयों ने स्रघ्यापको के लिए विश्वविद्यालय स्रनुदान स्रायांग की सिफारिशों को पूरा करन सम्बन्धी सरकारी निर्णयों को स्रविलम्ब लागू करने का उल्लेख नहीं है।'' (387)
 - 'ति प्रस्ताव के ग्रन्त में यह जोडा जाये, ग्रर्थात् ---
 - "परन्तु खेद है कि झभिभाषण भे पटना विषवविद्यालय को केन्द्रीय [विश्व-विद्यालय बनाने सम्बन्धी घोषणा का उन्सेख नही है।" '(388)

Motion of Thanks PHALGUNA 1, 1896 (SAKA) Motion of Thanks 337 on President's Address on President's Address 'कि प्रस्ताव के ग्रन्त में यह जोडा जाये. मर्थात.---"परन्त खेद हैं कि सरकार देश में छिपे काले धन को निकाल बाहर करने में विफल रही है।"' (389) 'कि प्रस्ताव के' ग्रन्त में यह जोडा जाये. म्रयांत ----"परन्तु खेद है कि सरकार काला धन इकट्ठा करने पर प्रतिबन्ध लगाने में विफल रही है।'' (390) 'कि प्रस्ताव के सन्त में यह जोटा जाये. प्रयति ----"परन खेद है कि सरकार काला धन उकटठा करने वाला तथा इजारेदार पजीपनिया पर ग्रधिक कर लगाने में विफल रही "।'' (391) 'कि प्रस्ताव के ब्रान्त में यह जो 1 जाये. मर्थात ---"परन्तु खेद है कि ग्रभिभाषण में सरकार द्वारा मन् 1971 के चनावा के ग्रवमर पर दिय गये ग्राण्वामना को पुरा करने के लिए विशिष्ट कदम उठाने का उल्लेख नही किया गया हे।"' (392) 'कि प्रस्ताव के ग्रन्त में यह जाडा जग्ये मर्थात ----"परन्तू खेद है कि ग्रभिभाषण मे साम्प्रदायिकता, क्षेत्रवाद पृथकता-वाद, जातिवाद आदि को फुटवादी विचारो की निन्दा नही की गयी まい" '(393) 'कि प्रस्ताव के ग्रन्ट में यह जाडा जाये ग्रथति ---"परन्त खेद है कि ग्रभिभाषण में विश्व-विद्यालयो प्रौर खास कर बनारस हिन्द विश्वविद्यालय मे राष्ट्रीय स्वय सेवक सघ की गतिविधियो 3455-LS-13.

को रोकन सम्बन्धी उपायो का उल्लेख नही है।" ' (394) 'कि प्रस्ताव के ग्रन्त में यह जोडा जाये, ग्रयति ---"परन्तू खेद है कि ग्रभिभाषण मे इस बात का उल्लेख नही है कि भ्रमगीका तथा दसरे विदेशी इजारे-दारो को भारत मे धन लगाने की

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- ग्रनमति नही दी जायेगी।" ' (395)
- 'कि प्रस्ताव के ग्रन्त में यह जोडा जाये, ग्रार्थात ----
 - "परन्त खेद है कि दिल्ली स्थित जामा मस्जिद के टमाम के पद को लेकर 2 फरवरी 1975 को पुलिस हारा की गई वर्त्रगता एव दमन का जिसके कारण 9 व्यक्ति मारे गये निन्दा की गयी है तथा जाच की बान नही की गयी है।"' (396)
 - कि प्रस्ताव के झन्त में यह जोडा जाये, য়থান ----
 - "परन्त खद है कि अभिभाषण मे जामा मस्जिद के निकट गत 2 फरवरी को की गयी ग्रागजनी की जोरदार शब्दों में भर्त्मना नहीं को गयी है तथा उसकी जाच का उल्लेख नही है।"'(397)
 - 'कि प्रस्ताव के अन्त में यह जोडा जाये, ग्रर्थात ----
 - "परन्तू खेद है कि ग्रभिभाषण मे इमाम को मीसा के ग्रन्दर गिरफ्तारी से रिहा करने का उल्लेख नही किया गया है।"' (398)
 - 'कि प्रस्ताव के झन्त में यह जोडा जाये, म्रथात ---
 - ''परन्तु खेद है कि ममिभाषण मे स्वतन्त्रता सेनानियो के लिए दिल्ली

Motion of Thanks **FEBRUARY 20, 1975** 339 Motion of Thanks 340 on President's Address on President's Address (श्री रामावतार शास्त्री) हाय मे लेकर बनवाने का उल्लेख नही है। " ' (404) की तरह प्रत्येक राज्य मे स्वतन्त्रता सेनानी गृह के निर्माण की बात 'कि प्रस्ताव के झन्त मे यह जोडा जाये, का उल्लेख नही है।" ' (399) ग्रर्थात् ----'कि प्रस्ताव के म्रन्त मे यह जोडा जाये, "परन्तु खेद है कि म्रभिभाषण मे अर्थात ----पटना मे गगा नदी पर रेल पूल बनाने सम्बन्धी बात का उल्लेख "परन्त खंद है कि भ्रभिभाषण मे नही है।"'(405) स्वतन्त्रता सेनानियो को पेशन के अतिरिक्त श्रन्य प्रकार की सहायता 'कि प्रस्ताव के झन्त में यह जोडा जाये, प्रदान करने सम्बन्धी बातो का স্মর্থার ----उल्लेख नही है।" ' (400) "परन्तु खेद है कि बिहार की बडी "कि प्रस्ताव के ग्रन्त में यह जोडा जाये, सिचाई योजनाम्रा. जैसे कोसी. ग्रर्थातु ----गण्डक, पुनपून, फतुहा---मोकामा, बडरिया टाल भादि योजनाभो को "परन्तू खद है कि ग्रभिभाषण मे भारत सरकार द्वारा पूर्ण सहायता जाली सेनानियो को मिलने वाली देकर बनवाने की बात का उल्लेख पेशन की राशि को बन्द करने का नही है।"' (406) उल्लेख नही है।"' (401) कि प्रस्ताव के भ्रन्त में यह जोडा जाये, 'कि प्रस्ताव के अन्त में यह जोडा जाये, म्रर्थात् ----ग्रर्थात् ----"परन्तु खद है कि मिभाषण मे "परन्त खेद है कि ग्रभिभाषण मे प्रत्येक राज्य मे स्वतन्त्रता सेनानियो गरीब जनता पर किसी प्रकार का के जीवन परिचय प्रकाशित करने का कर नही लगाने का उल्लेख नही उल्लेख नही है।"' (402) 8 1 " ' (407) 'कि प्रस्ताव के झन्त मे यह जोडा आये, 'कि प्रस्ताव के मन्त में यह जोडा जाये, ग्रयात् ----ग्रर्थात् ----परन्त खद हे कि श्रभिभाषण मे "परन्तू खेद है कि प्रभिभाषण मे प्रत्येत राज्य की राजधानियों मे घाटे के बजट की ग्रथं व्यवस्था का म्वतन्वता सेनानियो की स्मृति ग्रन्त करने का उल्लेख नही है।" ' मे स्वतन्त्रता सेनानी कालोनी (408)निर्मित करने का उल्लेख नही है।" ' (403)'कि प्रस्ताव के भन्त मे यह जोडा जाये, भ्रर्थात ----कि प्रस्ताव में प्रन्त में यह जोडा जाये. मर्थान् ---"परन्तु खेद है कि ग्रमरीका में दबाब में ग्राकर किसी भी प्रकार की सहायता "परन्तु खद है कि धाभभाषण मे नही लेने का उल्लेख नही है।"' पटना में गा नदी पर बन रहे सडक (409) पुल को भारत सरकार द्वारा अपन

Motion of Thanks PHALGUNA 1, 1896 (SAKA) Motion of Thanks 441 on President's Address 'कि प्रस्ताब के मन्त में यह जोड़ा जाये, ग्रयांत ----"परन्त खेद है कि अभिभाषण मे संकटकालीन स्थिति का भ्रन्त करने का उल्लेख नहीं है।" ' (410) 'कि प्रस्ताव के म्रन्त में यह जोड़ा जाये, म्रयति :----"परन्त खेद है कि भूभिभाषण में साम्प्रदायिक दंगा करने वालों के विरुद्ध कठोर कार्यवाही करने का उल्लेख नही है।" ' (411) 'कि प्रस्ताव के भ्रन्त में यह जोड़ा जाये, म्रर्यात :----"परन्तु खेद है कि मुस्लिम झल्पमताव-लम्बियो को सरकारी नौकरियों (कारखानों समेत) में उचित स्यान देने की बात का उल्लेख नही है।" ' (412)'कि प्रस्ताव के अन्त में यह ज डा जाये, भर्यातः ----"परन्तु खोद है कि म्रभिभाषण में उर्द्भाषा को मंविधान की 345वीं धारा के ग्रनुसार कुछ खान कामों के लिए बिहार, उत्तर प्रदेश, मध्य प्रदेश, राजस्थान ग्रीर दिल्ली में प्रयोग करने का उल्लेख नही है।" (413)'कि प्रस्ताव के अन्त में यह जोड़ा जाये, पर्यात् :---''परन्त खेद है कि भूभिभाषण में भन्-स्चित जाति भीर भनुसूचित जन-जाति संशोधन विधेयक को संसद् के इस सत में पेश करने का उल्लेख नहीं है ।" ' (552)

342 on President's Address 'कि प्रस्ताव के प्रन्त में यह जोड़ा जाये,

- म्रयति :----
 - "परन्तु खेद है कि मभिभाषण में मौद्योगिक विवाद संशोधन विधेयक को संसद के इस मल मे पेश करने सम्बन्धी बात का उल्लेख नहीं ส**้** เ"' (553)
- 'कि प्रस्ताव के अन्त में यह जोड़ा जाये, मर्थात् :---
 - ''परन्तु खेद है कि म्रभिभाषण में मेडिकल स्रीर सेल्स रिप्रेजेन्टेटिव. विश्वविद्यालय कर्मचारियों, ग्रस्प-तालो के कमचारिया को भौदो-गिक विवाद कानून के ग्रन्तंगत "वर्कमैन", घोषित करने सम्बन्धी बात का उल्लेख नही है।" ' (554)
- 'कि प्रस्ताव के ग्रन्त में यह जोडा जाये, ग्रयति :----
 - "परन्तु खोद है कि म्रभिभाषण में बीड़ी मजदूरों के लिये देश भर में समान मजदूरी कानून बनाने की बात का उल्लेख नदी है।" ' (555)
- क्त प्रस्ताव के अन्त में यह जाडा जाये, ग्रर्थातुः----
 - "परन्त खेद है कि अभिभाषण में बीड़ी मजदूरो के लिये एक हजार बीड़ी बनाने पर कम से कम छः रुपये मजदूरी तय करने की बात का उल्लेख नही है।" ' (556)
- 'कि प्रस्ताव के मन्त में यह जोड़ा जाय मर्थात् :----
 - ''परन्तु खोद है कि बिहार की राजधानी पटना मे गन्दी बस्ती सफ़ाई योजना कोसफल क्रियान्विति के लिये भारत सरकार द्वारा विशेष सहायता

FEBRUARY 20, 1975 Motion of Thanks 343 > President's Address श्ची रामावतार श स्त्री प्रदान करने की बात का उल्लेख नही है।"'(557) 'कि प्रस्ताव के मन्त मे यह जोडा जाये, मर्थात ----''परन्त खेद है कि ग्रभिभाषण मे छावनी बोर्ड 1924 के कानून मे सशोधन करने की बात का उल्लेख नही है।"' (558) कि प्रस्ताव के ग्रन्त मे यह जोडा जाये. मर्थात ---'परन्तु खेद है कि ग्रभिभाषण मे दानापूर छावनी बोई के ग्रन्तर्गत रेगलर आर्मी की भर्ती के समय खले झाम घस लेने सम्बन्धी शिकायत को दूर करने का उल्लेख नही है।"' (559) कि प्रस्ताव के भ्रन्त में यह जोडा जाये, मर्थात ---'परन्तु खेद है कि म्रभिभाषण मे विभिन्न राज्यों में सरकारी खाद्यान्न वित्रेताम्रो को मिलने वाली कमीशन के म्रान्तर को दूर कर एक समान कमीशन निर्धारित करने सम्बन्धी नीति निश्चित करने का उल्लेख नही है।"' (560) 'कि प्रग्ताव के म्रन्त में यह जोडा जाये, মর্থান ---'परन्तू खेद है कि ग्रभिभाषण मे मुस्लिम ग्रन्थमख्यको की समस्याग्रो एव शिकायनो का पता लगाने तथा उनके निदान का मुझाब देने के लिये केन्द्र में एक स्पेशल कमिश्नर की नियुक्ति का उल्लेख नही है।'' (561)

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'कि प्रस्ताव के झन्त में यह जोड़ा जाये. द्यर्थात् ---

- ''परन्तु खेद है कि ग्रभिभाषण में हरिजनो ग्रौर ग्रादिवामियो के लिए बडे पैमाने पर रिहायशी मकान बनवाने के लिये किसी नीति का उल्लेख नहीं है।"'' (562)
- 'कि प्रस्ताव के ग्रन्त मे यह जोडा जाये, ग्रर्थात् '--
 - <u>''परन्तु</u> खेद है कि ग्रभिक्षाषण मे गुजरात मे यथाशी झ चुनाव कराने की व्यवस्था का कोई उल्लेख नही है।"' (593)
- 'कि प्रस्ताव के ग्रन्त मे यह जोडा जाये, ग्रर्थात् ---
 - ''परन्तु खेद है कि ग्रभि भाषण मे पाडिचेरी में शीध्र चुनाव करवाने कीव्यवस्थाका उल्लेखनही है।''' (594)
- र्डीक प्रस्ताव के ग्रन्त में यह जोडा जाये, ग्रर्थात् .---
 - "परन्तु खेद है कि चार बाजारियो, मुनाफाखोरो, मट्टेबाजो, तस्करो, टैक्स-चोरा को उनके काले कार-नामों में मदद देन वाले तथा उनके गुनाहो को छिपाने या ग्राखो 'रे ग्राझल कर देने वाले सरकारी ग्राधकारियो, जेल ग्रौर जुर्माने की सजा देने सम्बन्धी कोई नीति निर्धारित करने का उल्लेख नही है।" ' (595)
- डीक प्रस्ताव के म्रन्त में यह जोडा जाये, मर्थात् :----
 - .'परन्तु खेद है कि भारत सरकार भीर राज्यो के मब्नियो तथा सरकारो

Motion of Thanks PHALGUNA 1, 1896 (SAKA) Motion of Thanks 345 346 on President's Address on President's Address म्रधिकारियो, जिनमे सरकारी कार-मालिको पर ऋमिक ग्राय कर खाने के भी भाधिकारी शामिल हैं, लगाने की बात का उल्लेख नही को उक्त पदो पर भासीन हीने से है।"'(601) पूर्व तथा बाद में म्रॉजत सम्पत्ति कि प्रस्ताव के झन्त में यह जोडा जाये, की जाच करवाने की नीति ग्रर्थात् ----निर्धारित करने का उल्लेख नही t l" ' (596) ''परन्तु खेद है कि देश के विभिन्न राज्यो श्रीर खास कर बिहार के 'कि प्रस्ताब के प्रन्त में यह जोड़ा जाये, ग्रामो मे व्याप्त पेय जल सकट, भर्यात् .---को दूर करने के किसी प्रस्ताव का "परन्त खोद है कि ग्रभिनाषण मे उल्लेख नही है।" ' (602) तस्करो के राजनीतिक म्राकाम्रो के विरुद्ध कार्यवाही करने की 'कि प्रस्ताव के मन्त मे यह जोडा जाये. व्यवस्था का कोई उल्लेख नही मर्थात् t "' (597) 'परन्तु खेद है कि ग्रभिभाषण मे 'कि प्रस्ताव के झन्त में यह जोड़ा जाये, बिहार के मधुबनी, दरभगा, समस्ती मर्थात् ----पुर, मुजफ्करपुर, सहर्षा, पूर्णिय-''परन्तु खोद है कि श्रभिभाषण मे मुगेर, भागलपुर, पटना, गय, पूजीपतियो ढारा मजित मुनाफो की राची, भोजपुर, रोहतास म्रादि हदबन्दी तय करने क उल्लेख नही जिलो मे हुये जमीन झान्दोलन **き** I"'(598) के कम मे जमीदारो द्वारा किसानो. मजदूरो की की गयी हत्यात्रो की 'कि प्रस्ताव के घन्त में यह जोड़ा जाये, निन्दा करते हुये जमीदारो मर्यात ----के विरुद्ध सख्त कार्यवाही करने "परन्तु खोद है कि ममिभाषण मे सम्बन्धी बात का उल्लेख नही कर्ज गुलामी की प्रथा का ग्रन्स t (603) करने का उल्लेख नही है।" ' (599)'कि प्रस्ताव के झन्त में यह जोड़ा जाये, म्रर्थात् — 'कि प्रस्ताव के मन्त में यह जोड़ा जाये, मर्थात् .----'परन्तु खेद है कि ग्रभिभाषण में राष्ट्रीयकृत बैको में बढ़ रही घूस-''परन्तु खेद है कि झभिभाषण मे पिछड़े खोरी एव नौकरशाहीयत को दूर राज्यो के तीव्र विकास के लिए करने की झावझ्यकता का उल्लेख विशेष योजना बनाने सम्बन्धी नही है।"' (604) बात का उल्लेख नही है।" (600) कि प्रस्ताव के झन्त में यह जोड़ा जाये, 'कि प्रस्ताव के झन्त मे यह जोड़ा जाये, मर्थात् :----मर्यात् ----'परन्तु खेद है कि मशिभाषण मे ''परन्तु खेद है कि अभिभाषण मे माल-राष्ट्रीयकृत बैंको की पुराना ऋण गुजारी प्रथा का अन्त कर जमीन नीति को बदल कर किसानो,

347	Motion of Thanks FEBRUARY on President's Address	20, 1975 Motion of Thanks 348 on President's Address
	[श्री रामावतःर शास्त्री]	सर्वदलीय संसदीय जाच समिति
	मजदूरों एव ग्र.म लोगों के हक में	बैठाने के सुझाव को भी मस्वीकार
	नर्षारत करने का उल्लेख नही	कर दिया ।"' (351)
	है।" ' (605)	'कि प्रस्ताव के झन्त में यह जोड़ा जाये,
	'कि प्रस्ताव के ग्रन्त में यह जोड़ा जाये,	मयत् :
	ाक प्रस्ताव क अन्त म यह जाड़ा जाय, झर्यात् :	''परन्तु खेद है कि मभिभाषण में
		इस बात का उल्लेख नही है कि
	"परन्तु खोद है कि अभिमाषण में	देश में बढ़ रही महंगाई को रोकने
	बिहार की राजधानी पटना में	के लिये एक स्पष्ट दाम नीति
	व्याप्त पेय जल सकट को दूर करने के लिये भारत सरकार की	निर्धारित करने में जिसमे कारखाने
	करन को लय भारत सरकार का ग्रोर से विशेष सहायता देने की	मे पैदा हुई चीजे ग्रपनी लागत
	आर स विशेष सहायता पग गा बात का उल्लेख नही है ।" '	के ड्योढ़े के प्रन्दर बिके, खेती मे
		पैदा हुई चीजे दो फसलो के बीच
		एक निक्लित हुई सीमा के बीच
-	र्भा जनेइवर मिश्र (इलाहाबाद) :	बिके ग्रीर खेती तथा कारखाने के
म	प्रस्ताव करता हू.	उत्पादन के मूल्यों में श्रम, समय
	'कि प्रस्ताव के मन्त में यह जोडा जाये,	तथा लागत के माधार पर सन्तुलन
	मर्षात् '	कायम करने में वहसरकार ग्रसफल रही है ।"' (352)
	"परन्तु खेद है कि म्रभिभाषण में इस	
	बात का उल्लेख नही है कि यह	'कि प्रस्ताव के मन्त में यह जोड़ा जाये,
	सरकार जामा मस्जिद के निकट	भर्यात् —
	हुये दंगो को रोकने में नाकामयाब	''परन्तु खेद है कि म्रभिभाषण मे केन्द्रीय
	ही नही रही बल्कि वक्फ बोर्ड मे	कर्मचारियो विशेषकर रेल कर्म-
	सरकारी दखल देकर ऐसी स्थिति	चारियो तथा महालेखाकार म्रोर
	पैदा की कि पुलिस भौर मुसलमानो	पेशन कार्यालयो के वर्मच।रियो
	के बीच दगो की वारदात हो ।" '	को सरकार द्वार। भ्रनावभ्यक छग से
	(350)	प्रताडित किये जाने का कोई उल्लेख
	'कि प्रस्ताव के ग्रन्त में यह जोडा जाये,	नही है।"' (353)
	मर्यात् :	'कि प्रस्ताव के झन्त मे यह जोड़ा जाये,
	"परन्तु खेद है कि ध्रभिभाषण मे इस	ग्रयति् :
	परन्तु खवहाक माननापण न इस बात का उल्लेख नही है कि समस्ती-	"परन्तु खेद है कि अभिभाषण में इस
	पुर बम काड में ग्रपने मन्निमंडल	बात का उल्लेख नही है कि देश
	के एक सदस्य श्री ललित नारायण	में शान्तिपूर्ण श्रान्दोलनो के चलते
	मिश्र की जिन्दगी बचाने मे भी	छात्रो को, राज्य नेताभो को तथा
	यह सरकार फेल रही । जितनी	उन साधारण को म्रान्तरिक
	एहितिनाती कार्यवाही होनी चाहिये	सुरक्षा कानून के झन्तर्गत इस
	थी नही हुई भौर उक्त काड के	सरकार ने गिग्फ्तार किया है ।" '
	सिलसिले में सरकार ने एक	(354)

Motion of Thanks PHALGUNA 1, 1896 (SAKA) Motion of Thanks 349 on President's Address 'कि प्रस्ताव के झन्त में यह जोडा जाये, मर्थात ----"परन्त खेद है कि म्रभिभाषण में देश के राजकाज के काम से अप्रेजी भाषा को तत्काल समाप्त किये जाने का कोई उल्नेख नही है।" ' (355)'कि प्रस्ताव के अन्त मे यह जोडा जाये, স্মর্থান ----. "परन्त खेद है कि अभिभाषण मे विश्व हिन्दी सम्मेलन में आये विदेशियों के इस विचार का कोई उल्लेख नही है कि विदेशों में हिन्दी को सम्मान दिलाने के लिये पहले म्रपने देश में हिन्दी को स्थापित किया जाये।" ' (356) 'कि प्रस्ताव वे ग्रन्त मे यह जोडा जाये, म्रर्थात् ----''परन्तु खेद है कि ग्रभिमाषण मे इस बात का उल्लेख नही है कि देश मे इस समय भ्रप्टाचार नीचे से नही बल्कि ऊपर से है।"' (357) 'कि प्रस्ताव के म्रन्त में यह जोडा जाये. म्रयात ----"परन्तू यह खेद है कि स्रभिभाषण मे मारुनि कम्पनी जो राजनीति श्रीर व्यापार के पेट से पैदा हुई है की जाच कराये जाने का कोई उल्लेख नही है।"' (358) 'कि प्रस्ताव के ग्रन्त में यह जोडा जाये, मर्थात् .---"परन्तु खेद है कि मभिभाषण में इस बात का उल्लेख नही है कि फिजुल खर्ची पर रोक लगाने के लिये यह मावश्यक है कि किसी भी केन्द्रीय मत्राका 100 रुपयें से अधिक प्रति दिन खर्च करने की इजाजत न दी जाये।" ′ (359)

350 on President's Address 'कि प्रस्ताव के भ्रन्त में यह जोडा जाये. मर्थात ----

'परन्त खेद है कि ग्रभिभाषण में इस म्राशय का सशोधन सविधान के मुल ग्रधिकारो में किये जाने का कोई उल्नेख नही है जिसके दारा देश के उन नौजवानो को जो बालिग हो चुक है काम देना सरकार का कर्त्तव्य होगा।"' (360)

'कि प्रस्ताव के अन्त में यह जोडा जाये, मर्थात ----

- "परन्तू खेद है कि ममिभाषण मे इस बात का उल्लेख नही है कि मता-धिकार की युनतम मायु 18 वर्षे मानी जायेगी तथा उसी के माधार पर नवीनतम मतदाता सूची तैयार की आएगी ।"'' (361)
- 'कि प्रस्ताव में झन्त में यह जोडा जाये, म्रर्थात ----
 - "परन्त खेद है कि झभिभाषण मे उन लोगों की गतिविधियों पर रोक लगाय जान का कोई उल्लख नही है जो देश ने नई हिस्सो मे रावण लीला मनाकर मर्यादापुरुषोत्तम राम तथा ग्राम जनता की भावनाम्रो पर ठेन लगाते है ।'' (362)
- 'कि प्रस्ताव क' ग्रन्त में यह जोडा जाये. ग्रर्थात ----
 - "परन्तु खेद है कि मभिमाषण में देश में बढ रही तानाशाही प्रवृत्ति जिसमे न्यायपालिका-विधायिका की सारी शक्तिया सरकार के हाथो में सिमटती जा रही ह को काम करने का कोई उल्लेख नही है।''' (363)

FEBRUARY 20, 1975 351 Motion of Thanks on President's Address [श्री जनेभवर मिश्र] 'कि प्रस्तान के प्रन्त में यह जोड़ा जाये, ग्रयति :--''परन्तु खेद है कि मभिभाषण में सरकार और पूजीपतियों द्वारा प्रेस स्वतंत्रता पर किये जा रहे ग्राघात का कोई उल्लेख नहीं R 1"' (364) 'कि प्रस्ताव के मन्त में यह जोड़ा जाये मर्यातः--"परन्त खेद है कि मभिभाषण में देश में हुई भुखनरी का उल्लेख नहीं किया गया है।"' (365) 'कि प्रस्ताव के झन्त में यह जोड़ा जाये, म्रथति :--"परन्तु खेद है कि मभिभाषण में देश में चल रहे वर्तमान शन्तिपूर्ण म्रान्दोलन पर हिंसा मौर घुणा फैलाने का मारोप लगाया गया है परन्तु सरकारी हिंसा तथा भ्रष्टाचार की चर्चा तक नहीं की नई है।"' (366) भ मार० बरे० बड़े (खरगोम) : मैं प्रस्ताब करता हूं : 'कि प्रस्ताव के मन्त में यह जोड़ा जाये, मर्थात:--"परन्त खेद है कि म्रभिभाषण में यह चिन्ता व्यक्त नहीं की गई है कि 1967 में संसद् द्वारा पारित इस संकल्प को सरकार ने भ्रभी तक कि तन्वित नहीं किया है कि संविधान की माटवीं ग्रन्सूची में उल्लिखित सभी भाषाम्रों को तथा मंग्रेजी को, मखिल भारतीय तथा उच्चतर केन्द्रीय सेवाझों की सम्पूर्ण परी-क्षाम्रों के लिये वैकल्पिक भाषाम्रों

Motion of Thanks 352 on President's Address

के रूप में माना जायेपा और नही ग्रभिभाषण में इस संकल्प को कियान्वित करने के लिये एक निश्चित ग्रवधि की ही षोषणा की गई है।"' (414)

'कि प्रस्ताव के भ्रन्त में यह जोड़ा जाये, भ्रर्थात्:----

- "परन्तु खेद है कि देश में संकट-कालीन स्थिति को समाप्त करने की घोषणा मशिमाषण में नहीं की गयी हैं।"' (415)
- 'कि प्रस्ताव के ग्रन्त में यह जोड़ा जाये, ग्रायीत्:~
 - "परन्सुखेद है कि जम्मू-काश्मीर के भारत में पूर्ण विलय को मूर्त रूप देने के लिए, संविधान के ग्रस्थायी ग्रनुच्छेद 370 को समाप्त करने की घोषणा ग्रभि-भाषण में नहीं की गई है।" ' (416)
- 'कि प्रस्ताव के अन्त में यह जोड़ा जाये, ग्रर्थात्:----
 - "किन्तुखेद है कि गुजरात विधाम सभा के चुनाव कराने में ग्रौर उस राज्य की जनता को लोक-प्रिय सरकार देने में ग्रसाधारण विलम्ब किये आने पर सरकार की कोई भर्त्सना नहीं की गई है।"' (417)
- 'कि प्रस्ताव के ग्रन्त में यह जोड़ा जाये, ग्रथति:---
 - "परन्तु खेद है कि 1971 की जन-गणना के पश्चात् घर घर जा कर मतदाता सूचियों के पुनरावृत्त कराने का कार्य चुनाव प्रायोग द्वारा न कराने

Motion of Thanks PHALGUNA 1, 1896 (SAKA) Motion of Thanks 35/ 353 on President's Address on President's Address कोई दुःख प्रकट मही किया भीर इस प्रकार से करोडों गया है।" ' (422) नवयुवको को उनके मताधिकार में वचित किये जाने झौर इस 'कि प्रस्ताव के अन्त मे यह जोडा जाये, पर उसके तीव्र श्राकोश का उल्लेख श्रर्थात् ----म्रभिभाषण में नही है।"' "परन्तु खेद है कि चुनावो को विरा-(418)दरीवाद. क्षेत्रीयता. काले धन तथा सरकारी मशीनरी के 'कि प्रस्ताव के झन्त मे यह जोडा जाये, दुरपयोग के दुष्प्रभाव से मुक्त मर्थात ----करने के लिए चुनाव-प्रणाली में "किन्त खद है कि लोकनायक माधारभूत सुधार करने की कोई श्री जयप्रकाश नारायण के भ्रष्टा-व्यग्रता अभिभाषण मे प्रकट नही चार विरोधी देश व्यापी जन-की गई है।" ' (423) ग्रादोलन के प्रभिनन्दन का स्रभि-'कि प्रस्ताव के झन्त मे यह जोडा जाये, भाषण मे कोई उल्लेख नही t i ' ' (419) ग्रर्थात ----"किन्तु खेद है कि देश की राजनैतिक 'कि प्रस्ताव के झन्त मे यह जोडा जाये, व ग्रायिक व्यवस्थाग्रो पर काले मर्थात ----धन के दुष्प्रभाव को एक निक्तित समय में समाप्त करने की कोई "परन्तु खेद है कि सत्ताधारी दल की घोषणा ग्रभिभाषण मे नही है।" ' ग्रधिनायकवादी प्रवत्तिया के कारण देश मे लोकतव के लिये (424)बढते हुए खतरे के प्रति अभि-'कि प्रस्ताव के अन्त में यह जोडा जाये, भाषण मे चिन्ता प्रकट नही की भ्रर्थात ----गयी है।"' (420) 'परन्तु खेद है कि अभिभाषण में यह 'कि प्रस्ताव के ग्रन्त में यह जोडा जाये, म्राश्वासन नही दिया गया है भ्रयति ----कि एक निश्चित ग्रवधि के भीतर अनुसूचित जनजातियो को "किन्तु खेद है कि चुनाव भ्रायोग उनकी वे भूमि लौटा दी जायेगी को एक निश्चित अवधि मे, जो कि ग्रन्चित तरीको से बहसदस्यीय बनाने का कोई उनसे भ्रन्य लोगो ने हस्तातरित भ्राश्वासम, श्रभिभाषण मे कर ली है।"' (425) मही दिया गया है।"' (421) 'कि प्रस्ताव के झन्त मे यह जोडा जाये, 'कि प्रस्ताव के अन्त में यह जोडा जाये, म्रर्थातु ----ग्रर्थात ----"किन्तु खेद है कि चुनाव सुधार ''परन्तु खेद है कि रोजगार, मूल्य, सम्बन्धी संसदीय समिति की उत्पादन तथा म्राय सम्बन्धी सिफारिशों भौर विशेषत[.] सर्व-एक राष्ट्रीय नीति के निर्धारण सम्मत्त सिफारिशो पर सरकार के लिए भाषिक दुष्टि से महत्व द्वारा भमल न किये जाने पर हे, देश के सभी वर्गों के प्रति-3455 LS-14

Motion of Thanks **FEBRUARY 20. 1975** 355 on President's Address [श्री भार० बी० बडे] निधियो का एक गोलमेज सम्मेलन बलाने की घोषणा म्रभिभाषण में नहीं की गयी है।"' (426) 'कि प्रस्ताव के घ्रन्त में यह जोडा जा ने ग्रर्थात ---' परन्त खेद है कि गरीबो को नि शल्क तथा शीघ्र न्याय दिलाने की व्यवस्था एक निष्चित समय मे करने का कोई श्राश्वासन अभिभाषण मे नही दिया गया है।" ' (427) कि प्रस्ताव के ग्रन्त में यह जोडा जाये, भ्रर्थात् — परन्तुखेद है कि 1971 के युद्ध के कारण भारत मे आए सिधी विस्था--को विलम्ब पितो भारतीय नागरिकता देने की भ्रौर उनका म्थायी पुनर्वास करने की घोषणा अभिभाषण में नहीं की गयी है।"' (428)कि प्रस्ताव के अन्त म यह जोडा जाये, ग्रर्थात ----परन्तू खेद हे कि झभिभाषण मे यह श्राश्वामन विस्मत कर दिया गया है कि सर्वोच्च तथा उच्च न्यायलय। के लिए न्यायाधीशो की नियुक्ति व पदोन्नति में सरकारी हस्तक्षेप का मन्त म्रविलम्ब किया जायेगा।"'' (429)कि प्रस्ताव के अन्त मे यह जोडा जाये, স্মর্থান ----'परन्तु खेद है कि 1971 के भारत-पाक युद्ध के समय छम्ब-जोरिया क्षेत्र से ग्राये विस्थापि नो के स्थायी. उवित तथा उपयुक्त पूनर्वास एव क्षतिपूर्ति करने के लिए एक निश्चित अवधि की घोषणा मभ-

Motion of Thanks 356 on President's Address भाषण मे नहीं की गयी है।"'

(430) कि प्रस्ताव के झन्त में यह जोडा जाये,

ग्रर्थात् ----

' परन्तु खेद है कि केन्द्रीय विश्वविद्यालयो के प्रशासन व प्रबन्ध में बढते हुए सरकारी हस्तक्षप को रोकने के लिये कोई सतोषजनक श्राश्वासन ग्रभि– भाषाण मे नही दिया गया है।" ' (431)

कि प्रस्ताव के म्रन्त मे यह जोडा जाये, मर्थात् ----

' परन्तु खेद है कि ग्रभिभाषण में यह घोषणा नहीं की गयी है कि पेशनरो की समस्त कठिनाइयो पर विचार करने ग्रौर उन्हें उपयुक्न सहायता तथा ग्रन्य सुविधाण ग्रविलम्ब दिलाने के लिये एक उच्न स्तरीय ग्रायोग का गठन किया जायगा।'' (432)

- 'कि प्रस्ताव के अन्त में यह जोटा जाये, भ्रार्थात ---
 - 'परन्रु खेद है कि अभिभाषण में यह घ।षणा नही की गयी है कि एक निक्त्रित द्ववधि के भीतर समूचे देश में गोहत्या पर प्रतिबन्ध लगाया जायेगा।''' (433)
- 'कि प्रस्ताव के ग्रन्त मे यह जोडा जाये, ग्राचीत् ---
 - "परन्तु खेद है कि केन्द्रीय सरकारी, राज्य सरकारो, स्वायत्तशासी सस्याघो ग्रौर सरकारी उपक्रमो के कर्मवारियो के लिये समान कार्य के लिये समान बेतन देने के बारे में ग्रीभग्नाषण में कोई ठोस ग्राश्वासन नही दिया गया है।" ' (434)

- 357 Molion of Thanks PHALGUNA 1, 1896 (SAKA) Motion of Thanks 353 on President's Address on President's Address
 - 'कि प्रस्नाग के अन्त में यह जोड़ा जाये, द्रथॉत्——
 - ''परन्तु खेद है कि ध्भिभाषण में सबन खेती दारा ⊿िकाम उत्तद न हे गु म्राय्थक भूनि सबार यो जना को एक निश्चित मबधि में म्रमल में लाने का ठोस म्राश्वासन नहीं दिया गया है।" ' (435)
 - 'कि प्रस्ताव के झन्त में यह जोड़ा जाये, झर्थात् :----
 - ''परन्तु खेद है कि देश की समस्त मानव शक्ति के प्रभावी तथा परिणामदाया तथा पूर्ण उपयोग का एक निश्चित ग्रवधि के भीतर करने का उल्तेख ग्रभिभाषण मे नहीं है।" (436)
 - 'कि प्रस्ताव के ग्रन्त में यह जोड़ा जाये, ग्रर्थात् '---
 - 'परन्नु खेद है कि ग्रभिभाषण म ऐसे ग्रविलम्बनीय ठोस कदमो का उल्लेख नही है जिनके द्वारा शिक्षा को सामाजिक उत्थान श्रीर ग्राधिक विकास के लिये तथा उत्कृष्ठ नाग– रिक बनाने की दिशा मे एक महत्व– पूर्ण व सफल माध्यम निश्चित ग्रवधि में बनाया जा सके।"' (437)
 - 'कि प्रस्ताव के ग्रन्त मे यह जोडा जाये, ग्रर्थात् :---
 - ''परन्तु खेद है कि देश की ग्रीद्योगिक क्षमता का शतप्रतिशत उपयोग एक निश्चित ग्रवधि के भीतर करने के ठोस कदमों की चर्चा ग्रभिभाषण में नहीं है।'' ' (438)
 - 'कि प्रस्ताव के भ्रन्त में यह जोड़ा जाये, भ्रर्थात् :----
 - ''परन्तु खेद है कि किसानों को उर्वरक, सिंभाई का पानी तथा बीज समय

- पर व रियायत से देने में सरकार की भसफ़लता श्रीर इस सम्बन्ध में ठोम उपायों का उल्लेख श्रभिभाषण में नहीं है।"' (439)
- 'कि प्रस्ताव के ग्रन्त में यह जोडा जाये, ग्रर्थात् :----
 - ''परन्तु खेद है कि ग्रावश्यक वस्तुभ्रों के ग्रभाव भौर उनके मूल्यों में हुई कुचल देने वाली वृद्धि में राहतदायी घटोतरी करने मे सरकार की लगातार ग्रसफ़लता की भर्त्सना ग्रभिभाषण में नही की गयी है।''' (440)
- श्वि प्रस्त व के ग्रन्त में यह जोड़ा जाये ग्रर्थात्:----
 - ''परन्तुखेद है कि एक निश्चित ग्रवधि मे भारत के प्रत्येक ग्राम मे पीने का पानी पहुचाने की व्यवस्था मुनिश्चित करने सःबन्धी कोई ग्राक्ष्वासनग्रभिभाषण मेनही दिया गया है । "' (441)
- ' प्रिस्ताव के ग्रन्त मे यह जोड़ा जाये, ग्रार्थात् .----
 - "परन्तु खेद है कि ग्रभिभाषण में यह मंकल्प नही है कि एक निश्चित प्रवधि में देश के प्रत्येक ग्राम में बिजली, पक्की सडंक, पीने का पानी, चिकित्सा केन्द्र, रृषि उप-करण केन्द्र तथा लघु तथा कुटीर उद्योग के उपकरण श्रौर शिक्षा सुविधाएं उपलब्ध कराने मे राज्यों को ग्रावश्यक वित्तीय सहाता दी जायेगी।"' (442)
- 'कि प्रस्ताव के झन्स में यह जोड़ा जाये, भर्षात् :----
 - "परन्तु खेद है कि बिहार की साहसी अनता के प्रति भौर विशेषकर उन

Motion of Thanks FEBRUARY 20, 1975 359 on President's Address [श्री ग्रार० बी० बरे] शहीदों. जिन्होंने वहां के घष्ट मौर ग्रयोग्य शासन के विरुद्ध वीरतापुर्ण लडाई लडी, की श्रद्धांजलि देने के लिए भ्रभिभाषण में कोई रुचि नहीं दिखाई गई है।"' (445) 'कि प्रस्ताव के अन्त मे यह जोडा जाये, ग्रर्थात '----"किन्तु खेद है कि सत्ताधारी दल मौर साम्यवादी दल के बीच गठजोड से उत्पन्न, भारतीय लोकतन्त्र के लिये खतरे की गम्भीर चेतावनी म्रभि-भाषण में नही है।"' (446) 'कि प्रस्ताव के ग्रन्त में यह जोडा जाये, ग्रयात ----''परन्तू खेद है कि गत चार वर्षों की ग्रवधि मे देश मे बढती गरीबी, गिरते उत्पादन और इसके परिणाम-स्वरूप फैलते जनक्षोभ के उपयु-क्त निदान भीर उचित उपचार का कोई ठोस ग्रीर प्रभावी सकेत ग्रभि-भाषण मे नही है।" (447) 'कि प्रस्ताव के झन्त मे यह जोडा जाये, म्रर्थातुः ----''परन्तू खेद है कि उच्च पदासीन नेतामों ग्रीर ग्रधिकारियों के वरुद्ध भ्रष्टा-चार के ठोस आरोप दिये जाने के बावजूद, सरकार द्वारा उपयुक्त जाच कराये जाने में विफलता की भर्त्सना ग्रभिभाषण मे नही की गयी है।" (448) 'कि प्रस्ताव के ग्रन्त मे यह जोडा जाये, भर्यात् ----"परन्तु खेद है कि मारुति लि० के बारे मे ससद् के भीतर भौर बाहर लगाये गये म्रारोपों की सम्यक् जाच के लिये संसद् सदस्यो की एक समिति गठित किये जान का

भाश्वासन अभिभाषण में नहीं दिया गया है।" ' (449)

- 'कि प्रस्ताव के झन्त में यह जोडा जाये, अर्थात् :---
 - "परन्तु खेद है कि काले धन को समाप्त करने के लिये, किसी समयबद्ध घौर परिणामकारी योजना को किया-न्वित करने की घोषणा अभिभाषण मे नहीं की गयी है।"' (450)
- 'कि प्रस्ताव के श्रन्त मे यह जोडा जाये, भर्चात् :----
 - "परन्तु खेद है कि ग्रभिभाषण में इस बान की घोषणा नहीं की गयी है कि प्रत्येक नदी जल विवाद के बारे मे ग्रतिम व सभी पक्षों पर ग्रनिवार्यत लागू निर्णय किलनी कितनी श्रवधि मे कर दिया जायेगा ।" ' (151)
- 'कि प्रस्ताव के ग्रन्त मे यह जोडा जाये, भ्रर्थात् ----
 - "परन्तुखद है कि फर्मचारियों ग्रौर मजदूरों को ग्रावण्यकतानुसार न्यूनतम वेतन एक निश्चित ग्रवधि के भीतर दिये जाने की घोषणा ग्रभिभाषण मे नही की गयी है।" ' (452)
- "कि प्रस्ताव के अन्त मे यह जोडा जाये, अर्थातू ---
 - "परन्तु खेद है कि घत्यधिक मंहगाई व ग्रमाव की स्थिति से संतप्त बेरोजगार, गरीब तथा दुर्गम क्षेत्रों मे बसे, जनता के कमजोर वर्गों की ग्रविलम्बनीय राहत के लिये कारगर कदमों की घोषणा ग्रमि-भाषण में नहीं की गई है।" ' (453)

- 361 Motion of Thanks PHALGUNA 1, 1896 (SAKA) Motion of Thanks 362 on President's Address on President's Address
 - 'कि प्रस्ताय के ग्रन्त में यह जोड़ा जाये, ग्रर्था : - --''परन्तु खेद है कि वढती बरोजगारी ग्रीर लक्ष्यहीन शिक्षा प्रणाली के कारण देण की युवा पीढ़ी में बड़े पैमाने पर व्याप्त गहरे क्षीभ के निराकरण के लिए, कोई समय-वढ ग्राथ्वसन की घोषणा ग्राभि-भाषण में नही की गयी है।''' (454)
 - 'कि प्रस्ताव के ग्रन्त में यह जोड़ा जाये, ग्रर्थात् :--
 - "परन्तु खेद है कि काम करने के ग्राधकार को संविधान के मूल ग्राधकारों मे सम्मिलित करने की गविलम्बनीय ग्रावण्यकना का कोई उल्पख ग्रभिभाषण मे नी किया गया है '' '(455)
 - 'कि प्रस्ताव के ग्रन्त मे यह जोडा जाये, ग्रर्थात् ∦·----
 - "परन्तु खेद है कि श्रभिभाषण में मताधिकार की झायु को घटा कर 18 वर्ष करफे नवोदित युवा पीढी मे, राष्ट्रनिर्माण के कार्य में सहभागी वनने की भावनाको उत्युष्ट बनाने का कोई ग्राम्वासन नही दिया गया है।"'' (456)
 - शिक प्रस्ताव के झन्त मे यह जोड़ा जाये, ग्रर्थात् :---
 - "परन्तु खेद है कि कराधाम तिथि को सरल बनाने का ग्रभिभाषण में कोई ग्राग्वासन नही दिया गया है।" '(457)
 - 'कि प्रस्ताव के बन्त मे यह जोड़ा जाये,
 अर्थात् ----
 - "परन्त खेद है कि गरीब किमानो की मीमित सम्पत्ति. पशुधन व फसल का सर्वकश वीमा एक निष्णचित धवधि के भीतर किये जाने का माहवासन मखिमाषण मे नहीं दिया गया है।" 458

- "परन्तु खद है कि एक निश्चित ग्रवधि के भीतर भारत के प्रत्येक परिवार के लिये झावास का तथा जीवम की म्रन्य न्यूमतम झावश्यक-ताग्रं का प्रबन्ध करने की को घोषणा ग्रभिभाषण मे मही की गई है।"' ' (459)
- "कि प्रस्ताव के ग्रन्त मे यह जंग्डा जाने, ग्रर्थात् :---
 - "परन्तु खद है कि 1471 के युद्ध में भारत की विजय होने के बावज्द छम्ब-जोरिया की जो भारनीय भूमि पाक्तिस्तानी कब्जे मे दे दी गयी थी–उसकी वागिसी का कोई झाश्वासन अभिभाषण में मही दिया गया है।" ' (460)
- 'कि प्रस्ताव के ग्रन्त में यह जोड़ा जाये, ग्रर्थात् ----
 - "परन्तु खेद है कि सभी सरकारी उपक्रमों मे, एक निश्चित घ्रवधि के भीतर, उनके प्रबन्ध मे श्रमिकों को भागी-दार बनाने के लिए कोई संतोषजनक व निश्चित ग्राक्ष्वासन ग्रभिभाषण मे नही दिया गया है।" (461)
- 'कि प्रस्ताव के ग्रन्त में यह जोडा जाये, भ्रार्थात् ---
 - "परन्तुंखेद है कि कर्नाटक-महाराप्ट्र सीमा विवाद का शीघ्र निपटाने में सरकार की घसफलता की चर्चा ग्रभिभाषण में नही की गयी है। "' (462)
- 'कि प्रस्ताव के ग्रन्त में यह जोडा जाये; भयौत :----
 - "परन्तुखेद है कि सरकारी सेवाओं में. सामान्य झौर तकनीकी मधि-कारियों न कर्मचारियो के दर्जे झौर उनकी परिलव्धियों मे झस-मानता को सम्पूर्णतः दूर करने सम्बन्धी सुनिश्चित प्राशवासन घभिभाषण में नद्दी है।" (463)

363 Motion of Thanks on President's Address

8:0 कँलाझ (बम्बई दक्षिण): माननीय उपाध्यक्ष जी, मैं माननीय सदस्य श्री स्टीफ़न द्वारा राष्ट्रपति जी को घ्रन्यवाद देने के प्रस्ताव के समर्थन मे खडा हम्रा ह ।

इस के पहले कि मैं राष्ट्रपति जी ने भ्रपने भाषण मे जो कुछ कहा है उस के बारे मे कुछ कह मेरे से पूर्व वक्ता ने, जिन को मै बडे ध्यानपूर्वक सून रहा था, मेरी समझ मे नही ग्राया कि उन्होने फासिज्म की परिभाषा से तो ग्रपने भाषण को शुरु किया लेकिन वह परिभाषा सिर्फ इक्का-दूक्का कैसेज जो बेगाल में हुए हो, रा रेप्ल में हर्टा, था भारत के विसी काने में हुए हा, उन को जिन्न किया। क्या यह फासिज्म की परिभाषा हो सकती है ? फिर उन्होने कहा कि सिविल लिवरटीज नही है इस आत को उन्होने दाहराया लेकिन वे भूल गए कि सी० पी० एम० का राज्य जब वेस्ट बगाल में चल रहा था, तो जो भी वे बाते वे भ्राज बोल रहे थे. वहा खुले ग्राम हो रही थी ग्रौर रोज कल्ल की बाते सुनाई देती थी, सीनाजोरी की बाते होती थी और इस तरह घणा का वातावरण वहा पर जो फैलाया गया था, उस का ग्राश श्रभी भी वहा बाकी रह गया है। राष्ट्रपति जी के भाषण के बारे मे उन्होने यह कहा कि वह प्रत्यक्ष से कही दूर है। मेरी समझ मे नही आता । वेशायद आकडे पढते नही है ग्रौर ग्रगर पढने हैं तो उन्हें भल गए है क्योंकि हर क्षेत्र में प्रोडक्शन बढा है । जिन बातों को हम घिसी-पिटी कहा करने है और जो बाते शायद उन्होने पिछले वर्ष कही थी, वही बान उन्होने ग्राज भी कह दी है। उन्हे मालूम होना चाहिए কি স্বন্ধ का प्रोडक्शन इस देश का 1952 मे क्या था श्रौर सन् 1971 में क्या हन्ना। यह उन को जानना चाहिए कि हमारा इलेक्ट्रिसिटी का प्रोडक्शन पहले क्या था ग्रौर ग्रब क्या है । राष्ट्रपति जी ने अपने भाषण मे यह बताया है कि हम वितनो इलेविट्रसिटी का ज्यादा प्रोडक्सन कर पायेंगे। यह सब कुछ उन्होने जाग बुझ कर नहीं कहा क्योकि वे तो सिर्फ

वह बताने का प्रयत्न करते रहे जो उन की विचारघारा रही है, जिससे देश मे सरकार के विरुद्ध घणा उत्पन्न हो । वे जनता के सामने काली तस्वीर रख कर उत्तके विश्वास को डिगाना चाहते है। (ग्यबधान) मुझे दुख है कि जब मे गोपालन जी बोल गहे थे, तो बडे घ्यानपूर्वक सून रहे थे, तब चुटकी नही भरी, ग्रर्थात उन्हे बोलने दिया शान्ति रखी यद्यपि हमे चिढ लग रही थी। भ्राप चिढिए नही, जरा समझिए। मिश्रा जी इलाहाबाद से आए है। मे उन के विषय मे भी थोडा मा जिक्र कर दूक्योकि यह बहत जल्दी जल्दी उछलने है। ये हमेशा भारतीय सम्कृति की चादर ग्राढे रहते है ग्रीर वे यह भी कहते है कि भारतीय संस्कृति की वे रक्षा करने वाले ए फ है। जब राष्ट्रपति जी ग्रपना भाषण देन के लिए खडे हए, तो इन्होन माग्तीय सम्युति के अन-सार उन के भाषण को न सुन कर हत्ला मचाना शरू कर दिया। क्या यही नाजवानो से देश आशा करता है (व्यवधान) हम लाक सभा मे , पालियामेट मे ठीक प्रकार व्यवहार करे पर्गलयामेट एक तरह का शांशा या पैमाना है मारी जनता का ग्रीर जो कुछ भी यहा होगा या जैसा व्यवहार राष्ट्रपति या म्राध्यक्ष के माथ यहा होगा उसका ग्रसर झाम जनना तथा खास कर नौजवानो पर पडता है।

भ्वेः जनेदवर मिश्च उपाध्यक्ष महादय, मेराव्यवस्थाका प्रश्न है। (व्यवधान)

ड० कैलाज्ञ जब तक डिप्टी स्पीकर साहब मुझे नही कहेगे, मैं नही बैठगा।

श्वी अनेइवर मिश्च 'इन्होने हम को कहा कि हम भारतीय संस्कृति की बात करते है ग्री र हमारे देश मे राष्ट्रपति जब सेन्द्रल हाल बे तकरीर फरमा रहे थे या फतवा दे रहे थे उस समय मैं ने उन को डिस्टर्ड किया । जब सदर मुल्क का जमहरियत का फतवा दे, तो उस वक्त डिस्टर्ड नही करना चाहिए लेकिन हमारे देश के राष्ट्रपति झासाम मे जो उप चुनाव झाज होने वाला है उस के लिए जाते हैं। यह क्या इस देश की संस्कृति है।

365 Motion of Thanks PHALGUNA 1, 1896 (SAKA) Motion of Thanks 366 on Fresident's Address on President's Address

यह अमृहरियत नही है। मैं कहना चाहता हू कि इस तरह के राष्ट्रपति के भाषण को हम लोग सुने या उस का बहिष्कार न करे यह सस्कृति के झनुरुप होगा या नही इस पर मैं झाप की व्यवस्था चाहता ह।

MR DEPUTY-SPEAKER There 15 no point of order here.

हा० कॅलाश उपाध्यक्ष जी विरोध पक्ष के प्रत्येक व्यक्ति का यह धर्म है कि जो भी सत्ताधारी पार्टी हो उम को हटाए लेकिन किसी भी व्यक्ति का यह धर्म नही है कि वह इस प्रकार का राष्ट्रपति में व्यवहार वरे जिम से कि वह ग्रापने स्वय के स्तर को नीचे गिरा दे। मैं निर्फ ग्राप में यह वात कह रहा था भीर मुझे मिश्रा जी में यह वहना है कि मेट्रल हाल में श्री फखरूदीन ग्रली ग्रहमद'' नही थे वे राण्टपति के रूप में बोल रहे थे जिसका भारतीय पद्यति के ग्रनुमार हमें उनका ग्रादर करना चाहिए न कि ग्राप्सान ।

अश्रे जनेक्वर किश्व श्रीर जब ग्रामाम गए थे तो उस वख्त श्री फगुद्दीन ग्रली ग्रहमद थे।

डा० कलाज्ञ सविधान के अनुसार व जोइट सँगन को सबोधित करने आए थे। इस प्रकार का ग्राचरण हमे नही करना चाहिए था। (ब्यवधान) ग्रव यहा पर भी ये ऐमा ग्राचरण कर रहे है। मझ यह ग्राणा थी कि जिम प्रकार से अपनी कट आलोचना घट पी कर हम मब न मब चुपचाप श्री गोपालन को सून रहे थे हभी हमे सूनेगे लेकिन ये तो ग्राग-बबुला मुझे सूनकर हो रहे है। इन मे प्रौढता की कमी है यह हमारा दुर्भाग्य है। झच्छा होता कि श्री मिश्रा यह समझ कर झाते कि पालियामेट में कैमा व्यवहार किया जाता है। जब मे बैठ जाऊ गा तब ग्राप बोलिए ग्रौर उस समय ग्राप मुझे गाली दीजिए, राष्ट्रपति जी को गालिया दीजिए भीर प्रधान मती जी को गालिया दीजिए. (ब्यब्सन) झाँप के खुन में वह बह रहा है। बैर मैं भपना समय इस में नहीं विताना चाहता ।

मेरी करबद प्रार्थना है प्रधान मती जी से ग्रीर मती मडल से कि वे सोचें कि जिस प्रकार राष्टपति जी बडी बग्गी मे बैठ कर. जो ग्राठ घोडो की बग्गी है तथा जिस पर छत्र लगाया हम्रा था म्रीर पीछे दो चपरासी चानर ढालते हए, राजाभो महाराजाभो की तरह आते हैं। क्या ग्रब वह समय नही आ गया है कि वे इस तरह में न आए । इस पर हमें मोचना चाहिए कि ग्रगले वर्ष हम उन को बडी सादगी से इस कार्य के लिए लाना चाहिए ग्रीर वे उम सादगी को पमद करगे। क्या हम समाजबाद की तरफ के वातावरण के ग्रनकुल ग्राट घोडो की बग्गी तथा इस ठ.ठ को मानने है। मेरा यह विचार है इस पर मत्रिमडल के कुछ सोचना चाहिए। मै यह कभी नही चाहना कि किमी भी प्रकार मे राष्ट्रपति जी की महिमा या गरिमा कम हो. लेकिन इस प्रकार का दिखावा भी नहीं होना चाहिए जिम से मेरे जैसे एक नूच्छ बुद्धि ग्वे को भी कुछ ऐसा लगे कि यह कुछ अजीब सी चीज हा रही है।

PROF MADHU DANDAVATE We are compelled to support him

श्व जनेइवर मिश्र हम लोग इन का समथन करते है।

डा॰ कैलाइ. समर्थन करो तो ग्रगली बातो का भी करो। यह सीखो।

राष्ट्रपति जी ने भ्रापने भाषण में कुछ ऐसी बाते कही है जिन का हमें दोहराना आवभ्यक है। और उस दोहराने में पिछने वर्ष का जिक म्ल्यो की बढ तरी है। जैमा कि स्टीफन साहब ने जिक किया तथा माननीय मभासद श्री सतपाल कपूर ने भी जिक किया पिछले वर्ष चीजो के मूल्य बढों चले जा रहे थे भीर इन्फेलेक्शन का भ्रसर बहुत पडा था। सब घाडा रहे थे कि इस देश का क्या होने जा रहा है लेकिन इस वष हमे देखना चाहिए कि कैसा दाता रण बदला भ्रगस्त 1974 महीने मे हमारे वित्त मंत्री जी ने कहा था कि हम कुछ पैकेज प्लान के ढारा इनफ्लेका

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[डा॰ कलाश]

कामुकाबिला करेंगे तथाचीजों के दामों को बढ़ने से रोकेगे।

पैकेज प्लान के द्वारा जो कार्यवाही की गई है, मुद्रा सूफीति को काब में लाने के लिए जो कहम उठाए गए है उनका फल अब अवस्थ मिल रहा है। इस स्थिति को गोपालन साहब माने या न माने। रिजर्व बैंक के पिछले किन्हीं आंकडो को देकर उन्हों ने यह सिद्ध करने की कोशिश की है कि इतना कज्य मर्स इंडैक्स बढ़ गया है। लेकिन सत्य यह है कि म्राज डालडा मिलता है, साबन मिलता है, गेहं मिलता है, चावल मिलता है भीर फीली मिलता है। दाम मवस्य ग्रभी भी कुछ ज्यादा है लेकिन उन दामों से बहत कम है जो पिछले वर्ष थे। हर वस्त के दामों का बढना रुक गया है इस में कोई शक नही है। बल्कि उन में कुछ वस्तुम्रों के दामो में कभी भी हई है। इससे इन्कार नहीं किया जा मकता है। यह जनता की जीत मानी जाएगी कि उसने सह। किया तथा सफलता मिलने लगी।

स्मगलजं के विरूद भी कडे कदम उठाए गए है। गोपालन साहब ने कहा है कि कुछ ही स्मगलर्ज को पकडा गया है झौर कइयों को पकडा नही गया है। उन्होंने यह भी कहा है कि कुछ को छोड दिया गया है। मेहरवानी करके यह दो चार नाम बताएं जिन को पकडा नही गया है। उन नामों में ग्रगर ऐसे पाए गए कि वे स्मगलिंग करते हैं तो सरकार उन्हें श्रवश्य पकडेगी । सरकार दारा जो कदम टैक्स इवैडर्ज के विरूद, हाईिंग करने वालों क विरुद्व म्पुरियन ग्राटिकल्ज बनाने वालो के विरुद्ध उठाए गए हैं वे भी उपयोगी सिद्ध हुई है। डिविडेड्स को लिमिट किया गया है। जो तनख्वाहे बढाई गई है उन पर भी थोड़ी लिमिट बांधी गई है। इससे जाहिर होता है कि सरकार चाहती है कि जन साधारण की तकलीफे कम हो ग्रीर जन साधारण को कम कीमत पर मुविधापूर्वक षीजें मिलनी शुरू हो जाए। में उन ग्रांकडो में जाता नही चाहता हुं जो राष्ट्रपति जी मे

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भपने भनिभाषण में दिए हूँ। उन्होंने बताया है कि दो मिलियन किलोवाट पावर कैपेसिटी को 1974-75 में बढ़ाया जा रहा है भौर तौन मिलियन किलोवाट वह 1975-76 में बढ़ाने वाले हैं। दस मिलियन टन कोल निकाला जाने वाला है। मै समझता हूं कि सरकार यह बताए कि नान प्लान भ्राइटम्ज के एक्सपेंडीचर में कितना कम खर्च किया गया। जब म्राप उत्तर दे तो इस पर म्राप जरूर प्रकाश डालें जिससे पता चले कि खर्च में कितनी कटौती की गई। जब तक यह नही बताया जाएगा लोग यही समझेगे कि सरकार ने फिजूल खर्च कम नही किया।

धव मै कुछ सुझाव सरकार के सामने रखना चान्ता हूं। मै चाहता हूं कि लोकपार धौर लोकायुक्त का बिल इस सब में नही तो अगले मब में घ्रवश्य पान हो जाना चाहिए। जब हम कुरप्शन के विरूद बात करते हैं, इसको हटाने की बान करने है तो उसके लिए यह प्रावश्यक है कि लोकपाल तथा लोक प्रायुक्त की नियुक्तियां जल्दी से लोकपाल को कौन एप्वाइंट करें, प्रेजीडेट करे या गवर्नर करे या मुख्य मती या प्रधान मती करे। इस की चर्चा में मै जाना नही चाहता । मैं तो यही चाहता हूं कि इस बिल को लाया जाए धौर इसमें नही तो ग्रगले सत्न मे इसको ग्रवश्य पास किया जाए।

जब भी एडमिनिस्ट्रेटिव डिले होती है, वहीं कुरप्शन की जड़ है। इस वास्ते इस डिले को जल्दी दूर करना होगा। डैमोकेटिक डिसैंट्र-लाइजेशन की बात हम करते हैं। प्रधिकारों का भी विकेन्द्रीयकरण किया जाना चाहिए सैकेट्री के प्रधिकार डिप्टी सैकेट्री को घोर कमिसनर के प्रधिकार डिप्टी सैकेट्री को घोर कमिसनर के प्रधिकार कलक्टर को दिए जाने चाहिए लेकिन जिन को प्रधिकार दिय आय यदि वे ग्रपने निर्णय शीघ नही देते हैं तो करप्शन वैसा ही रहेगा। धफसर देरी करने में मानन्द लेते हैं या निर्णय देने से वे डरते हैं। मैं कहूंगा कि जिन को भधिकार दिए गए है उनको कहें कि ईमानदारी से गलत या सही वे शीघ निर्णय दिया करें। जनता को हमें

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न्याय देना है झोर करप्शन के लिए मौके हमें नहीं रहने देने हैं तो उसक लिए ऐसा करना झावश्यक है। ईमानदारी से गलत भी निर्णय हुझा तो उसे माफ किया जाना चाहिए पर देरी के माफ नहीं किया जाए।

जहां तक इलैक्शन ला का ताल्लूक है में चाहना हूं कि अपोजीशन लीड र्नको प्रधान-मंत्री जी बुलाएं और उन से सलाह मशिवरा करें और उन से पूछें कि वे इलैक्शन ा में किस तरह का सुधार चाहते हैं और सोच ामझ कर इस सत्र में वह कम से कम इस बिल को इंट्रो-डयू र कर दें ताकि आने वाले चुनाव में कोई हमारे ऊपर उंगली न उठा सके, हमारे ऊपर आराप न लगा सके कि हमने फिजूलखर्ची इलैक्शन में की है या पमे के बल पर हम जीत कर आए हैं।

कई एजुकेशन कमिशन बने हैं और उनकी रिपार्टस आई हैं। दिल्ली प्रशासन ने इस प्रकार की प्रक्रिया शुरू की है कि दसवीं क्लास तक एग्जैसिनेशन लेने की जरुरत नहीं है। वर्ष भर विद्यार्थियों का एसेसमेंट हो और बिना परीक्षा के उनको प्रगले सत्न में चढ़ा दिया जाए। मैट्रिक में उनकी परीक्षा होगी। लेकिन इसके साथ साथ बोकेशनल ट्रेनिक के बारे मे कुछ नही दिया जा रहा है; कोई जिम्मेदारी नहीं दी जा रहा है। उस पर भी जल्दी ही सोचा जाना चाहिए।

ग्रवंन लैंड सीलिंग बिल के बारे में भी धर्चा कई वर्षों से हो रही है। हम जब रूरल सीलिंग की बत करते हैं तो प्रवंन सीलिंग की बात नहीं करते। ग्रवंन लैंड सीलिंग क्यों नहीं सागू करते। यह बड़े दुर्भाग्य की बात है। इस तरह का भेदभाव हमें जल्दी मिटाना चाहिए। गहर वालों को ऊंचा मान लें झौर गांव बालों को नीचा यह प्रब नहीं चल सकेगा। इस सब्न में या झगले सब में ग्रबंन लैंड सीलिंग बिल पास किया जाना चाहिए।

विल टू पनिश अनटचेबिलिटी भी जो पैंडिंग है उसको पास किया जाना चाहिए। हरिजनों के साथ जो दुव्यंवहार होता है उसक) रोकने के लिए इसको पास करना बहुत माव-म्यक है। मगर हमने ऐसा किया तो गोपाल न साहब जैसे लोग जो म्राज इतने कड़वे हैं वि भी हमारी भुरी भरी प्रणंसा करने लगेंगे।

ग्ररुणाचल प्रदेश, ग्रसम, पणिपुर, हिमाचल प्रदेश ग्रादि जितने हिल्ली एरियाज हैं वहां यातायात की मुविधायें बहन कम है, वहां न कारखाने हैं ग्रौर न कुछ ग्रीर। यह कहा जाता है कि वहा स्टेट गवर्नमेंटम या मौनोपोली हाउसिस को कारखाने ग्रादि खोलने की मुविधाये प्रदान की है ग्रौर कहा है कि वे वहां पर कारखाने खोंले ग्रीर श्रनेक प्रकार कं स्विधायें प्राप्त करें। लेकिन इससे वे ऐसे क्षेत्रों में नही कारखाने खोलते तब सेंटर की जिम्मेदारी है कि वह वहां मेंदल प्राजैक्टस ले जा कर काम शुरु करें। ग्रगर ऐसा किया तो प्राइवेट सैक्टर भी धीरे धीरे उस स्रोर स्नाकर्षित होगा। जब तक वहां इनके स्ट्राक्चर नहीं तैयार होगा तब तक कोई ग्रादमी कारखाने ग्रादि लगाने के लिए, इंडस्ट्री लगाने के लिए ग्रागे नही ग्रा सकता है। इस वास्ते उन इलाकों को रेल एण्ड रोड से कनेक्ट करना बहुत जरूरी है भ्रोर मैट्रल प्राजैक्टस वहां लगाना बहुत जरूरी है।

हम स्वप्न देखा करते थे फाइव बारे वीडज ग्राफ के लाइफ में।सूनते भी बहुत थे कि बच्चों को, जो पावर्टी लाइन के नीचे हैं या उसके झास पास के परिवारों के स्कूलों में पढ़ते हैं उनको मिड डे मिल्ज मिला करेंगे । लेकिन यह पूरा नहीं हम्रा है। ग्राज देश में कई गैर सरकारी संस्थायें हैं जैसे 'केग्नर' है वे देना चाहती हैं लेकिन शायद उनको इसका मौका नहीं दिया जाता है। राज्य सरकारें ग्रगर मिड डे मील्ज पर खर्च करें तो हमारे बच्चों की सेहत ठीक होगी उनकी बुद्धि तीब्र होगी। ऐसा करके उसके इमिडिएट रिजल्टस भी सामने ग्रा सकते हैं। प्रो० नुरुलहसन साहब बैठ हैं । जब इसके लिए पैसे खर्च करते के लिये कहा गया तो वह भपना हाथ उठा देते हैं, कहते हैं कि पैसा नहीं मिलता है मैं कहुंगा कि झाप लड़ें। क्यों

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[डा० कैलाश]

नहीं लडते है । इस मे सारी पालियामैट का एक एक मैम्बर म्रापके साथ है। प्रोरंशन में प्लानिग कमिशन के पास, फाइनम मिनिस्टी के पास जाने के लिए तैयार है। कस्लटेटिव कमेटी में इसकी म.ग की गई कि आरापको यह करना है। भगवान करे कि प्रो० नुरुल हसन साहब का स्तर कैबिनेट मिनिस्टर का हो जाए श्रीर आप कैबिनट मे लड सके ग्रौर कह सके कि इसको ग्रापको करना है। विपाठी जी बैठ है. होम मिनिस्टर बैठे है । उन से मै आणा करता ह कि जिस का जनता पर डायरेक्ट ग्रसर होने वाला है उस में किसी प्रकार की कटौती वह न होने दे। सिड डे मील्ज स्रोर फा व नीइज ग्राफ लाइफ को श्रलग कर दिया जाता हे उसको विल्कूल भला दिया गया है। एंसा नही होना चाहिय।

मैं मविमडल ग्रार श्रीमती इदिरा गाधी को बधाई दता हू कि उन्होंने बहुन दुम्ग्न कदम उठा कर मुद्रा स्थिति को काबू किया। इन शब्दों के माथ स्टिफऊ साहब ने जा घन्यावाद का प्रस्ताव रखा है उसवा म ममर्थन करना हू। मै अन्त में कहना चाहना हू कि इस साल एमा नही होना चाहिय जैसे हर साल होना है कि हम भाषण तो कर देते है ग्रीर करके बैठ जाते है लेकिन बाद में अगले वयं हसे यही लगता है कि हम जहा थे वही खडे है।

MR. DEPUTY-SPEAKER Shri Jagannathrao Joshi.

SHRI JAGANNATHRAO JOSHI (Shajapur) I thought m; turn will come tomorrow I will speak tomorrow

MR DEPUPTY-SPEAKER I will make it a special consideration; but this is not a good practice that when a Member is in the House he says 'I will speak tomotrow'.

It is not a good practice. Anyway we can overlook that. You could be on your feet and continue tomorrow. That would have been much better on President's Address for you. You have m.ssed a very good opportunity.

Motion of Thanks

Mr. Rudra Pratap Singh.

श्वी द्यां प्रताप सिंह (वारावकी) : उपाध्यका महोदय, मै झाप का हदंय से आभारी हू कि झाप ने मुझं राष्ट्रपति जी के प्रभिभाषण पर विचार प्रकट करने का झवसर दिया है। माननीय सदन मे हमारे दल की घोर से जो धन्यावाद का प्रस्ताव प्रस्तुत किया गया है, मैं उस का समर्थन करने के लिये खडा हुआ हु।

वर्तमान बजट अधिवेशन पाचवी लोक सभा का ग्रन्तिम बजट प्रधिवेशन है। हम इस बात की समीक्षा करना चाहत है कि लोक सभा के 1971 के मध्यार्वाध निर्वाचन में भारन की म्हान जनता ने हमारे दल को जो ग्रादेश दिया था, हमारे दल की सरकार ने उम का पालन किया है ग्रथवा नही।

माननीय सदन को स्मरण होगा कि प्रधान मली श्रीमती इन्दिरा गाधी ने जब दल के समाजवादी दस-सुती कार्यक्रम को कार्यान्वित करना चाहा था, तब काग्रेस के कुछ नेताओं ने, जिन की कथनी और करनी में ग्रन्तर था, संगठन ने माथ विश्वामघान किया, जिम का परिणाम यह हम्रा कि दल का विभाजन हमा, मौर लोक सभा म नाग्रस का जो स्पष्ट बहमत था, वह नही रहा । साथ ही हमारे दस-सूती कार्यक्रम और हमारी समाजवादी नीतियों के अनुमार यहा पर जो बैंको के राप्टीयकरण का प्रस्ताव लाया गया, उस के सम्बन्ध में र वोंच्च न्यायालय के द्वारा बाधा उपस्थित हई। गेसी परिस्थिति उत्पन्न हुई, जिस में हमारे दल की नेता. श्रीमती इन्दिरा गांधी, को जनता की ग्रदालत में जाना पडा । जनता की म्रदालन में जाकर उन्होने कहा कि हमारे दल की लोकतन्न. समाजवाद मौर धर्म निरपेक्षता की जो नीति रही है, हम उस के भाधार पर पून माप की घदालत में झाये हैं--हम देश मे समाजवादी व्यवस्था कोयमें करना चाहते हैं

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भौर सामाजिक तथा धार्थिक विषमताग्रों को समाप्त करना चाहते हैं ।

जनता ने मतदान के द्वारा काग्रेस दल को भारी बहुमत प्रदान किया भौर इस बात का म्रादेश दिया कि देश मे जो सामाजिक भौर भाषिक विषमनाये है, हम उन्हे समाप्त करे। माननीय सदन को ज्ञात है कि उसी म्रादेश के मनुसार हमारे दल, भौर हमारे दल की सरकार, ने देश के बैको का राष्ट्रीयकरण किया और इस प्रकार से जो प्जी देश के चन्द परिवागे की तिजोरियो मे कैद थी, वह देश के जन-जीवन के काम मे लाई गई।

माननीय सदन को यह भी जात है कि उस के पूर्व देण में राजा-महाराजाम्चा को विशेष प्रकार को सुविधाये प्राप्त थी स्रौर उन्हें विशेप प्रकार की थैलिया दी जानी थी। यह श्रेय हमारे दल को प्राप्त है कि उस ने इस माननीय सदन के ढारा व्यवस्था कर के राजा-महाराजाध्रो की थेलिया ममाप्त की, उन के विशेषाधिकार समाप्त किये, स्रौर देग मे जो दो प्रकार की नागरिकता थी, उस को समाप्त किया।

इस के अतिरिक्त हमारे दल की सरकार ने इस माननीय सदन में मवित्रान का 24वा सशोधन पारित कर के समाजवाद का मार्ग प्राप्त किया है। जैसा कि राप्ट्रपति जी के अभिभाषण में कहा गया है, शीझ ही शहरी सम्पत्ति की सीमा निर्धारित करने के मम्बन्ध में एक विधेयक लाया जायेगा। हमें आशा है कि उसी कम में आगे चल कर हम चीनी मिलो का भी राष्ट्रीयकरण करेगे।

कांग्रेम प्रपनी नीति के अनुसार हरिजनो, अल्पसब्यकां, देश के सर्वहारा भौर शोषित बगे को बिशेष प्रकार की सुविधाये प्रदान करने के लिए निश्चित रूप से कृत-संकल्प है । .सत्यषुग, जेता भौर कलियुग मे--युगो युगो तक, जो कोषित रहा है, सर्वहारा रहा है, हमारे देश को नीति उस का समर्थन करने, उस को बल देने भौर उसे बराबर का जन्माणिक स्तर प्रदान करने की रही है, झौर हम उस नीति पर चल रहे हैं।

माननीय सदन को यह भी ज्ञात है कि हमारी सरकार निश्चित रूप से चोर बाजारी, काला बाजार, जमाखोरी, मुनाफाखोरी भौर कीमतो के बढने के विरुद्ध सख्त कार्यवाही कर रही है। सरकार ने स्मगलजं के खिलाफ जो कदम उठाये है, वे इस बात के ज्वलन उदाहरण है कि हम किस प्रकार मे देण की भर्य-व्यवस्था का सुधार बरना चाहने है।

इम के अनिरिक्त विकास कार्यो के हेत् परमाणु विम्फोट भारत की एक ऐतिहासिक उपलब्धि है। इस के लिग राप्ट्र की नेता, श्रीमती इन्दिरा गाधी, को यह माननीय मदन और यह राप्ट्र सदत्र स्मरण करेा।

श्व जनेइवर मिश्र वैज्ञानिको को नही ?

श्रं। इद प्रतार सिंह जहा तक विदेश नीनि का सम्बन्ध है, भारत सरकार की गुट-निरपेक्षता को नीनि अत्यन्न सफल रही है। भारत ग्रोर सोवियत रूस की शान्ति, मैंत्री ग्रार सहयोग सधि चिरम्मरणीय रहेगी। अपने पडौसी देशो, विकासशील देशों ग्रार समाजवादी देशों के साथ भारत के मैंत्री सम्बन्ध निरन्नर सुदुढ हो रहे है। हमे विश्वास है कि सयुक्त राष्ट्र अमरीका भी भारत के दृष्टिकोण को समझेगा और त्मारे ग्रादशों ओर मूल्यो के विपरीत कोई कदम नहीं उठायेगा। हमे ग्राणी है कि चीन भी भारत के साथ अपने प्राचीन मैंत्री सम्बन्धों को पन स्थापित करने की दिशा में पहल करेगा?

हमारी सरकार राष्ट्र के नवनिर्माण में लगी हुई है। यह दुख की वात है कि इस समय जब कि हमारी सरकार देज में लोकनत धर्म-निरपेक्षता और सामाजवाद की दिणा में, सामाजिक और भाषिक विषमताद्यों को शीछ से शीछ समाप्त करने की दिशा में दूद कदम उठाना चाहाँ है उस समय देश में जो पूंचीवादी शक्तिया, प्रतिक्रियावादी शाक्तियां, दक्षिणप्रची शक्तियां और

[श्री इंद्र गाप सिंह]

ग्रवमरवादी शक्तियां हैं, उन सब ने एक गठन्धन किया है। जिस प्रकार लोग सभा के 1971 के मध्यावधि निर्वाचन के समय इन तमाम दक्षिणपन्थी थ्रौर प्रतिक्रियावादी शक्तियों ने एक गठबन्धन बनाया था, उसी प्रकार ग्राज उन्होंने दोबारा ए। गठन्धन बनाया है। मगर हम जानने है कि भारन की महान जनना उन की नीनियो सिद्धान्तो, यादगों ग्रोर कार्यक्रमों को प्रच्छो प्रकार से पह्चानती हे, ग्रौर उन के भुलावे में नहीं श्राने वाली हे।

माननीय सदन की कार्यवाही ग्रोर हमारा कार्य इम बात के साक्षी है कि पिछले चार वर्षों मे भारत की महान जनता ने हमें जो विश्वास ग्रौर ग्रादेश प्रदान किया था, हमने उम के ग्रनुमार निरन्तर कार्य किया है, ग्रोर निरन्तर कार्य करते चले जा रहे हैं। देश मे इम समय जो प्रतिक्रियावादा ग्रौर ग्रवमरवादी शक्तियां है, वे देण मे एक ग्रराजकता का

16.00 hrs.

MR DEPUTY-SPEAKER Mr. Rudra Pratap Singh, you may continue your speech tomorrow.

The Railway Minister will present his Budget.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, what has the Railway Minister to say about the victimisation of the railway employees, about those who have been dismissed? Ten thousand and eight hundred railway employees have been dismissed. I would like to make a submission.

MR DEPUTY-SPEAKER: Order please. I am in a difficulty. I am told the Speaker is coming now. I am not able to attend to any business just now.

SHRI JYOTIRMOY BOSU: My only submission is, let the hon. Railway Minister say what he is going to do with regard to those railway employees who have been dismissed.

[MR. SPEAKER in the Chair.]

16.01 hrs.

MR. SPEAKER Order please Please do not do always like this After all, the Business of the House has to go on. I really wonder how you do it. After all, the Railway Budget must come The functioning of the Department has to go on. When the time comes, when you discuss the Budget you can make your proposals; you can give your suggestions

SHRI JYOTIRMOY BOSU: Let the Railway Minister give a clear indication as to what he is going to do ...

MR SPEAKER: May I request you to sit down?

He is presenting the Budget. Whatever you want to say, you may say at the time when the Budget is discussed. No more please. I am not allowing anybody When it comes up for discussion, you can raise it.

The hon. Minister of Railway:

16.02 hrs.

RAILWAY BUDGET, 1975-76

THE MINISTER OF RAILWAYS (SHRI KAMLAPATI TBIPATHI): Mr. Speaker, Sir, I rise to present the Revised Estimates for 1974-75 and the Budget Estimates for 1975-76.

Before I deal with these estimates, I would like to recall the very valuable contributions made by my able predecessor. Shri Lalit Narayan Mishra, in shaping the policy and fortunes of Railways at a very critical period in their history. During the last two years the Railways had to grapple with unparalleled situations not only in industrial relations but also in financial viability The House is aware of the various measures that have been taken in the last two budgets to avert a serious derailment of railway finances.